663656  26/04/1995
ALPINE INDUSTRIES LIMITED
10-11, YESHWANT NIVAS ROAD, INDORE - 452 003.
MANUFACTURERS & MERCHANTS
Used Since :31/12/1976
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, PREPARATIONS MADE FROM CETEALS, BREAD, BISCUITS, CAKES,
PAstry ADN CONFECTIONERY, ICES.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2506532 03/04/2013

JAGDISH CHATRABHUJ SHAH

trading as ;J. C. SHAH AND CO.

13, ISHWAR RESIDENCY, NEAR PATIDAR BHAVAN, DWARKA, NASIK-422011

MANUFACTURER, TRADER AND MERCHANT

A PROPRIETOR CONCERN

Used Since :01/04/2008

MUMBAI

ALL KINDS OF SPICES IN CLASS 30
Trade Marks Journal No: 1938 ,  27/01/2020       Class 30

Waffle-in
2529290  10/05/2013

PARLE PRODUCTS PVT.LTD.
trading as ;PARLE PRODUCTS PVT.LTD.

North Level Crossing, Vile Parle (E), Mumbai-400 057.
Manufacturers and merchants

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

BISCUITS INCLUDING WAFER CREAM BISCUITS & COOKIES; SNACK FOODS; CHOCOLATES & CONFECTIONERY; BREAD, CAKES & PASTRY; MUNCHIES, CANDIES, FRUIT JELLY CANDY, TOFFEES, CHEWING GUMS, CHOCOLATES; ICE CREAM & ICE CREAM MIXES; SWEETS, SWEETMEATS, FRUIT SWEETS, INDIAN SWEETS; WAFER BISCUITS; CHIPS, POTATO FLAKES, WAFFERS & CRISPS INCLUDED IN CLASS 30; POPPED OR BOILED CORN.
Honey Rose Petal
2646795  21/12/2013
APOLLO DEVELOPERS PVT. LTD.
trading as ;Apollo Developers Pvt. Ltd.
Apollo Developers Pvt. Ltd. whose address isApollo Developers Pvt. Ltd. 209, West Wing, Aurora Towers, M. G. Road, Pune 411 001, Maharashtra, India
Manufacturers and Traders
Registered Company
Address for service in India/Agents address:
GOURI N. BHAVE
"CHHAYA", PLOT NO. 42, SANGAM SOCIETY, PADMAVATI, PUNE-SATARA ROAD, PUNE - 411 037.
Used Since :01/10/2012
MUMBAI
Pastry & Cake
2658328   13/01/2014
SPECIALITY RESTAURANTS LIMITED
B-25, MORYA LANDMARK-1, 4TH FLOOR, VEERA INDUSTRIAL ESTATE, OFF NEW LINK ROAD, ANDHERI (WEST),
MUMBAI-400053
MANUFACTURER AND MERCHANTS
A LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
COOKED FOOD, BAKERY PRODUCTS, CONFECTIONERY, TOFFIES, ICE CREAM, HONEY, COFFEE, TEA, COCOA,
SUGAR, PAPAD, SPICES, TAPIoca, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, SALT, MUSTARD, PEPPER,
SAUCES, NAMKEEN, WAFER, PUDDINGS, NOODLES, CUSTARD POWDER, KETCHUP, EDIBLE ARTICLES FOR HUMAN
CONSUMPTION AND SNACKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ASIA KITCHEN.
18 Till I Fry
2659504   15/01/2014
KAMLESH GUPTA
trading as ;KAMLESH GUPTA
59 MOUNT UNIQUE, 62-A PEDDAR ROAD, MUMBAI - 400 026.
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
CEREALS, CEREAL FLOURS & PREPARATIONS MADE FROM CEREALS; EDIBLE ARTICLES FOR HUMAN
CONSUMPTION INCLUDED IN CLASS 30; BREAD, CAKES, PASTRY & CONFECTIONERY; BISCUITS; TEA, COFFEE,
COFFEE SUBSTITUTES; GRAINS; DESSERTS; PUDDINGS; CORN FLOUR POWDER; WAFERS (BISCUITS); COOKED
FOOD & SNACKS; GLUCOSE; CONDIMENT; NOODLES & OTHER PASTA PRODUCTS; PROTEIN FOODS AND FOOD
ADDITIVES NOT INCLUDED IN CLASSES 29 & 32; PULSES OF ALL KINDS; SPICES; SPHAGETTY; SUGAR, SWEETS;
SWEETMEATS, TOFFEES; BREAKFAST FOOD MADE FROM WHEAT, MAIZE & RICE.
CAKEGLITTER

2710114 01/04/2014
UMANG PHARMATECH PVT.LTD.
SURVEY NO.146, H.NO.1 (PT), VASAI PHATA HIGHWAY JUNCTION, NH 8, PELHAR, VASAI (EAST)-401208
MANUFACTURER
AN INDIAN COMPANY
Used Since :08/07/2011
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
2734309   09/05/2014
SAOOD JAVED HUSSAIN
601 A, 6TH FLOOR SAVLA CHAMBERS, KAWAJI BHAI PATEL STREET, OPP HSBC BANK, FORT MUMBAI-400001
MANUFACTURING AND TRADING
AN INDIVIDUAL

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VIM'GAR, SAUNS. (CONDIMENTS); SPICES; ICE IN CLASS 30
KITCHEN CRAFT

2745757    28/05/2014

REKHA BAGRI

trading as ;M/s Kitchen Craft

House No. 592, Sector-8, Panchkula, Haryana
Manufacturers and Merchants

Address for service in India/Attorney address:

VISHAV BHARTI
# 404, GH-14, MDC, Sec 5, Panchkula, Haryana

Proposed to be Used

DELHI

SWEETS, NAMKEENS, BISCUITS (NOT FOR ANIMALS), CAKES, PASTRY, ICE CREAMS, CONFECTIONERY, BHUJIA, PAPAD, TEA COFFEE, CHOCOLATE SPICES, COOKED RICE and FOOD FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30.
2756422    16/06/2014
DEVENDRA KUMAR MANDHYANI
trading as ;SHANKAR AGENCY
PLOT NO.66, CHUNGINAKA, KARMETA, OPP. POWER HOUSE, PATAN ROAD, JABALPUR-482002 (M.P.)
MANUFACTURES, PACKER AND MERCHANTS
INDIAN NATIONAL
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :06/06/2006
MUMBAI
READY TO EAT FOOD PRODUCTS AND NAMKEENS
2791301  14/08/2014

TBJ IMPEX PVT. LTD.
31, INA Market, New Delhi-110023
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
ASHOKA LAW ASSOCIATES
Ashoka House, 8 Central Lane, Bengali Market, New Delhi - 110001.

Proposed to be Used
DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
2804080  04/09/2014
DHEERAJ KUKREJA
trading as ;SLK METRO FOODS
SLK METRO FOODS, 263, 264 VIJAYA NAGAR EXTENTION, GWALIOR 474007 (M.P.)
MANUFACTURER, PACKER AND MERCHANT
A INDIAN NATIONAL
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :12/03/2009
MUMBAI
CHOCOLATES, CONFECTIONERIES, BAKERIES, CANDIES, SWEETS, TOFFEES.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
2839664  10/11/2014
RASSIK WOODWORTH LIMITED
trading as ;INTERNATIONAL BUSINESS STRUCTURING
D-925, NEW FRIENDS COLONY, NEW DELHI 110025
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2006
DELHI
TEA.
Registration of this trade mark shall give no right to the exclusive use of the Goa..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2839662.
2976593  02/06/2015
PRINCE CHAWLA
trading as :CHAWLA FOOD
WZ-523/27 BASAI DARAPUR NEW DELHI 110015
MERCHATNS & MANUFACTURERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :01/04/2015
DELHI
SWEETS, NAMKEEN AND BISCUIT
2984851   12/06/2015
SONALI TANDON
trading as ;M/s. KISAN FOOD PRODUCTS.
KAPURTHALA IMLI CHAURAHA, LAKHIMPUR KHERI (UTTAR PRADESH).
MANUFACTURER & TRADER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :16/04/2015
DELHI
FLOUR, ATTA, MATAR ATTA, BESAN, DALIYA.
2988714  18/06/2015
LAHAR CHAND HANSRAJ
trading as :M/S. HANSRAJ LALJI MASALAWALA
SHOP NO.15 SHRIRAJ RAJESHWARI APT., NARAYAN NAGAR, L.B.S MARG, GHATKOPAR (W) MUMBAI-400086
MERCHANTS AND MANUFACTURERS
~
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1974
MUMBAI
SPICES
2989138  19/06/2015
RIGO TRADING S.A.
6 ROUTE DE TREVES EBBC BUILDING E 2633 SENNINGERBERG LUXEMBOURG
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KOCHHAR & CO
11TH FLOOR TOWER A, DLF TOWERS JASOLA JASOLA DISTRICT CENTER NEW DELHI-25

Proposed to be Used
To be associated with:
2989134

DELHI
CONFECTIONERY.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2989134..
DARPAN SUKHDEV THAKKAR
trading as ;EARTHANGEL FOODS
A-908, TITANIUM CITY CENTER OFFICES, NR, SACHIN TOWER, 100 FT. RING ROAD, SATELLITE, AHMEDABAD, GUJARAT, INDIA
MANUFACTURER
Address for service in India/Attorney address:
KUSH R. VYAS, ADVOCATE
71, PARAS KUNJ SOCIETY, PART-1, UMIYA VIJAY, SATELLITE ROAD, AHMEDABAD - 380015 - GUJARAT

Proposed to be Used
AHMEDABAD
CHIPS, NAMKEEN, FARSHAN, WAFFERS, PROCESSED FOOD PRODUCTS AND FOOD PREPARATIONS READY TO SERVE INCLUDING ABOVE MENTION CLASS-30.
BREAKUP PARTY ÉCLAIR

2997115   29/06/2015
DD IP HOLDER LLC
P.O. Box 9141, Canton, Massachusetts 02021, United States of America
Manufacturers and Merchants
A limited liability company organised and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :14/10/2014

DELHI
Doughnuts; bakery products; pastries; plain, glazed, coated and filled fried cakes
3006427  13/07/2015
AMIT KUMAR SHARMA
KALYAN SHARMA
trading as ;JAI MAA CHHINNMASTIKE ENTERPRISES
AMLABAD,DIST.BOKARO-828302,JHARKHAND
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since :01/04/2014
KOLKATA
ATTA BEING INCLUDED IN CLASS - 30
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "JHARKHAND" ONLY..
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION..
3017526   27/07/2015
JITENDRA KUMAR MISHRA
trading as ;BHAWANI SPICE FOOD PRODUCTS
VILL - TAJPUR RATANPUR, P.O. - RATANPUR BELA, DIST - SAMASTIPUR, BIHAR, PIN - 848113.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :24/07/2015
KOLKATA
MIXTURE, MIRCHI, HALDI, DHANIA, JEERA, CHILLI, MORICH POWDER, MIXMASALA, GARAM MASALA, CHICKEN
MASALA. MEAT MASALA, SABJEE MASALA, SATTU, AND BESAN.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SPICE" AND ALL
DESCRIPTIVE MATTER APPEARING ON THE LABEL.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
SILSILA

3029312  11/08/2015
PAWAN KUMAR SHARMA
trading as ;UMA FOOD PRODUCTS
48, P.W.S. HOUSING SOCIETY, SAHAKAAR NAGAR, KESHAV PURAM-I, KANPUR UP
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Used Since :28/07/2015
DELHI
SALT INCLUDING BLACK SALT, ROCK SALT AND WHITE SALT ONLY
AMRENDRA KUMAR MISHRA

trading as ;SAI SHIV SPECIAL FOOD PRODUCTS

VILL.TAJPUR RATANPUR,P.O.RATANPURBELA,DIST.SAMASTIPUR,BIHAR,PIN-848113

MANUFACTURING & MERCHANT.

SOLE PROPRIETOR BEING INDIAN CITIZEN.

Address for service in India/Agents address:

IDEAL TRADE MARK SERVICES.

18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Used Since :25/07/2015

KOLKATA

NAMKEEN, MIXTURE, CHANACHOOR, BHUJIA, MUKDAL, CHENADAL SNAX, CHIPS, KURKURA AND ICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SHIV AND SPECIAL EXCEPT AS DEPICTED. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
BRAIN CHARGE

3074304 09/10/2015
RESEARCH MEDICINE PVT. LTD.
ROOM NO.3, 1ST FLOOR, BHOPAL SINGH MARKET, NAHARPUR, SEC-7, ROHINI, DELHI-85
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/05/2013

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR, BAKING POWDER, PASTRY AND CONFECTIONERY, ICES, HONEY, SALT, MUSTARD, SAUCES, MAIDA, BREAD AND ALL BEING GOODS
3081601  16/10/2015
M/S. SORICH ORGANICS PRIVATE LIMITED
12, SARIJOHINI NAIDU PARK, SHASTRI NAGAR, DELHI-110031
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.

No exclusive rights over the words TEA.
3125514  15/12/2015
MEHUL D. HARIA
trading as :GLOBAL INDUSTRIES
R.K.G. COMPLEX, NO - 635 / A – 1 GALA NO - 4/5/6, VILLAGE-PIMPLAS, TALUKA - BHIWANDI, DIST - THANE 431311, MAHARASHTRA (INDIA)
MANUFACTURER, DEALER AND TRADER
AN INDIAN NATIONAL.
Used Since :01/12/2015
MUMBAI
CONFECTIONERY INCLUDING FRUIT SWEETS, CANDIES, TOFFEES AND CHOCOLATES AND SUGAR SWEETS AND JELLY AND FRUIT JELLY, BISCUIT INCLUDING COOKIES AND CREAM BISCUITS AND MITHAI IN CLASS 30
3153066 06/01/2016
RAKESH KUMAR GARG
G-17, Maharani Bagh, New Delhi - 110065
Producer and Trader

Address for service in India/Attorney address:
NAVEEN BHANDARI
104, FF, Vardhaman Plaza, Opp. Ajanta Apt., I.P. Extension, Delhi - 110092

Proposed to be Used
DELHI
Tea, Herbal Tea
3153601  07/01/2016
M/S. GARON DEHYDRATES PVT. LTD.
56/3/4/5, BHIHARIYA TILOR ROAD, INDORE, M.P.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES, 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
MUMBAI
Grains, processed grains, wheat, rice; pulses; spices; sugar, sweets and sweetmeats; cereals, cereal flours and preparations made from cereals; edible articles for human consumption included in class 30, cooked food and snacks; corn flour; tea, coffee, coffee substitutes; bread, cakes, pastry and confectionery; toffees; biscuits; farsan, desserts; puddings; wafers (biscuits); glucose; condiment; noodles and pasta products; protein foods and food additives not included in classes 29 & 32; sago, ices, honey, treacle, yeast, baking powder; salt, mustard; vinegar and sauces

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
EXOTIC

3165631 21/01/2016
EXOTIC FOOD INDUSTRIES
Owais Ahmad Sheikh S/o Basher Ahmad Sheikh, Kaka Pora Disst.Pulwama Kashmir (J&K)
trading as :EXOTIC FOOD INDUSTRIES, FOOD PARK, INDUSTERIAL ESTATE KHONMOH-PHASE 2ND SRINAGAR (J&K)
MANUFACTURING, MARKETING & TRADING

Address for service in India/Attorney address:
V. K. MARWAH ADVOCATE
292, Model Town, Ambala City-134003 Haryana
Used Since :19/08/2009

DELHI
SNAKCK FOODS, NAMKINS, BHUJIA NAMKEEN MIXTURE-READY TO EAT SNACKS, SPICY CHAT PATTA MIXTURE MOONG DAL, NAMKEEN MIXTURES ALL KINDS OF BHUJIA, SALTISTS PREPARATIONS MADE OUT OF CEREALS, SWEETS & CONFECTIONERY
3192212    22/02/2016

MOHSIN DEHLVI
trading as ;DEHLVI NATURALS
4, CLUB ROAD, CIVIL LINE, DELHI-110 054.
MANUFACTURER AND TRADER
PROPRIETOR
MOHSIN DEHLVI
4, CLUB ROAD, CIVIL LINES, DELHI-110 054.
MANUFACTURER AND TRADER

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD”S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :08/02/2016

DELHI
COFFEE, TEA, FOOD SUPPLEMENTS, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; HONEY, TREACLE;
YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), SPICES & ICE included in class 30

No exclusive rights over the word ARABIAN.
ROYAL PAPAD

3193188  23/02/2016

ROYAL PAPAD
ANUPAMA MAHESH KUMAR BORIYA
MAHESH KUMAR AMRUTLALA BORIYA
Jai Bhavani Road, Bachani Nagar, Malad (E), Mumbai - 400097, Maharashtra
MANUFACTURERS, MERCHANTS & DEALERS

Address for service in India/Attorney address:
VINEET SARAF
FLAT NO 13, A-WING, 3RD FLOOR SANJAY SOCIETY, OPP CENTURY BAZAR, PRABHADEVI MAHARASHTRA, MUMBAI - 400025, INDIA

Used Since :01/08/2012

MUMBAI

Flour and preparation made from cereals (urad, moong, besan, muth, choli (all type of papad), cereal-based snack food
3193949 24/02/2016
RAJA UDYOG PRIVATE LIMITED
267A, CHITTARANJAN AVENUE, GROUND FLOOR, KOLKATA - 700 006, WEST BENGAL.
MANUFACTURER & MERCHANT.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Proposed to be Used
KOLKATA
BISCUITS OF ALL KINDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “CREAM” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1513959.
3203904 08/03/2016
ASTHA PHARMA PVT. LTD
KHAN PALACE 23, OSHIWARA GARDEN ROAD, S.V. ROAD, JOGESHWARI WEST, MUMBAI-400102
MANUFACTURER AND TRADERS
A PRIVATE LIMITED COMPANY
Used Since 01/01/2016
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
THE MARK TO BE USED AS A WHOLE AS APPEARING IN THE LABEL.
Trade Marks Journal No: 1938 , 27/01/2020 Class 30

3228578  06/04/2016
SPECIALITY RESTAURANTS LIMITED.
B-25, MORYA LANDMARK-1, 4TH FLOOR, VEERA INDUSTRIAL ESTATE, OFF NEW LINK ROAD, ANDHERI (WEST),
MUMBAI-400053.
MANUFACTURER / MERCHANTS
A LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :28/09/2015
To be associated with:
3063551
MUMBAI
COOKED FOOD READY TO SERVE, CONFECTIONERY, CAKES, PASTRIES, CHOCOLATE, TOFFEES, ICE-CREAM, HONEY,
COFFEE, TEA, COCOA, SUGAR, BAKERY PRODUCTS, SPICES, PAPAD, TAPIOCA, FLOUR PREPARATIONS MADE FROM
CEREALS, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, NAMKEEN, FARSAN, WAFER, NOODLES,
SWEETMEATS, FOOD PRODUCTS, PUDDINGS, CUSTARD POWDER, KETCHUP, LOZENGES, EDIBLE ARTICLES FOR
HUMAN CONSUMPTION AND SNACKS.
3245623 27/04/2016
SUNIL KUMAR SINGH
trading as ;M/S SUMIT MASALA UDYOG
AT- GAURAKSHNI, ALPHA COLONY, GALI NO- 7,PS + BLOCK– SASARAM, DISTT. ROHTAS, BIHAR-821115
MANUFACTURING AND TRADING
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since :10/02/2016
KOLKATA
MASALE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "MASALA UDYOG".
MANUHAR
3261803   17/05/2016
JAGDISH PRASAD CHHAPOLA
trading as ;M/S DIAMOND FLOUR MILL
WARD NO.5, NAWA CITY, DIST. NAGAUR, RAJASTHAN, INDIA
MANUFACTURER AND TRADER
SINGLE FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHME, JAIPUR - RAJASTHAN
Used Since :01/04/2016
AHMEDABAD
MAIDA, SUZI, RAWA, WHEAT ATTA, CHOKAR, HOLMILL, WHEAT, DALIA, RICE ATTA, CHAPAD INCLUDED IN CLASS 30.
3286022    16/06/2016
MRS. JAYSHREE SANJAY KULKARNI
trading as ;HUNGERS BLISS
B-1403 EDEN GARDEN SECTOR- 5, KHARGHAR NAVI MUMBAI-410 210
MANUFACTURER AND TRADER
AN INDIAN NATIONAL
Used Since :01/06/2016
MUMBAI
BHAJI MASALA, AMATI MASALA, SATUCHE PEETH, JWARI LAHI PEETH BHAJNI DHAPATE PEETH, INCLUDED IN CLASS 30.
3289725  21/06/2016
TARA PADA GORAI
trading as ;R. R. FOOD PRODUCTS
VILL. BALLAVPUR, TETULIYA PARA, P.O. BALLAVPUR, RANIGANJ-713323, DIST. BURDWAN, WEST BENGAL.
Manufacture, Merchant & Trader.
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :05/04/2013
KOLKATA
CHANACHUR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD NEW AND ALL OTHER DESCRIPTIVE MATTERS.
3290798  22/06/2016
PANKAJ NAMDHARANI
103, D-DEFINITY, ROAD NO.1, PAHADI VILLAGE, JAY PRAKASH NAGAR, GOREGAON (EAST), MUMBAI 400063.
MANUFACTURERS AND MERCHANTS
A INDIAN NATIONAL
Used Since :01/12/1999

MUMBAI
PULSES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS
MADE FROM CEREAL, BREAD, PASTY AND CONFECTIONERY, ICES; HONEY, TREACLE, YEAST BAKING POWDER,
MAIDA, DALIA, SUJI, BESON, PAPAD, MUSTARD; VINEGAR; (CONDIMENTS), BESAN AND PULSES, WHEAT, SPICES,
SAUCES, KETCHUP, FARSAN, BHUJIA, NAMKEEN, BARI, ICE CREAM MIX, ESSENCE, MENTHOL, SWEETS,
SWEETMEATS INCLUDED IN CLASS 30
3303374 05/07/2016
NATURES BASKET LIMITED
2ND FLOOR, SPENCER BUILDING, 30 FORJETT STREET, GRANT ROAD (WEST), MUMBAI – 400036.
MANUFACTURERS AND MERCHANTS
A Company incorporated under the Companies Act
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :01/10/2015
To be associated with:
3303359
MUMBAI
COOKED, BAKED OR FRIED FOOD FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30; BAKERY PRODUCTS;&nbsp;BISCUITS, CONFECTIONERY, CHOCOLATES;&nbsp;BREAD, CAKE AND PASTRY; SNACK FOODS; SWEET, SWEETMEATS; ENERGY BARS &nbsp;CERAL BARS; FOOD PRODUCTS BASED ON FLOUR, RICE AND CEREALS; WHEAT & WHEAT FLOUR; RICE;&nbsp;HONEY;&nbsp;COFFEE, TEA, COCOA, SUGAR;&nbsp;CORN FLAKES AND OAT FLAKES; CEREALS; FLOURS OF CEREALS; FROZEN DESSERTS; NOODLES AND OTHER PASTA PRODUCTS; PUDDINGS, SYRUPS, SAUCES, CONDIMENTS; INSTANT FOOD MIXES; PERMITTED FOOD FLAVOURS, ESSENCES AND&nbsp;SPICES&nbsp;CURRY POWDERS, ICE CREAM & ICE CREAM MIX.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3303359.
Butter Gold

3305826    11/07/2016
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
Biscuits, rush, buns, breads, floor based wafers its concoctions.
MRS. TANYA LAKHWANI
trading as ;MAHALAXMI PRODUCTS
GRAM GIRWAI, A.B. ROAD, LASHKAR, GWALIOR-474001 (M.P.)
Manufactures, Packer And Merchants
INDIAN NATIONAL
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior 474 011 (M.P.).
Used Since :18/03/2012
To be associated with:
2577231
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE A-1.
3319767  26/07/2016
VASANTIBEN SAKARCHAND NAGDA
trading as ;VICTORY FOOD PRODUCTS.
SUNDER BAUG, ASALPHA VILLAGE, N. S. S. ROAD, GHATKOPAR (W), MUMBAI-400084. MAHARASHTRA, INDIA.
Manufacturer And merchant
INDIAN NATIONAL
Address for service in India/Attorney address:
CHANDRAKANT & ASSOCIATE
CHHATRAPATI SHIVAJI RAJE COMPLEX, BUILDING NO.6, FLAT NO.5, GROUND FLOOR, OPP. EKTA NAGAR, KANDIVALI (WEST), MUMBAI-400 067.
Used Since :28/01/1996
To be associated with:
700509, 2207431
MUMBAI
SWEETS, SWEETMEATS, CONFECTIONERY, TOFFEES, CHEWING GUM, LOZENGES CHOCOLATES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..2207431.
3323263  29/07/2016
M/S AMAN FOOD PRODUCTS
trading as ;M/s AMAN FOOD PRODUCTS, Opposite Kalash Tilli Factory, Gram Girwai, Gwalior - 474001 (M.P.)
M/s AMAN FOOD PRODUCTS, Opposite Kalash Tilli Factory, Gram Girwai, Gwalior - 474001 (M.P.)
Manufactures, Packer and Merchants
Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :01/04/2008
To be associated with:
2586180, 3069594
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
3335701  12/08/2016
KAJI MOFIJUDDIN
trading as ;ROSE BAKERY & BISCUIT CO.
22 & 23/3 Nur Momhad Munshi Lane, Howrah-711 101, West Bengal.
MANUFACTURER, MERCHANT & TRADER
Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.
Used Since :25/04/2000
KOLKATA
BREAD AND BISCUITS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
3345310  24/08/2016
GURUMUKH PHOTANI
trading as ;Shri S.D. Product
Ganj Road , Nawapara , Rajim ( C.G.) Pin=493881
Manufacturer and Merchants
Sole Proprietary firm
Address for service in India/Agents address:
RAKESH SONI,
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :26/03/2003

MUMBAI
3345311  24/08/2016
GURUMUKH PHOTANI
trading as ;Shri S.D. Product
Ganj Road , Nawapara , Rajim ( C.G.) Pin-493881
Manufacturer and Merchants
Sole Proprietary firm
Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :26/03/2003
MUMBAI
Spices.
HINDMADE

3346690  26/08/2016
MITHELESH KUMAR SINGH
2329, Goodwill Enclave, Sector 49 C, Chandigarh-160047
Manufacturer & Trader

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :24/08/2016

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3346981  28/08/2016
RAJESH JAIN
trading as; KISHAN FOOD PRODUCT
GRAM GIRWAI, A. B. ROAD, GWALIOR (M.P)
Manufactures, Packer and Merchants
INDIAN
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since: 31/01/2005
To be associated with:
2665547, 2913556
MUMBAI
CANDIES, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
(through its predecessor in title M/s Jain Food Products, Gwalior Mrs. Sarita Jain W/o Shri Rajesh Jain)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2665547.
Shree Chamunda Restaurant
3353826 02/09/2016
NARENDRA PUROHIT
21/443, gujarat housing board, near bombay market, umarwada, surat - 395010
Selling Tea beverages, Coffee beverages, Milk beverages, samosa, kachori, faffda

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :01/08/1986

AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as included in Class 30
SURESH ROCHWANI trading as H.R.ENTERPRISES

PLOT NO.17, KHASRA NO.- 204 / 3 / 7, PALDA, NEAR SAMTA NAGAR, INDORE (M.P.)

Manufacturer and Merchants
Sole Indian Proprietary Firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Used Since: 03/08/2010

MUMBAI

Confectionary, candy, Sugar & Chocolate balls, Lollypop, Wafers, Biscuits, Chewing gum, churan, chatni and ready to eat snacks.

The mark to be used as a whole as appearing in the Label.
3366597  19/09/2016

SURESH ROCHWANI
trading as ;SURESH ROCHWANI
PLOT NO.17 , KHASRA NO.- 204 / 3 / 7 , PALDA , NEAR SAMTA NAGAR ,INDORE ( M.P.)
Manufacturer and Merchants
Indian Individual

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Used Since :28/12/2004

To be associated with:
3043501

MUMBAI

Confectionary , candy , Sugar & Chocolate balls , Lollypop , Chewing gum , churan , chatni and ready to eat snacks

The mark to be used as a whole as appearing in the TM A.
3369841  22/09/2016

CHHEDA SPECIALITIES FOODS PVT. LTD
CHHEDA HOUSE, PLOT NO. 07, B.M.C. INDUSTRIAL ESTATE, SAI NAGAR, M.C. CROSS ROAD NO.01, KANDIVALI (WEST), MUMBAI-400 067. MH. (INDIA).

Manufacturer and merchant
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIA COMPANY ACT, 1956

Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203

Proposed to be Used
MUMBAI

READY TO EAT FOOD DISHES, BAKERY PRODUCTS, CONFECTIONERY, CHOCOLATE, ICE CREAM, HONEY, COFFEE, TEA, COCOA, SUGAR, PAPAD, SPICES, PULSES, TAPIOCA, SAGO, FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, BAKING POWDER, SAUCES, NAMKEEN, FARSAN, WAFER, NOODLES, SWEETMEATS, FOOD PRODUCTS, PUDDINGS, KETCHUP, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, GLUCOSE, INSTANT FOODS, SPAGHETTI CHEESE BALLS, POTATO CHIPS, CHIKKIS, PAPAD, SNACKS, SWEETS ALL NAMKEENS, BEING INCLUDED IN CLASS-30

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2439230 & 2439231.
3373562   28/09/2016
GOPAL CHANDAK S/O LATE SHRI KANHAIYA LALJI
trading as ; PRITI MAHILA GRAH UDYOG
P.No. 19, Mahesh Nagar, Shiv Colony, Chainpura, Jodhpur (Raj.)
MANUFACTURER AND TRADER
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since : 01/04/2013
AHMEDABAD
BESAN, MEDA, SUJI, KHICHIYA, PAPAD, SINGAORA AND RAJGIRA FLOUR, MOON-MUNORI, SPICES.
3383237  07/10/2016
MR. KRISHAN KUMAR
trading as ;OM BIKANERWALA
MERCHANTS & MANUFACTURER
Used Since :01/08/2016
DELHI
SWEETS, NAMKEEN, BHUJIA, BISCUITS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE;
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY,
TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
COME BAKE WITH US!

3385584  12/10/2016

CALPRO FOOD ESSENTIALS PVT. LTD.
trading as: CALPRO FOOD ESSENTIALS PVT. LTD.
SARASWATI HOUSE, A - 5, NARAINA INDUSTRIAL AREA - II, NEW DELHI - 110028
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT,

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since: 20/02/2011

DELHI
Toppings, icings and fillings for bakery products, pastry and confectionary; fruit fillings for bakery products, pastry and confectionary; liquid toppings syrups for cakes and desserts; flavoured whipped toppings, bakery products; mixes for making bakery products or desserts; cocoa, coffee, tea, rice, tapioca, sago, preparations or mixes for making puddings; flour and preparations from cereals; yeasts, baking powder; cake mixes; pizza mixes, dough mixes, ready to make dough products, pizza toppings, bread mixes included in class 30
921 LAJAOfWeek

3386235  10/10/2016
PRADEEP KUMAR
trading as; GRM FOODS PRIVATE LIMITED
PIPLI ROAD, LADWA, DISTRICT KURUSHETRA, HARYANA
MILLERS AND RICE PROCESSORS
DIRECTOR

Address for service in India/Attorney address:
RAHUL MANGLA
263-264, vardhman premium mall, deepali, outer ring road, pitampura, delhi-110034

Used Since: 10/10/2000

To be associated with:
626611
DELHI
RICE

Registration of this trade mark shall give no right to the exclusive use of the word LAJAOfWeek.
AMOCAN

3395065   22/10/2016
AMOY CANNING CORPORATION (SINGAPORE) LIMITED
trading as ;Amoy Canning Corporation (Singapore) Limited
2 Bukit Batok Street23, Bukit Batok Connection #04-02, Singapore 659554
Manufacturers and traders
Limited Company
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kadian Adv H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore District -Panchkula Pincode-134104 Contact- 01733-2666666, 921633435
Used Since :04/04/1999
To be associated with:
306434
DELHI
sauces, (condiments); spices
3397865 26/10/2016
GIRISH KUMAR BANSAL
trading as ;M/S G.S. FOOD PRODUCTS
ARIAN WALA KALAN, DISTT FARIDKOT.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001
Used Since :25/09/2016
DELHI
Wheat Flour, Besan, Maida, Sooji, Spices, Rice, Tea,Flour Preprations & Preprations made from Cereals
3399405  31/10/2016
PAPADMALJI AGRO FOODS PRIVATE LIMITED
OPP. MANAV BHARTI SCHOOL, GARSISAR, BIKANER (RAJASTHAN)
Manufacturer & Trader

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :06/04/1990

AHMEDABAD
PAPAD, MOONG - MOONGORI.
PROBANT

3408006  11/11/2016
AGION LABORATORIES PVT. LTD.
C-585, BASEMENT, DEFENCE COLONY, NEW DELHI-110024
MANUFACTURING & TRADING
Used Since :22/10/2003

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPICOA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES(CONDIMENTS); SPICES; ICE.
RAJENDRA BAKERS

3420697    28/11/2016
RAJENDER GIRDHAR
LOKESH GIRDHAR
trading as ;RAJENDRA BAKERS
OPPOSITE KILLA ROAD POLICE CHOWKI, BARA BAZAR, ROHTAK -124001 (HARYANA).
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)
Used Since :01/04/2000

DELHI
PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES), RUSKS, CONFECTIONERY
3428018 07/12/2016
SUNFRESH AGRO INDUSTRIES PRIVATE LIMITED
GAT NO. 121/ 2A, AT/ PO. RANJANKHOL, TALUKA- RAHATA, DIST: AHMEDNAGAR, MAHARASHTRA -413720, INDIA
MANUFACTURER AND MERCHANT
Body incorporate
Used Since :19/11/2016
MUMBAI
ICE CREAMS INCLUDING FRUIT ICE CREAMS, ICE CREAM CAKES, ICE CREAM CONES, WAFERS, STICK BARS AND
DESSERTS; FROZEN YOGURTS, PASTRIES AND CONFECTIONARIES, MIXTURES AND TOPPINGS FOR MAKING ICE
CREAM, CAKES TART AND COOKIES, FOOD AND BEVERAGES, CHOCOLATES, CHOCOLATE FILLINGS, POWDER,
COFFEE, COCOA, SUGAR, HONEY, YEAST, BAKING POWDER, ICE, SAUCES, CONDIMENTS, SPICES, EDIBLE ICES AND
OTHER GOODS BEING GOODS INCLUDED IN CLASS - 30
3455992   12/01/2017
MIHIR KUMAR R. PATEL
trading as ;M/S. M.R.PATEL GRUH UDYOG
UMIYA COLONY, VILLAGE : VATADARA, TAL : KHAMBHAT, DIST : ANAND-388580. GUJARAT - INDIA.
MANUFACTURER AND MERCHANT
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/01/2017
AHMEDABAD
IN RESPECT PAPAD IN CLUDED IN CLASS - 30
3461781  19/01/2017
APEKSHA ENTERPRISE
18 Gokul Dham Row House, Mota Varachha Gujarat
Trading of above mentioned goods.

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
AHMEDABAD
Salt and all general description included in class 30.
3468928  30/01/2017
RAJPUT KALUSINGH CHANDANSINGH
trading as; MATESHWARI NAMKEEN
826/6, BHILWAS AMBAWADI, SARDARNAGAR, AHMEDABAD (GUJARAT) - 382475

Address for service in India/Attorney address:
DEVANGKUMAR N. CHHTRAPATI (ADVOCATE
4, PANNA PARK SOCIETY, NR. RAVJIBHAI APARTMENT, OPP MEMNAGAR FIRE STATION, VIJAY CROSS ROADS,
NAVRANGPURA, AHMEDABAD - 380009 (GUJARAT)

Used Since: 30/09/2001

AHMEDABAD
NAMKEENS, FARSANS, CHIPS, WAFERS, FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDING READY TO
EAT SNACK FOOD MADE FROM FLOUR, ATTA, MAIDA, RICE, GRAM, CORN, WHEAT, BESAN INCLUDING GANTHIYA,
FULWADI, BHAKHARWADI, ALU SEV, TOMOTO SEV, SUKHI KACHORI, FARARI KEWDA, KHATTA MEETHA CHAVANU,
TIKHU CHAVANU.
3475496  06/02/2017
AMBER CONFECTIONARY PVT. LTD.
trading as ; Amber Confectionary Pvt. Ltd.
336 / 5, New Aggarwal Udyog Nagar, Palda, Indore (M.P.)
Manufacturer and Merchants.
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormanj Main Road, Indore (M.P.) Pin-452001
Used Since : 09/12/2016
MUMBAI
Confectionary & Candies.
3475677   06/02/2017
SANTOSH S. CHAWLA
trading as ;M/s Honey Overseas
Plot No. 54, Chikali Layout, Kalamna Road, Nagpur - 440035 (Maharashtra)
Manufacturer & Trader
Proprietor
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :01/01/2009

MUMBAI
rice, tapioca, sago, flour and preparations made from cereals, spices included in Class 30
Nisha Kant
3476628  07/02/2017
ASHOK KUMAR RAMUKA
trading as ;M/s ANUGRAH AGRO
M/s Anugrah Agro, G-39, Lawrence Road Industrial Area, Delhi-35
Manufacturer, wholesaler and retailer
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2012
DELHI
RICE, WHEAT, TEA, COFFEE, CEREALS, FLOUR, PREPARATIONS MADE FROM CEREALS AND PULSES, BESAN,
CUSTARD POWDER, CORN FLOUR, SUGAR, BREAD, CONFECTIONARY, HONEY, SPICES, SALT, COCOA POWDER AND
PREPARATION MADE OF THESE ITEMS ETC
3491736  23/02/2017
PANKAJ CHOUDHARY
trading as ;KAMAKSHI TRADERS
Main Road, Depalpur District Indore(M.P)-452001
MANUFACTURING AND TRADING
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Proposed to be Used
MUMBAI
3504545  04/03/2017
CHANDRAPRAKASH WADHWANI
44B, Sai Villa, Panchmatiya Apartment, Near Dagdi Park, Ramdaspeth, Nagpur-440010.
Manufacturer & Merchant
Individual
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Used Since : 07/04/2016
MUMBAI
Fennel seed, asafetida, red chillies, cardmom, pepper, turmeric, cumin, nutmeg, curry powder, coriander, chironji, cinnamon, mustard, cloves, bayleaves, garlic powder, ginger powder, onion flakes, dried fenugreek, garam masala, Aamchoor, black salt, mace, mint, nigella seed, saffron, seasame seed, basil, poppy seed, niger seed, pink salt, star anise, tamarind.
ROZ ROZ

3513311  23/03/2017
AKSHAY MAKHIJA
Sidhi Vinayak Grand , Flat No.- 604 , ,15/1, Vidhya Nagar , Behind Sapna Sangeeta ,INOX , Indore ( M.P.) Pin-45200
Indian Individual

Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Used Since :09/11/2016

MUMBAI
Wafers, Candy Confectionery, Chocolate , Bakery goods, Extruded corn snacks , Extruded wheat snacks , Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
SUPRENO

3521588  08/04/2017

MR. SUSHIL KUMAR
5 MILE STONE, KARNAL ROAD, NISSING -132024 (HARYANA)

INDIVIDUAL APPLICANTS

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, SAGO, BESON, PAPAD, SPICES, BREAD,
KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, POWDER MILK, CHEWING GUM, JEERA,
SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, WAFERS, FRIED EATABLES, MUSTARD, SAUCES, HONEY,
NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, TTERMERIC POWDER, CHILLY POWDER, CORRIANDER POWDER,
MIX MASALA, GARAM MASALA, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM
CEREALS AND SAUCES, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, ICE CREAMS, KULFI,
PUDDINGS, PASTRIES, CAKES.
3526530  15/04/2017
BRAJMOHAN AGARWAL, SHYAM SHRI FOOD PRODUCTS
51, R.D. Udhyog Nagar, Indore (M.P.)
Sole Proprietary firm

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since :01/01/2006

MUMBAI
Flours and Preparations made from Cereals, Cracked wheat, Besan (Gram flour), Maida (wheat flour), Rawa (Wheat flour), Rice flour, Wheat flour, Cereal flour & Whole meal flour.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS KITCHEN KING EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION..
3529755 20/04/2017
MANISHABEN PARESHBHAI PATEL
Near Bus Stand, At. & Po. Luna, Taluka- Padra, Dist. Vadodara-391440, Gujarat
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/10/2014
AHMEDABAD
PAPAD, MATHIYA,
JELLY BABIES
3541347  03/05/2017
RIGO TRADING S.A.
6 ROUTE DE TREVES EBBC BUILDING E 2633 SENNINGERBERG LUXEMBOURG
Body Incorporate
Address for service in India/Attorney address:
KOCHHAR & CO.
11TH FLOOR, TOWER -A DLF TOWERS JASOLA,JASOLA DISTRICT CENTRE, NEW DELHI-110025
Proposed to be Used
DELHI
Confectionery
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
HUDSON

3544625  08/05/2017
BUNGE INDIA PRIVATE LIMITED
Capital Building, 601C & 601D, B Wing, C 70, Bandra Kurla Complex, Opposite ICICI Bank Building, Bandra East Mumbai-400 051
India

A private company incorporated under the Indian Companies Act, 1913,

Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (WEST) NEW DELHI-110026

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries; edible ices; treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
3558798  28/05/2017

MR. AKASH JAIN
M/s JAI MAA RATANGARH FOOD PRODUCTS, Gram Girwai, Lashkar, Gwalior – 474001 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Proposed to be Used
MUMBAI
CANDY, CONFECTIONERY, SWEETS, CHOCOLATES & TOFFEES
DAYVITA

3558902  29/05/2017

VARUN GAUTAM
87B/88 SRIRAM ENCLAVE SARAI BYPASS ROAD, JWALAPUR, HARIDWAR-249407 (UTTARAKHAND), INDIA

MANUFACTURER AND TRADER

Address for service in India/Attorney address:
G&G LEGAL INDEX
B-301, FOSTER HEIGHTS, CROSSING REPUBLIK, GHAZIABAD-201016, U.P

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE.
ACHARYA BALKRISHNA
3578809  26/06/2017
PATANJALI YOGPEETH (TRUST)
MAHARSHI DAYANAND GRAM, DELHI HARIDWAR NATIONAL HIGHWAY, NEAR- BHADRABAD, HARIDWAR-249402. (UTTARAKHAND). INDIA.
Trust
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/1996
To be associated with:
3577969
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, Wheat, asafoetida, Beson, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard,Milk Chocolate Bars, Ice Milk Bars, Chocolate with Milk, Milk Food and all Other Farinaceous Foods, Confectionery, Biscuits, Iced Cakes, Ice-Creams, Ice Desserts & Sweets, Vinegar, Poha, Flour and preparations made from cereals.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3577969..
VISHVRAJ SINGH
1005, Sector 9, Urban Estate Karnal - 132001,
New Application

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
DELHI
Atta
PASTARONI

3579614 27/06/2017

RUBY CHAWLA
66 A, CO-OP INDUSTRIAL ESTATE, DADA NAGAR, KANPUR
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELI

FLOUR AND PREPARATIONS MADE FROM CEREALS, MACARONI, NOODLES AND PASTA , BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY (BISCUITS, NOT FOR ANIMALS AND CONFECTIONERY, NON-MEDICATED).
3582221  30/06/2017
MR. VIKAS ANAND PROPRIETOR OF SHREE SHIV FOODS.
58/28, GROUND FLOOR, ASHOK NAGAR, NEW DELHI-110018, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Kaka Ki Priye Kaki Bandhani Heeng

3582475    01/07/2017
RAHUL TIWARI
128/48, H-BLOCK, KIDWAI NAGAR, KANPUR
PROPRIETOR

Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.

Proposed to be Used
DELHI
Bandhani Heeng and Heeng
Kaka Ki Rasoi Bandhani Heeng

3582476  01/07/2017
RAHUL TIWARI
128/48, H- BLOCK, KIDWAI NAGAR, KANPUR
PROPRIETOR

Address for service in India/Attorney address:
CHANDRA SEN DWIVEDI
2/667, Gajia Khera, Shuklaganj, Unnao, U.P.

Proposed to be Used
To be associated with:
3582475

DELHI
Bandhani Heeng and Heeng
HALCHAL
3583205  03/07/2017
JEETENDRA KUMAR JAIN
trading as ;JEETENDRA KUMAR JAIN
4110, IIND FLOOR, NAYA BAZAR, DELHI-110006
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :01/01/1991
To be associated with:
2857515
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2857515.
GOLCHI

3583207  03/07/2017
JEETENDRA KUMAR JAIN
trading as ;JEETENDRA KUMAR JAIN
4110, IIND FLOOR, NAYA BAZAR, DELHI-110006
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
DELHI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; SWEETS, NAMKEEN, ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
OLIN

3585556  05/07/2017

MOHD. NADEEM PROPRIETOR OF OLIN GENERAL TRADING.
A-392, GROUND FLOOR, KHASRA NO.-124, STREET NO.-9, WAZIRABAD, DELHI-110084, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread,
Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Powder milk, chewing gum, Jeera, Sounf, Ilayachi, Hing,
Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle,
Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilly powder, Baking powder, Vinegar,
Poha, Flour and preparations made from cereals and Sauces.
3589497  11/07/2017
RAMVEER SINGH
M/s. SANJAY FOOD PRODUCTS AT 18, NIKITA NAGAR, PAKKI SARAI, GAUBAR CHOKI, TAJGANJ, AGRA (UTTAR PRADESH).

PROPRIETOR FIRM

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :10/05/2010

DELHI
NAMKEEN FOR SALE IN UTTAR PRADESH ONLY.
3589498 11/07/2017
MANOJ KUMAR HINDWANI
M/s. OM SAIRAM TRADERS AT 17/131 G 11, DARESI No. 02, AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since: 10/05/2010
DELHI
NAMKEEN.
MYAMOOLYA
3589969  12/07/2017
M/S KHANNA ENTERPRISES
60/11-12 BLOCK 6, GOVIND NAGAR, KANPUR-208006, INDIA
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES.
3592612  17/07/2017
MOHD. IMRAN
trading as ;MAJESTIC HEALTH CARE
R-233, GALI NO. 10, RAMESH PARK, LAXMI NAGAR, DELHI-110092
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
S.S. TRADE MARKS COMPANY
T-33/6(G.F.), WEST NIZAMUDDIN, NEW DELHI-13

Proposed to be Used
DELHI
COFFEE, TEA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, HONEY, SPICES INCLUDED IN CLASS 30
ASHTAMRIT

3596351 21/07/2017

MARVEL LIMITED.
MARVEL ROAD, UKLANA-125113, DISTT.-HISAR, HARYANA, INDIA.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

COFFEE, TEA, SPICES; COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE.
3598705    25/07/2017
RITESH SHARMA.
H. NO. A-6, DURGA BHAWAN, SECTOR-2, MAIN ROAD, NEW SHIMLA-171009, HIMACHAL PRADESH.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.
SHAHVILA

3598712  25/07/2017
SYED RAZA ALI TRADING AS R. K. T. CO.
37, DANISH MANDAN, AMROHA-244221, U.P., INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
TEA AND COFFEE.
RUSKQ

3604195  02/08/2017
MR. MITESH BAIJAL (HUF) TRADING AS S. R. FOOD.
H-239, ASHOK VIHAR, PHASE-1, DELHI 110052
MANUFACTURE
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread,
Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast,
Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery,
Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour
and preparations made from cereals and Sauces.
3606940 05/08/2017

ROSHAN BABULAL JAIN
9, Arch Avenue Apartment, Salisbury Park, Main road, opposite Maharshi Nagar Police Chowky, Pune - 411037, Maharashtra, India
Owner
Used Since: 15/04/2008

Mumbai
SALT
UD FOOD PRODUCTS PVT. LTD.
G-10, UDYOG KUNJ, INDUSTRIAL AREA, GHAZIABAD-201001, U.P., INDIA.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, FLOUR, MAIDA, SUJI, SAGO, WHEAT, ASAFOETIDA, BESON, PULSES, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, PUFF, POPCORN, CHOCOLATES, PASTRY, RUSK CONFETIONERY, ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER. CORN FLOUR POWDER, CURRY POWDER, THERMERIC POWDER. CHILLY POWDER. VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
3612001 12/08/2017
SH. RAKESH SINGHAL PROPRIETOR OF RICHA FOOD PRODUCTS.
PLOT NO.-6, GAGANDEEP COLONY, BALSAMAND ROAD, HISSAR, HARYANA, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Namkeen, Bhujia, Kurkure, Puff, Murmure, Chips and Ready to eat snack foods included in Class 30.
3612168  12/08/2017
MURLIDHAR SEVANI TRADING AS JAI GRAH UDHYOG
104-C, INDUSTRIAL AREA, RAO, DIST-INDORE (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers, Confectionery, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks).
3616562  20/08/2017
TRILOK CHAND SUNIL KUMAR.
6086-87, GALLI BATASHAN, KHARI BAOLI, DELHI-110006, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :26/12/2011
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Badi, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, chewing gum, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ices, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Turmeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
WAFFLESTRUCK

3616579    20/08/2017
MRS. SAPNA KANT.
100, MOSAM APARTMENT, WEST ENCLAVE, PITAM PURA, DELHI-110034, INDIA.

INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
CONFECTIONERY, BISCUIT AND NAMKEEN, CAKE, PASTRY, PUFF, CHIPS, ICE CREAM AND SWEETS INCLUDED IN CLASS 30.
3617783 22/08/2017
ASIAN CHEM WORKS PVT. LTD.
1482, S. P. MUKHERJEE MARG, DELHI-110006, INDIA.
Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
3618313  22/08/2017
M/S. DARSHAN FOODS
BOOTHGARH ROAD, VILLAGE RATTANHERI, KHANNA-141401, PUNJAB
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2001

DELHI
Confectionery, sweets, namkeen, biscuit, cakes, pastry, bhujia, papad, puffs, chips, snacks food including flour and preparation made from cereals, bakery items including bread, rusk, cookies, spices, fast food, chocolates, noodles, gazak and ready to eat food products for human consumption, snacks, fryums, corn puffs, wafers and chips (cereal products), cereal-based snack food and rice-based snack food
BABA SAFFRON
3624336   31/08/2017
RAHUL SHARMA
510, KUCHA PATI RAM, SITA RAM BAZAR, DELHI-110006
INDIVIDUAL
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
SAFFRON, HONEY, ALMOND AND TEAS
DOHA

3628895   06/09/2017

JAGDAMBAY RICE MILL.
G. T. ROAD, VILLAGE KATHANIA, CHHEHARTA, AMRITSAR-143105, PUNJAB, INDIA.

PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
RICE.
3629367  07/09/2017
MORE RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
Manufacturer
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since :01/02/2017
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
AMC ANKUSH
3631190 09/09/2017
SHRI KANT GUPTA
ASHOK GUPTA, 229, PEERBAHUDDIN, GALI NO.3, TRILOKI PURAM, HAPUR-245101 (U.P.)
INDIVIDUAL
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
SPICES, FLOUR, BESAN, TEA, POHA, DALIYA
3636655    16/09/2017
AGRAWAL PAPAD PVT. LTD.
244, Hukumchand Colony, Panchkuiya Road, Indore (M.P.), Pin-452002, India
Company Incorporate under Indian Company Act, 1956 through Director
Address for service in India/Agents address:
RAKESH SONI.
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.
Used Since: 09/11/2010
MUMBAI
PAPAD.
3637050   16/09/2017
PSR INNOVATIONS LLP.
PRABHU SADAN, GIRITAL ROAD, GIRITAL KASHIPUR-244713, DISTT.-UDHAM SINGH NAGAR, UTTARAKHAND, INDIA.
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2016
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
Mom's Like
3637260  18/09/2017
RAJENDRA UPADHYAY TRADING AS SHANTARAM FOODS
B-20, Sector- B, Industrial Area, Bagroda, Bhopal (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Spices, Flours and Preparations made from Cereals, Cracked wheat, Besan (Gram flour), Maida (wheat flour), Rawa (Wheat flour), Rice flour, Wheat flour, Cereal flour & Whole meal flour, Flour, All-purpose flour & Poha (Snack foods made of broken rice).
SIGNATURE BLENDS LLP.
The Masterpiece Golf Course Road, Sector-54, Gurgaon-122002, Haryana, India.
Limited Liability Partnership firm

Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Tea and tea beverages (non-medicinal); tea extracts; iced tea; tea and iced tea; non medicinal herbal tea and infusions; tea-based iced beverages; flavored ices; ice for refreshment; ice cream; sorbets; frozen confectionery included in class 30.
FAJR

3643479    25/09/2017
SUPPLE TEK INDUSTRIES PRIVATE LIMITED.
VILLAGE CHABBA, TARN TARAN ROAD, AMRITSAR, PUNJAB, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Rice.
3649474  04/10/2017
RAKESH KUMAR TRADING AS M/S. SAI BIRBAL DAS FOODS
D-31, PARSAMHERA INDUSTRIAL AREA, BAREILLY, U.P.-243122
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since: 01/04/2014

DELHI
Namkeen, kachri, papad, fryums, pasta, macaroni and bakery products

No right over the word PASTA..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3636763,3636764...
3651044  06/10/2017

SHRIDHAR ANANT PARMALE
SAMBHAJI CHOUK, BALAPUR ROAD, PATUR, TAL-PATUR, DIST-AKOLA, 444501, MAHARASHTRA.
SOLE PROPRIETOR OF ANANT KIRANA, INDIAN NATIONAL.

Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

Proposed to be Used
MUMBAI
SPICES, CURRY SPICES, SPICE MIXES, CURRY POWDER(SPICE), CURRY SPICES MIX, CLOVE, CINNAMON (SPICE),
GINGER (SPICE), PAPRIKA (SPICE), CHILLI POWDER, CORIANDER POWDER, GROUND CORIANDER, TURMERIC
POWDER, TURMERIC FOR FOOD, GARAM MASALA.
SWATI JHAVERI
4/B Raghav Wadi, French Bridge, Girgaon Chowpatty, Mumbai-400007,
An individual Proprieter

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
extruded (wheat, tapioca, maize, barely, rice, corn, millets, cereals, pulses, makhana, oats, soya, dals) snacks; Snacks and savouries made from processed, baked, roasted, fried (wheat, tapioca, maize, barely, rice, corn, millets, cereals, pulses, makhana, oats, soya, dals); Flour based savoury snacks; snacks manufactured from (wheat, maize, tapioca, barely, rice, corn, millets, cereals, pulses, makhana, oats, soya, dals); puffed (wheat, maize, barely, rice, corn, millets, tapioca, cereals, pulses, makhana, oats, soya, dals);

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3652626.
ARJIT MASALE
3654671 11/10/2017

AMIT KUMAR.
JHANSA ROAD, KURUKSHETRA.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
SPICES AND BESAN.
VICKY S. TALREJA PROPRIETOR OF M/S. SWASTIK FOOD
206-EMRALD, RELIANCE, SHIV MANDIR ROAD, AMBERNATH EAST, THANE-421501(MAHARASTRA)INDIA

Single Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, “PURVI”, JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since : 15/08/2017

MUMBAI
SPICES AND FLOUR INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Swastika..

The trade mark is restricted to use the mark in the state of Maharashtra..
3655424  11/10/2017
DAULAT RAM GARG
M/s. MANOHAR LAL DAULAT RAM AT 1/44A/4, UPADHYAY MARKET, HARIPARWAT, AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :01/01/1963
DELHI
SWEETS ,GAJAK & REWARI (CONFECTIONERY PRODUCTS) & NAMKEEN
No exclusive rights over the word GAJAK.
3655427  11/10/2017
DAULAT RAM GARG
M/s. MANOHAR LAL DAULAT RAM AT 1/44A/4, UPADHYAY MARKET, HARIPARWAT, AGRA (UTTAR PRADESH).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :19/10/1997
To be associated with:
3655424
DELHI
SWEETS ,GAJAK &REWARI (CONFECTIONERY PRODUCTS) & NAMKEEN.
3657591  14/10/2017
KAMLESH DEVI TRADING AS SAHIL FOOD PRODUCT.
NEAR RADHA SWAMI SATSANG BHAWAN, DEPAL ROAD, BHAGANA PUL, HANSI-125033, HISAR, HARYANA, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Namkeen and Confectionery.
KLAUSI
3665157  30/10/2017
MOREPEN LABORATORIES LTD.
420, ANTRIKSH BHAWAN, 22, K. G. MARG, NEW DELHI-110001, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
MORE RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
Manufacturer & Merchant
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since: 06/04/2017
To be associated with:
2447692, 2447737, 3629359, 3629361, 3629364, 3629367, 3667729, 3667732, 3667735, 3667738, 3667741

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3672018  07/11/2017
HEALTH BYTES FOOD PRODUCTS.
NEAR SITA RAM KUTIA, RANWAR ROAD, KARNAL-132001, HARYANA, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Namkeen, Bhujia (cereal based fried snacks), Puffed corn snacks, Ready to eat Snack Foods, Coffee, tea, cocoa and
artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery;
Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
3672418  08/11/2017

MOHD. ARSHAD SUHAIL SIDDIQUI

trading as ; TRAFALGAR HOUSE

FA 98 B/1, KALINDI KUNJ ROAD, ABUL FAZAL ENCLAVE, JAMIA NAGAR, OKHLA, NEW DELHI-110025.

MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:

S.S. TRADE MARKS COMPANY
T-33/6(G.F.), WEST NIZAMUDDIN, NEW DELHI-13

Proposed to be Used

DELHI

COCOA, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY INCLUDED IN CLASS 30
PVR CINEMAS UTSAV

3674752    10/11/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017
DELHI
COFFEE, TEA, FLOUR AND PREPARATIONS MADE FROM CEREALS, PASTRY IN PVR CINEMAS UTSAV.
3674759 10/11/2017

PVR LTD.
trading as :PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017

To be associated with:
3674740, 3674745

DELHI
COFFEE, TEA, FLOUR AND PREPARATIONS MADE FROM CEREALS, PASTRY IN UTSAV PVR CINEMAS.
COLOUR (BLUE, PINK, ORANGE, RED, GREEN & BLACK).
3674745.
3675582    11/11/2017

NIDHI JAIN
175 –B , Ambikapuri Main , Airport Road , Indore ( M.P.)
Indian Individual

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Spices , Flours and Preparations made from Cereals , Namkeen , Farsan (cereal based snacks) & Bhujia (cereal based fried snacks) ,Snacks , Tea , Coffee & Papad (Cereal based snacks) , Wafers [food] & Bakery Products .
3675611  11/11/2017
DHEERAJ JESWANI
32/9, Kagi Gali, Kala Mahal, Agra-282003, (U.P.), India.
Individual
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :03/09/2012
To be associated with:
3088801, 3429196
DELHI
NAMKEEN
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,3088801,3429196.
3675612   11/11/2017
DHEERAJ JESWANI
32/9, Kagi Gali, Kala Mahal, Agra-282003, (U.P.), India.
Individual

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :03/09/2012

To be associated with:
3088801, 3429196

DELHI
NAMKEEN

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3088801,3429196.
3675613   11/11/2017
DHEERAJ JESWANI
32/9, Kagi Gali, Kala Mahal, Agra-282003, (U.P.), India.
Individual
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :03/09/2012
To be associated with:
3088801
DELHI
NAMKEEN
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3088801,3429196, 3675611, 3675612.
3702696  14/12/2017
S S FOOD INDUSTRIES
6, Sabina Shopping Centre, Nr. Mehbub Soc., B/H Royal Akbar, Vejalpur, Ahmedabad-380055
Partnership Firm
Address for service in India/Attorney address:
LOKESH SHAH
E-202, Abjibapa Green Appartments, off.100 Ft Virat Nagar Road, Next to ManMohan Cross Roads, Nikol, Ahmedabad, Gujarat - 382350

Proposed to be Used
AHMEDABAD
Salt and Spices as Included in Class 30

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3704046  15/12/2017
REKHA DEVI BAJAJ PROPRIETOR OF SHREE SHYAM FOOD PRODUCTS
SHOP NO - 1/2/3, GROUND FLOOR, SAMTA SHOPPING ARCADE, SAMTA COLONY, RAIPUR, (CG) - 492001.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used

To be associated with:
3559488

MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
Trade Marks Journal No: 1938 , 27/01/2020           Class 30

KETAN L. TANNA
A-101, LOTUS AVENUE, B/H, LOVE TEMPLE, GUNJAN PARK MAIN ROAD, KALAWAD ROAD, RAJKOT-360 005.
proprietor

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD

FLOUR AND PREPARATIONS MADE FROM CEREALS, TEA, BREAD, PASTRY AND CONFECTIONERY, NAMKEENS, SPICES, PICKLES INCLUDED IN CLASS 30
3715113 29/12/2017
AKOYA FOOD INDUSTRY
Plot 143, Sector - I, Govindpura, Bhopal - 462001, Madhya Pradesh
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preparation made from cereals (soya badi), vermicelli, noodle, soya sauces
3721043  06/01/2018
MR. MAHAVEER BANSAL
M/s MAHAVER BANSAL IPR, C/o M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park Road, Gwalior – 474005 (M.P.)
Sole Proprietor
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
CHENNA POWDER INSTANT MIX INCLUDED IN CLASS 30 FOR SALE IN THE STATE OF MADHYA PRADESH ONLY
3721044  06/01/2018

MR. MAHAVEER BANSAL
M/s MAHAVER BANSAL IPR, C/o M/s Ambica Food Products, 5-A, Maharajpura Industrial Area, Pinto Park Road, Gwalior – 474005 (M.P.)

Sole Proprietor

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used:
MUMBAI

GULAB JAMUN INSTANT MIX INCLUDED IN CLASS-30 FOR SALE IN THE STATE OF MADHYA PRADESH ONLY
Sunny StarChef

3728141    16/01/2018
FRIGORIFICO ALLANA PRIVATE LIMITED
ALLANA HOUSE, ALLANA ROAD, COLABA, MUMBAI-400001, STATE: MAHARASHTRA, COUNTRY: INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
SAUCES (CONDIMENTS).
JANWANI FOOD INDUSTRIES
Village - Badhkeda, NH - 7, Katni Road, Near Uldana Pull, Tehsil - Manjholi, Sihora, Dist., Jabalpur - 483225, Madhya Pradesh
A Registered Partnership Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Flour and preparations made from cereals; wheat flour (maida, rawa, suji), gram flour

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Descriptive matters.
3729906    17/01/2018
ADDICT FOODS LLP
Opp. School No 47, Mahadev Wadi Main Road, Rajkot – 360004 GUJARAT
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
FLOUR AND PREPARATIONS MADE FROM CEREALS, TEA, BREAD, PASTRY AND CONFECTIONERY, NAMKEENS, SPICES, PICKLES INCLUDED IN CLASS 30
Vijay Tea Company
3750507   11/02/2018
DEVANAND BABANI TRADING VIJAY TEA COMPANY
Road No.-3 , Kalakhet , Mandsaur ( M.P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :23/04/2011
MUMBAI
flour and preparations made from cereals, bread, pastry and confectionery , Confectionary , Bakery , Tea, Coffee, Cocoa ,Spices , Gajak (Sesame based confectionery) .
3756378  17/02/2018
MR. DIGVIJAY SINGH SARDARSINGH SODA TRADING AS M/S. JAY RANUJA GRUH UDYOG
AGRO BASED IND. AREA, KHASARA NO-25/34, SALAWAS TO BORANADA ROAD, SALAWAS JODHPUR RAJ.
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :01/01/2018
AHMEDABAD
NAMKEEN
3761838  23/02/2018
MR. VIKESH SHAH
502 A, OMKAR VEDA, AMBEDKAR NAGAR, PAREL VILLAGE, PAREL (EAST), MUMBAI- 400012
A sole proprietor trading as Happiness Services

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Used Since :15/06/2017

To be associated with:
3593893

MUMBAI
Chocolate desserts; muesli desserts; prepared desserts [pastries]; ice cream desserts; prepared desserts [confectionery]; prepared desserts [chocolate based]; custard [baked desserts]; puddings for use as desserts; foodstuff made of sugar for sweetening desserts; ice cream; gelato, cookies; biscuits; brownies; cakes; desserts made from flour; pancakes; waffles

Subject to no exclusive right over the mark " Pancakes " & mark will consider as a whole..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3593893.
3772571  08/03/2018
MANGALMAY INDUSTRIES
HOUSE NO. 1737, GATE NO.346/3, PLOT NO.12, VAISHANAVI NAGAR, UGAON ROAD, NIPHAD, DIST. NASHIK-422303, INDIA
PROPRIETOR-MANGLA SHANKAR WAGH

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
SPICES, FLOUR, WHOLE GRAIN RICE.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3779906   16/03/2018
GLOBAL TECHNOLOGY AND TRADE MARKS LTD. (BVI)
GLOBAL TECHNOLOGY AND TRADEMARKS LTD (BVI) BRANCH OFFICE: P.O. BOX NO. 20334, AJMAN, U.A.E.
MANUFACTURER AND MERCHANTS
A LIMITED COMPANY

Proposed to be Used

To be associated with:
3302449, 3302450, 3581666, 3581667

MUMBAI
CONFECTIONERY GOODS, CHOCOLATE, CANDIES, CHURNS CANDIES, SWEETS, JAM, TOFFEES, MINTS, PASTRY,
NAMKEEN, TEA, COFFEE, BISCUITS, HONEY, SPICES, CHEWING GUM, LOZENGES, SUGAR, FLOUR AND
PREPARATIONS, BREAD PASTRY, YEAST, MUSTARD AND BAKING POWDER ALL BEING GOODS FALLING IN CLASS 30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.. ASSOCIATED WITH REGISTERED APPLICATION
NO. 3302449, 3302450 AND 3581666 (OPPOSED) 3581667 (OPPOSED).
HELLO MASALA
3784904  22/03/2018
LAJWANTI HAKIMSINGH LABANA
trading as ;HELLO SPECIAL MASALA
OPP: BARRACK NO.703, PUNJABI COLONY, ULHASNAGAR-421003. DIST.THANE
MANUFACTURERS AND MERCHANTS
INDIVIDUAL
Address for service in India/Agents address:
DIPAK S. MOHINANI, ADVOCATE
601, NENUMAL SOCIETY, O.T. SECTION, ULHASNAGAR-3.
Used Since :31/12/1984
MUMBAI
WHOLE AND GROUNDED SPICES, FLOUR AND PREPARATIONS MADE FROM CEREALS
KHUSHHAL
3818174  27/04/2018
RAKESH KUMAR LUNAWAT
trading as ;KHUSHAL INDUSTRIES
NOKHA GAON, NOKHA DIST. BIKANER, RAJASTHAN
Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)
Proposed to be Used
AHMEDABAD
BHUIJA, PAPAD, RASGULLA, SON PAPDI AND BADI
DAYABHAI SOMABHAI BHAGAT
BHAGAT ESTATE, NR. ANUPAM CINEMA, KHOKHRA, AHMEDABAD – 380021, GUJARAT, INDIA.
BHAGAT DHANADAL CORPORATION
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/10/2008

AHMEDABAD

DHANADAL, VARIALI ( FENNEL SEED), VARIALI PULSE, VARIALI KURIA,
3855596  08/06/2018
KEVA FLAVOURS PRIVATE LIMITED
Devkaran Mansion, 36, Mangaldas Road, Mumbai 400 002
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/04/1979
MUMBAI
food flavourings, other than essential oils
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3893878  21/07/2018

NAMDEV NARSPPA BOGA TRADING AS POURNIMA MASALE RUCHI BHANDAR
34/5B/24, New Pachaa Peth, Solapur - 413006
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :18/05/2012

MUMBAI
MASALE
3899430 27/07/2018
TRADE IMPEX INTERNATIONAL
40-B, 2ND FLOOR, MANGALDAS BLDG, PRINCESS STREET, MUMBAI - 400 002, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
VINEET SARAF
FLAT NO 13, A-WING, 3RD FLOOR SANJAY SOCIETY, OPP CENTURY BAZAR, PRABHADEVI MAHARASHTRA, MUMBAI -
400025, INDIA

Proposed to be Used
MUMBAI
FOODSTUFFS OF PLANT ORIGIN PREPARED FOR CONSUMPTION OR CONSERVATION AS WELL AS AUXILIARIES
INTENDED FOR THE IMPROVEMENT OF THE FLAVOUR OF FOOD INCLUDED IN CLASS 30
3914282 11/08/2018
AMIT CHHATWANI
46/A, WING/401, MANISH NAGAR, J.P. ROAD, NR. 4 BUNGLOW, ANDHERI WEST, MUMBAI - 400053
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Confectionery; Sugar confectionery; Lollipops [confectionery]; Confectionery made of sugar; Sweet biscuits; Salted biscuits; Biscuits; Fruit biscuits; Sugar biscuits; Chocolate-covered biscuits; Chocolate Sandwich cookies; Chocolate-covered wafer biscuits; Chocolate-coated wafer biscuits; Chocolates; Cakes; Fruit cakes; Chocolate cakes; Cream cakes; Sponge cakes; Chocolate decorations for cakes; Candy decorations for cakes; Cookies; Sugar cookies; Butter cookies; Fruit cookies; Chocolate cookies; Wafer cookies; Wafers; Chocolate wafers; Wafer biscuits; Chocolate-coated wafer cookies; Ice cream; Ice cream wafers; Dairy ice cream; Ice cream cones; Fruit ice cream; Cones for ice cream; Ice cream desserts; Chocolate candies; Candies [sweets]; Fruit bread; Bread; Fresh bread; Bread buns.
The Doughy Delights
3923034  22/08/2018
DIPTI HARSHAD VARTAK
804/WING 1, ORNELLA, VASANT OASIS MAKWANA ROAD, MAROL, ANDHERI EAST MUMBAI, MAHARASHTRA - 400059
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Biscuits, Cakes, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
SINGH SAAAB DI RASOI

3931228   30/08/2018
RABINDER KAUR PARVINDER SINGH ARORA
R.S.NO. 8 PAIKI PLOT NO. B/80-81, TALAV FALIYU, SHRAMJIVI SOC.-2, UMRA, SURAT -395007
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/05/2015
AHMEDABAD
Prepared and Processed pulses and cereals; Ready-to-eat cereals; Paratha (butter coated Indian bread); Cooked rice;
Cookies; Cookie pies; Cookie dough; Cookie mixes; Cooked whole grains; Pre-cooked soup; Biryani (rice based cooked
food); Instant dessert pudding mixes; Confectionery Custards [baked desserts] Concentrated sauces, Tea, Coffee, Pizza;
3936422 05/09/2018
HARISH D. DIWAN TRADING AS M/S. SHEETAL MARKETING
M/16, MADHAVPURA MARKET, SHAHIBAUG ROAD, AHMEDABAD-380004, GUJARAT, INDIA
A SOLE PROPRIETARY CONCERN
Address for service in India/Attorney address:
TEJAS SHAILESHKUMAR TRIVEDI
7/B, PRAHLAD SOCIETY, OPP. KAMESHWAR MAHADEV, ANKUR ROAD, NARANPURA, AHMEDABAD-380013, GUJARAT, INDIA
Used Since :03/05/2018
AHMEDABAD
KHAKHRA, MATHIYA, PAPAD, FARSAN, NAMKIN, SAUCES, DATE SYRUP, NOODLES, JELLY AND CHIKKI.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3937968  07/09/2018
KARSAVBHAI P. SAVANI
trading as ; JMJ FOODLINK
HOJIWALA INDUSTRIAL ESTATE, GATE NO. 1, PLOT NO. C-9/19, ROAD NO. 7, SACHIN UDYOGNAGAR SAHKARI
MANDLI LTD. SACHIN PALSANA HIGHWAY, AT POST : LAJPORE, DIST : SURAT 394230

PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
COOKIES; BAKED GOODS; PASTRIES AND CONFECTIONERY; BREAD; BISCUITS; CHOCOLATE; COCOA AND
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; SAUCES [CONDIMENTS]; SPICES
3939740 08/09/2018
PRIYA JAIN PROPRIETOR OF KAMALA GLOBAL
104, TULSI MARKET, NEAR RUSHAB PETROL PUMP, RING ROAD, SURAT - 395002, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Spices; Powdered Spices; Pizza Spices; Curry Spices; Mixed Spices; Garam Masala (Combination Of Spices For Adding Taste To Indian Curry); Condiments; Sauces [Condiments]; Chutneys [Condiments]; Baking Powder; Salt; Chocolate; Coffee, Tea, Edible Ices; Sugar, Honey, Treacle, Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Ice Cream, Cookies; Noodles, Farsan (cereal based snacks); Chips [cereal products]; Waffles.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPICYLLY.
STC Service-Trust-Commitment

3942981    12/09/2018
PRIYA JAIN PROPRIETOR OF KAMALA GLOBAL
104, TULSI MARKET, NEAR RUSHAB PETROL PUMP, RING ROAD, SURAT - 395002, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Spices; Powdered Spices; Pizza Spices; Curry Spices; Mixed Spices; Garam Masala (Combination Of Spices For Adding Taste To Indian Curry); Condiments; Sauces [Condiments]; Chutneys [Condiments]; Baking Powder; Salt; Chocolate;
Coffee, Tea, Edible Ices; Sugar, Honey, Treacle, Flour And Preparations Made From Cereals; Bread, Pastry And Confectionery; Ice Cream, Cookies; Noodles, Farsan (cereal based snacks); Chips [cereal products]; Waffles

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Descriptive matters.
3945024  14/09/2018

VISHAKHA GOPALKA
trading as ;THE BAKE TRAIL
E-301, AURAVILLA, THALTEJ-HEBATPUR ROAD, THALTEJ, AHMEDABAD - 380054, GUJARAT INDIA

Address for service in India/Attorney address:
JEET V. PATEL, ADVOCATE
212, MANEKBAUG SOCIETY, GATE NO. 16, AMBAWADI, AHMEDABAD - 380015, GUJARAT INDIA

Used Since : 16/08/2018

AHMEDABAD
PREPARATION FOR MAKING BAKERY PRODUCTS, MIXES FOR MAKING BAKERY PRODUCTS, BAKERY GOODS, CAKES, PASTRIES, TARTS, COOKIES, ETC.
THE BAKE TRAIL

3945026  14/09/2018

VISHAKHA GOPALKA
trading as ;THE BAKE TRAIL
E-301, AURAVILLA, THALTEJ-HEBATPUR ROAD, THALTEJ, AHMEDABAD - 380054, GUJARAT INDIA

Address for service in India/Attorney address:
JEET V. PATEL, ADVOCATE
212, MANEKBAUG SOCIETY, GATE NO. 16, AMBAWADI, AHMEDABAD - 380015, GUJARAT INDIA

Used Since :16/08/2018

AHMEDABAD
PREPARATION FOR MAKING BAKERY PRODUCTS MIXES FOR MAKING BAKERY PRODUCTS, BAKERY GOODS, CAKES, PASTRIES, TARTS, COOKIES, ETC.
SPONGIEZ
3945423 14/09/2018
KARSANBHAI P. SAVANI
trading as ;JMJ FOODLINK
HOJIWALA INDUSTRIAL ESTATE, GATE NO. 1, PLOT NO. C-9/19, ROAD NO. 7, SACHIN UDYO GNAGAR SAHKARI
MANDLI LTD. SACHIN PALSANA HIGHWAY, AT POST : LAJPORE, DIST : SURAT 394230

PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
COOKIES; BAKED GOODS; PASTRIES AND CONFECTIONERY; BREAD; BISCUITS; CHOCOLATE; COCOA AND
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; SAUCES [CONDIMENTS]; SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is
restricted in the state of Gujrat only..
3969977   10/10/2018
JAGDISH KATTA - M/S RENUJA FOOD SPICES
SHOPPING CENTER, 4E, RESIDENCY ROAD, OPP. MANIDHARI HOSPITAL, JODHPUR, RAJASTHAN-342001, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT, INDIA.
Used Since : 07/09/2018
AHMEDABAD
GARLIC PASTE, GINGER PASTE, POTATO CHIPS, NAMKEEN MIXTURE, ONION TOMATO PASTE, RAW GINGER, RED CHILI POWDER, TURMERIC POWDER, CORIANDER POWDER, SALT, BLACK PEPPER, MINT POWDER, DRY ONION, RAW GARLIC, ROCK SALT, CUMIN SEEDS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
3970505   11/10/2018
MR. LAXMANLAL HAJARILAL REBARI
Plot no:2/10 and 2/11, Opposite Ambaji Temple, Near Sola Lake, Bhagvad Vidhyapith Road, Sola village, Ahmedabad-380061
Sole proprietor of Sweet & Fun Ice Cream

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :22/12/2017

AHMEDABAD

Edible ices; ice (frozen water),, binding agents for ice cream, candy*, caramels [candy], chocolate beverages with milk, cocoa-based beverages, coffee-based beverages, ice cream, tea-based beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SWEET..
HUMA CHAKKI ATTA
3972960  13/10/2018
HUMA FLOUR MILL PVT LTD
SR NO. 42 AHMEDABAD SARKHEJ HIGHWAY, NR. AEROMA ESTATE B/H SAMRAT HOTEL, MAKARBA - 382210
AHMEDABAD GUJARAT INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASopalav lane,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/10/2018
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
3976420  17/10/2018
PRITI BIHANI - M/S. SIDDHI FOOD PRODUCT.
61 KAWAKHERA, SHASTRI NAGAR, BHILWARA RAJASTHAN -311001.
proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 06/11/2017

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujarat only.
DOUBLE HATHI MAIDA

3985358  27/10/2018

SATYANARAYAN VYAS - M/S BAJRANG ROLLER FLOOR MILLS
F - 205, RICCO INDUSTRIAL AREA, 3rd FACE, BHILYA, BHILWARA - 311001, RAJASTHAN, INDIA.

proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD - 380015, GUJARAT INDIA.

Used Since: 01/04/2000

To be associated with:
2886123

AHMEDABAD

ATTA, MAIDA, SUJI, CHOKAR, BESAN & PULSES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujarat only.
3987556  30/10/2018
VIVEKBHAI VITHALBHAI CHOTHANI - M/S. KRISHNA LIGHT INDUSTRIES.
Plot No. 2, Dhoraji Road, Near Krishna Cement Product, Junagadh 362 001 - GUJARAT
proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS
ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :26/10/2015

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of GOODS IS
RESTRICTED IN THE STATE OF Gujrat ONLY.
3999138   15/11/2018
MR. JIGNESHBHAI SHIVLALBHAI SIPARIYA TRADING AS VISION BIO PRODUCTS INDIA PRIVATE LIMITED
SF-232 233, BACKBONE SHOPPING CENTER, MAYANI CHOWK, CHANDRESH NAGAR MAIN ROAD, RAJKOT, GUJARAT – 360004
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :26/07/2016
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and reparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice included in class 30.
4001190 18/11/2018
BANSIDHAR FOOD PRODUCTS
PLOT NO. 77, JAMWADI GIDC-2, TAL. GONDAL-360 311, DIST RAJKOT. GUJARAT
PARTNERSHIP
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Used Since :01/04/2002
AHMEDABAD
POHA
4005164   22/11/2018
JAGDISH FOODS PVT LTD
JAGDISH HOUSE, RAMJI MANDIR LANE, NEAR KOTHI CROSSING, KOTHI, VADODARA-390001, GUJARAT, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.
Used Since :31/12/1986
AHMEDABAD
FARSAN, SWEETS AND OTHER PREPARATION MADE FROM CEREALS.
Trade Marks Journal No: 1938, 27/01/2020 Class 30

4008622 27/11/2018
SIKANDAR BHAI HUSENBHAI MOMIN - M/S. MOMIN TRADING COMPANY.
AT. SHELLA, MOMIN VAS, MOMIN PIRA BHAH HAMAD BHAH, VILL. SHELA, TAL. SANAND, AHMEDABAD - 380058
GUJARAT INDIA.
proprietorship firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/11/2018

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
4010438   28/11/2018
CHAUHAN PRAVIN Bhai SHAMJIBHAI - M/S. HARIKRUPA AGRO INDUSTRIES.
UNIVERSAL TOWNSHIP, B/H. MAMLATDAR OFFICE, AT. HALVAD, TA. HALVAD, DIST. MORBI - 36330 GUJARAT INDIA.
proprietorship firm
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :15/11/2018

AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4014843   01/12/2018

MRS. JYOTI PATIL

PROPRIETORSHIP

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Used Since :15/03/1999

MUMBAI
GAJAK, SWEETS, NAMKEEN & BAKERY PRODUCTS

for use in the state of Madhya Pradesh only..
4051002  09/01/2019
S.SABARINATHAN
2/465, MADAM, ARANMANAIPPALLAM, KOOATHAPPADI,PENNAGARAM (PO)&(TK) DHARMAPURI-636810
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Trade Marks Journal No: 1938, 27/01/2020  Class 30

4084511  12/02/2019
M. NATRAYA PRABHU
Greenslam International, 1-A, Voc Nagar, North Street, Bodinayakanur - 625513, Theni Dt, Tamilnadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 18/04/2018

CHENNAI
CARDAMOM
IDEAL MITHAI CHIVDA AND SNACKS

4087710  14/02/2019
PARESH M. KHEDEKAR TRADING AS THE IDEAL INDIAN CONFECTIONARY & DAIRY
209, THAKURDWAR ROAD, DR. B. J. MARG, MUMBAI-400 002.
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202
Used Since :11/09/1910

MUMBAI
MITHAI AND SNACKS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUIT, CAKES, PASTRY AND
CONFECTIONARY
COCO FARM
III/377, Kandanassery, Thrissur District, PIN 680102, KERALA, INDIA
Manufacturers
A Partnership firm
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala
Used Since :25/06/2018

CHENNAI
CEREALS, PROCESSED CEREALS, HONEY, RICE, RICE FLOUR, ROASTED RICE FLOUR; TAPIOCA; CHUTNEYS [CONDIMENTS], COCONUT CHUTNEYS, FRUIT BISCUITS, COCONUT BISCUITS, COCONUT FLOUR, COCONUT-BASED FRUIT ICE, COCONUT SUGAR, KETCHUP, SPICES, POWDERED SPICES, MIXED SPICES, GARAM MASALA, CURRY POWDER; CEREAL FLOURS, JAGGERY, PAPADUMS (PAPADS); KERALA MIXTURE/CHIVDA (EXTRUDED, FRIED AND SPICY CEREAL FLOUR PREPARATION/SNACK FOOD), EXTRUDED AND FRIED CEREAL FLOUR PREPARATIONS/SNACK FOODS, SEASONINGS, FOOD SEASONINGS; FOOD FLAVOURINGS.
JAGMAG

4091696    18/02/2019
PARMESHWARLAL HUKMARAM KASWAN PROPRIETOR OF M/S GOVIND TEA COMPANY
HOUSE NO :- 179/2, SARASWATI NAGAR, NEAR GANESHWADI, JALGAON-425001
Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
TEA FOR SALE IN JALGAON DISTRICT ONLY
4094396   20/02/2019

GENERAL MILLS INDIA PRIVATE LIMITED
9th Floor, Ventura, Hiranandani Business Park, Powai, Mumbai – 400 076
A company registered under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :17/11/2016

MUMBAI

Ready-to-eat snack cake; preparations made from flour and cereals; desserts
4106442   04/03/2019
GANESH MAHADEO KHUMKAR
SHOP NO. 5, SANT NIRANKARI COMPLEX, OPP. COTTON MARKET, KHAMGAON, DIST BULDHANA - 444303
Proprietor
Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.
Used Since :20/11/2018
MUMBAI
TEA, ALL TYPE FLOUR AND SPICES INCLUDING HALDI POWDER, MIRCHI POWDER, DHANIYA POWDER, SABJI MASALA, GARAM MASALA, SAMBHAR MASALA AND PAPAD INCLUDED IN CLASS 30
4112886  11/03/2019
PANKAJ KUMAR JANI
M/s. Shree Neelkanth Spices, 417 central facility bldg market 1 phase 2 vashi navi Mumbai - 400 703, Maharashtra, India
Single firm

Address for service in India/Attorney address:
KRISHNA KUMARAN U G MENON
302,gurudham CHS LTD, PLOT NO.65/66,SEC - 4,NEW PANVEL,(E)410206

Proposed to be Used
MUMBAI
spices; powdered spices; garam masala; edible spices; coffee; for use as flavours in foodstuffs; chili powder; onion powder; baking-powder; yeast powder; sauce powder, chocolate powder; curry powder; garlic powder; custard powder, cocoa powder; cake powder; baking powder; pudding powders; dhania powder; pepper powder; mixed spice powder, ginger; tea masala; ice cream powders; hot pepper powder spice; dried sauces; idli (foodstuff made of rice powder) sambar powder
4113909  11/03/2019
TRENT HYPERMARKET PVT LTD
Taj Building, 2nd Floor, 210, Dr. D.N. Road, Fort, Mumbai-400 001
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast; baking-powder; salt; mustard; vinegar; sauces (condiments); spices; ice; cocoa products; drinking chocolate; beverages made from or containing chocolate; beverages made from or containing cocoa; chocolates; confectionery; cereal bars; snack foods; chakli; dhokla; cereal based snack foods; rice based snack foods; wheat based snack foods; breakfast cereals; bhujia; ketchup; mayonnaise; chutney; ginger paste; biscuits; malted biscuits; chocolate spread; chocolate spreads containing nut; ready to eat food items for human preparations; snack food product made from soya; papad; noodles; vermicelli; pasta.
4114544 12/03/2019
SANKATHA PRASAD PATHAK (PROPRIETOR) TRADING AS S. P. FOOD PRODUCTS
NEAR MPB COLONY JAMUL GRAM KHEDAMARA BHILAI DIST DURG 490024
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Bhel Puri (puffed rice based Indian Snacks);

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS Chaupati Bhel.
DUMONT

4127057  25/03/2019
VINT FOODS & BEVERAGES PRIVATE LIMITED
H NO 7-122, Nidamanuru, VIJAYAWADA – 521104, Andhra Pradesh, INDIA
Private Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :05/03/2019

CHENNAI
Ices; ice and icecreams.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4120587.
MAKSAN VENTURES
NO.34/204, DOOR NO.3, BHAGYALEKHA, Y BLOCK, 5TH AVENUE, ANNA NAGAR
PARTNERSHIP

Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040

Proposed to be Used

CHENNAI

ALL SPICE, AROMATIC PREPARATION FOR FOOD, COFFEE, CONDIMENTS, GINGER SPICE, HONEY, PEPPER, TEA, TURMERIC, FOOD FLAVOURINGS, SEASONINGS.

Mark considered substantially as shown in the form of representation.
4158511    26/04/2019
KUMUD WAHI
Flat 504, bldng 2, evershine woods, Beverly park, mira road, near shubham hotel, thane 401107
Individual
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :11/10/2017
MUMBAI
Bakery products, Chocolates, Cookies Not covered under any other class.
VAISHALI DATTATRAY YADAV TRADING AS : SHRI SAMARTH MAHILA GRUH UDYOG
At Post -Panodi, Tal- Sangamner, Dist --Ahmednagar – 413738, Maharashtra, India
Proprietorship Firm

Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Used Since :04/10/2017

MUMBAI
Manufacturing of Ragi Biscuits, Ragi Satva, Noodles & Sweets
4181049  20/05/2019
KAMLESH BHIMANDAS DHAMEJA
Bk. No. 727, R. No. 1, Opposite Shiv Ganga Apartment, Hospital Area, Ulhasnagar, Thane - 421003, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Confectionery.
M/S. MANGLE FOOD PRODUCTS PROPRIETOR NAME MRS. SMITA SHITAL MANGALE
Plot No. 42, Dattaprabha Banglow Vivek Society Behind Padmavati Bus Stop, Padmavat, Parvati, Pune, Maharashtra- 411009.
Proprietorship Firm

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice Cereal and rice based snack foods
4182456    21/05/2019

NOOTROM INDIA LLP
305-B, Manish Commercial CHS, Dr. Annie Besant Road, Worli, Mumbai – 400 030 in the State of Maharashtra within the Union of India.
incorporated pursuant to section 12(1) of the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Ready to eat and ready to serve food Products, Ready to cook food Products, Ready to cook meal; Ready-to-eat cereals; cereal-based food, rice-based food; Cooked rice; flour and preparations made from cereals.
Snow Cafe

4184025  22/05/2019

KALPESH KOTHARI
Shop No:3, Shreedhar Nilay BLDG, SV Road, Near ICAI Bhavan, Bibwewadi, Pune 411037
Cafe, Restaurant
Individual Owner
Used Since :01/10/2018
MUMBAI
We prepare various types of ice dessert, ice cream, sorbets, coffees, tapioca noodles, tapioca balls under this brand
Queenley

4223012  02/07/2019
A. JOSEPH FLORENCE
trading as ;FS INDIA
28,29-GOPINATH, 3RD MAIN ROAD, S.N.NAGAR, VETTUVANKENI, CHENNAI-600 0115. TAMILNADU , INDIA.
MANUFACTURERS AND MERCHANT
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
MANUFACTURE OF FOOD STUFFS, SPECIES, FLOURS.
DETEL

4229106  08/07/2019
S.G. CORPORATE MOBILITY PVT. LTD.
C-290, MAYAPURI INDUSTRIAL AREA PHASE-II, NEW DELHI 110064
Private Limited Company

Address for service in India/Attorney address:
NAGPAL & ASSOCIATES
A-5, SUNLIGHT COLONY-II, ASHRAM, NEW DELHI 110 014, INDIA

Proposed to be Used
DELHI
PREPARATIONS DERIVED FROM FOODSTUFFS BEING FOOD SUPPLEMENTS: PREPARATIONS (FOODSTUFFS) DERIVED FROM CEREALS, COFFEE, TEA, COCOA, CHOCOLATE, SUGAR, RICE, FLOUR, MAIDA, SUJI, SAGO, CARDAMOM, SAFFRON, HING, BESAN, PULSES, PAPAD, KETCHUP, SPICES; CHILLI, CORIANDER, CORN, TURMERIC AND SPICES ALL IN POWDER FORM; CURRIES OR GRAVIES ALL BEING INDIAN MEALS PREMIXED IN POWDER OR PASTE OR PASTE FROM AND READY TO COOK; PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HING, JEERA, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES
4245752  25/07/2019
GROCERY UNBOXED LLP
IST FLOOR, 143-P, SECTOR 51, GURUGRAM-122018
LLP

Address for service in India/Attorney address:
VINEET KUMAR
# 3, IInd Floor, P 37/38, Gomti Complex, Near Ahlcon Public School, Mayur Vihar, Phase-1, New Delhi – 110091
Used Since :27/05/2019
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
4247490    26/07/2019
BHAGWANTI BHAJANDAS SINDHI LLP
Room 504, Navdurga 504, OppLakhmay Compound,DevnarGovandi east Mumbai 400088
Trading in food products
Limited Liability Partnership (LLP)

Proposed to be Used
Mumbai
Papad.
BEVERLY BEANS

4254547 02/08/2019

PULKIT VERMA

42, West Shivajinagar, Shahaganj, Kirauli, Agra - 282010, Uttar Pradesh

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Milk tea, non-milk based, Coffee beverages with milk, Chocolate beverages with milk, Coffee, Prepared coffee beverages, Cheese-flavored corn snacks, Extruded wheat snacks, Rice-based snacks, Granola snacks, Wheat-based snacks.
4254921  02/08/2019
BAHARAMPUR MINI RICE MILL
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN & CO. 6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Used Since :01/11/2016
KOLKATA
RICE.
CHUGH SWEETS

4256886    05/08/2019
CHUGH SWEET HOUSE
MAIN BAZAR, RATIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
MADHU GOYAL
SCF-104, CUE-I, Opposite Telephone Exchange, Hisar
Used Since :01/04/1969

DELHI
SWEETS AS PER CLASS 30
4257784 06/08/2019
AKN FOODS PVT LTD
PLOT NO: M-4, INDUSTRIAL ESTATE, GUINDY, CHENNAI-600032
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
WET IDLY, DOSA FLOUR, WET ADAI FLOUR, WET RAVA DOSAI FLOUR, WET RAVA IDLY FLOUR, DRY IDLY PRODUCTS,
DERIVED OUT OF CEREALS AND FLOUR, FLOUR MIXES, DOUGH FLOUR, DOUGH MIX, FOODSTUFFS MADE FROM
DOUGH, FROZEN DOUGH, READY-TO-BAKE DOUGH PRODUCTS
RAJESHBHAI VALLABHBHAI BUSA TRADING AS: GURUKRUPA ENTERPRISE
Riddhi Siddhi Park, Plot No. 28A, Swati Park Road, 40 feet main road, Kothariya, Rajkot-360002
Single Firm
Address for service in India/Agents address:
SAMPAT DHURV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Spices included in class 30
LIVLONG

4259273  07/08/2019
SAF FERMION LIMITED
46/31/1, GARIAHAT ROAD, BALLYGUNGE NEW MARKET(AC), 5TH FLOOR, KOLKATA- 700029
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD, KONNAGAR, HOOGHLY, PIN 712 235, WEST BENGAL, INDIA.

Used Since : 02/12/2009

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4261484  09/08/2019
SANDEEP SUNDARLAL PANCHAL TRADING AS : SHREE TRADERS
PRATEEK VIHAR COLONY, AGRA ROAD, DAUSA, RAJASTHAN 303303
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
TEA
ARVIND KUMAR
612/10, BACKSIDE KOEL COMPLEX, KAITHAL, HARYANA-136027.
INDIVIDUAL

Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
DISHES MADE NUTRITIOUS-DMN

4262055  10/08/2019

INNOVA AGRI BIO PARK LIMITED
Plot B-12, 3rd Phase, KIADB Industrial Area, Malur 563130, Kolar District, Karnataka, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE & AROMATIC PREPARATIONS FOR THE FOOD INDUSTRY.
4262790   12/08/2019
MAHENDRA KUMAR (TRADING AS: M/S HEALTHY TREE INC.)
93, GOVINDPURI, NEW DELHI, SOUTH DELHI, DELHI-110019
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2018
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
4262865    12/08/2019
NAZIA PARVEEN ANSARI
83/2, BABA FARID NAGAR, KHAJRANA, (INDORE)
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Spices, Sauces.
4263053   12/08/2019
ISAAC H. VARSULKAR PROPRIETOR OF SPICICO
27/5, MARATHA HOSPITAL COLONY, E.S. PATANWALA ROAD, BYCULLA, MUMBAI –400027
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Spices, Cereals, Rice, Seasonings, Foodstuffs Of Plant Origin except fruits and vegetables, Garden Herbs, Tortillas not covered any other class.
4264193 13/08/2019
NARENDRA AGRAWAL
15/210, Gopaldall Mills Building, Ramsagar Para, Raipur-492001
An Individual
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Herbal Tea, Coffee, Honey & Jaggery (Gur) Included in Class 30
DHARMESH BHARATBHAI KABARIYA
D-23, SUNDAR-VAN PARK HOU. SOCIETY,B/5,KRISHNA PARK NR. CANAL OPP, PULIN PARK, NIKOL GAM ROAD,
AHMEDABAD - 382350.
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDNABAD
Honey
4265839   15/08/2019
SHEETAL GULATI
URBAN CIRCLE NO. 107, 1785/9-2, AAS MARKETING, GALI DHOBIAN, KATRA KHAZANA, AMRITSAR, PUNJAB, 143001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Proposed to be Used

MUMBAI

Ice Cream and Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4266982  16/08/2019
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since: 10/03/2016
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
BITE-LITE
4267321  17/08/2019
MAYUR WADHWANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAYUR FOOD PRODUCT
366/3, Agrawal Udyog Nagar, Palda, Indore - 452001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Preparations made from cereals (namkeen and snacks), rice based snacks, confectionery
VAISHALI BALONI TRADING AS NUTRIWHOLE FOOD AND BEVERAGES.
B-205, ATS GREEN-1, SECTOR-50, NOIDA, NEAR RAMAGAYA SCHOOL, U.P.-201301.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
Trade Marks Journal No: 1938, 27/01/2020  Class 30

4267601  17/08/2019
ANKIT GUPTA
S/O- KULDEEP GUPTA, JAWAHAR CHOCK, SUNAHRAH CHHARRA, NIKAT MASJID, ALIGARH, UP-202001
Proprietor

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since: 01/04/2017

DELHI
TEA
RATTAN LAL

trading as KABEER SWEETS

SHOP NO-1, NEAR OLD BARAT GHAR, VILL-PARTHALA KHANJARPUR, SECTOR-22, NOIDA, DISTT-GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301

MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4267973  19/08/2019
MR. V. KANAGARAJ TRADING AS M/S. SRI BALAJI ENTERPRISE
No.2/3A, Gurrency Bazaar, Gurrency (Po), Coonoor-643 102. The Nilgiris, Tamil Nadu.
Sole Proprietary Firm

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.
Used Since : 11/08/2015

CHENNAI
Leaf Tea, Dust Tea, Masala Tea, Ginger Tea, Cardamom Tea, Green Tea, White Tea, Home made Chocolate.
RAHUL VRAJLAL VORA TRADING AS R K FOODS
2/8, Shivkrupa Welfare Society, R.N. Gandhi Road, Near O.N.G.C. Colony, Vidyavihar East, Mumbai, Rajawadi Mumbai,
Maharashtra-400077
PROPRIETOR

Address for service in India/Attorney address:
CORPORATE SANCHAR
A-1919, GF, Gate No.5 Green Fields Colony, Faridabad- 121003, Haryana
Used Since :06/08/2019

MUMBAI
SWEETS, COFFEE, TEA, COCOA, SUGAR, ICE CREAM, FARSAW, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR
AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE;
YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
4269364   20/08/2019
PARAG SUBHASH PATIL
SHOP NO A5 SAI PRITAM NAGARI ,ADINATH COLONY,RAHATANI KALEWADI LINK ROAD, RAHATANI,PUNE - 411017
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4270210  21/08/2019

JITENDRA SONI TRADING AS M/S. MOTHER’S FOOD
Shop No. 11, 12, 13, Shreekrushna Arcade, 1180, Budhwar Peth, Tulsi Baug, Pune, Maharashtra, India 411002
A Proprietorship Firm

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :14/08/2019

MUMBAI

Namkeen; Sweets; Potato Chips; Chanachur; Bakery Products; Mixtures; Papad; Chips; Foods Stuff Made of Tapioca; Preparations Made from Cereals.
4270511  21/08/2019
N.L. FOOD INDUSTRIES
PHASE-1, G-1-18, RIICO INDUSTRIAL AREA, SARNA DUNGAR, JHOTWARA, JAIPUR- 302012, RAJASTHAN
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used
AHMEDABAD
NAMKEEN IN CLASS 30.
Mark should be read as a whole.
4271268  21/08/2019
MR BROWN CONFECTIONERY
PLOT NO. B-3/4, TTC INDUSTRIAL AREA, MIDC DIGHA,, NAVI MUMBAI, Mumbai City, Maharashtra, 400708
Registered Partnership Firm
Address for service in India/Attorney address:
LUCKY MANOHARLAL CHUGH
106, LK Complex, Near Prabharam Mandir, Sec-35, Ulhasnagar - 421005, Dist. Thane

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR AND PREPARATIONS, MADE FROM CEREALS, , ALL BAKERY PRODUCTS INCLUDING BREAD, BUN, CAKE, COOKIES, PASTRIES, BISCUITS, PUFFS, PIZZAS, AND PREPARATIONS MADE OUT OF CEREALS, SWEETS AND KHARAS INCLUDED IN CLASS - 30
4271612  22/08/2019

SMT. VISHAKHABEN DIPAKBHAI KARCHALIYA, TRADING AS: M/S. SHREE RAMESHWAR BAKERS & CAKE SHOP
3- NAVAL NAGAR, B/H. SHREE MAHAKALI TEMPLE, MAVDI MAIN ROAD, RAJKOT

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIIYA ROAD, RAJKOT-360007

Proposed to be Used

AHMEDABAD
BAKERY PRODUCTS- INCLUDING IN CLASS-30
4272224 22/08/2019
MANJU DEVI SALVI W/O KALASH CHANDRA SALVI
36, BALAI MOHALLA, ASUNA, BHILWARA, MOKHUNDA, RAJASTHAN- 311805, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4272684   22/08/2019
SATYAWAN MANOHAR RAKSHE
CHAWL NO-9 ROOM NO-297 BHARAT NAGAR, NEAR BMC SCHOOL MUMBAI-400051
Sole Proprietor

Address for service in India/Agents address:
KIRAN PRAKASH UBHE
F.N.406, Samarth Residency, Near Navale Hospital Manaji Nagar,Narh, Pune-411041.

Proposed to be Used
MUMBAI
TEA AND ALL ITEMS BEING INCLUDED IN CLASS 30

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4273268  23/08/2019
BLUE KETTLE VENTURES PRIVATE LIMITED
61 Dr. S.S. Rao Road Parel, Mumbai, Maharashtra 400012
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2356952, 2375213

MUMBAI
All kinds of coffee, tea, cocoa and coffee substitutes; sugar, spices of all kinds; flour and preparations made from cereals; bread, biscuit, cakes, pastry and confectionery, ices; rice, tapioca, sago, honey, treacle; yeast, baking-powder; salt, mustard; pepper, vinegar, sauces, spices; all being goods included in class-30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2356952 and 2375213
M RAMESH
2/78 MARIYAMMAN KOVIL VEEDHI, RAMANATHAPURAM PUDUR
BOMMASAMUTHIRAM, SENDAMANGALAM, NAMAKKAL TAMIL NADU-637409

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MILLETS MANTRA

4274653   26/08/2019

M/S. DECCAN AGRO FOODS & SPICES
Sy.No.257 & 258/1, Door No.11-6/56, C-Block, First Floor, Opp. IDPL Factory, Moosapet Village, Balanagar Post, Hyderabad – 500037, Telangana, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Britannia Timepass X & O

4274856  26/08/2019

BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035

Body Incorporated

Proposed to be Used

DELHI

READY TO EAT SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, TUBERS AND OTHER VEGETABLE MATERIALS OR COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE CRACKERS, CRACKERS, PUFFED SNACKS, SNACK BARS, POPCORN, NAMKEEN, CANDIED POPCORN AND PEANUTS, SNACK FOOD DIPPING SAUCES, SALSAS, CHILLI, SNACK BARS, BISCUITS, CAKES, BUNS, ROLLS, COOKIES, RUSKS, CROISSANTS, BREAD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, Pastry AND CONFECTIONERY, HONEY, TREACLE; YEAST, BAKING POWDER; SWAT, MUSTARD; VINEGAR, SAUCES, CONDIMENTS, SPICES, ICE.
4276854  27/08/2019
MRS. PREETI AGRAWAL
M/s OM FOOD PRODUCTS, Near Dayal Park, Mamon Darwaja Tikamgarh - 472001 (M.P.)
Proprietorship
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Proposed to be Used
MUMBAI
NAMKEEN & SNACKS MADE FROM CEREALS
4279104 29/08/2019
AMAR JAIN, TRADING AS- LAXMI FRUIT PROCESSING
10TH MILE, LOPCHU BAZAR, P.O- LOPCHU TEA ESTATE, P.S- RANGLI RANGLIOT, DARJEELING, PIN: 734213, W.B.
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Used Since: 07/09/1999

KOLKATA

Vinegar, sauces and other condiments, Sauces for ice cream, Sauces flavoured with nuts, Tomato-based sauces, Vinegar, sauces [condiments], Sauces for fish, Garlic-based sauces, Honey mustard sauces, Organic curry sauces, Fruit coulis [sauces], Sauces for rice, Sauces for chicken, Sauces flavored with nuts, Mixes for preparing sauces, Concentrated sauces, Tinned sauces, Pepper sauces, Canned sauces, Spicy sauces, Satay sauces, Savoury sauces, Curry sauces, Salad sauces, being included in class 30.
4314880  08/10/2019
M/S. S. K. INDUSTRIES
39, PUSA ROAD, NEW DELHI-110 005.
A Partnership Firm
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/07/2002
To be associated with:
1123139
DELHI
CONFECTIONERY ITEMS INCLUDING CANDIES, SUGAR FREE CANDIES, CHOCOLATES, BISCUITS & WAFERS INCLUDED IN CLASS 30.
4316614    10/10/2019
SILAMBU ESTATES
SURVEY NO.172/2, B.MEENAKSHIPURAM, BODINAYAKANUR, THENI-625513
PARTNERSHIP FIRM
Address for service in India/Attorney address:
A.SATHEESH KUMAR AND ASSOCIATES
A-7, KALA FLATS, OLD NO.28, NEW NO.50, RAMESHWARAM ROAD, T NAGAR, CHENNAI-600017
Proposed to be Used
CHENNAI
SUGAR CANE CULTIVATION, MANUFACTURING AND TRADING IN CHEMICAL FREE JAGGERY.
4328018   22/10/2019
SMT. AARTI DEVI AGRAWAL
M/S. SIDDHI VINAYAK RICE MILL, MAHAMAYA CHOWK, THANA ROAD, RATANPUR, DISTRICT: BILASPUR – 495 442.
CHHATTISGARH, AS WELL AS KORBA ROAD, OPPOSITE BABUL DHABA, RATANPUR, DISTRICT: BILASPUR – 495 442.
PROPRIETORSHIP FIRM
Address for service in India/Aagents address:
HEENA MOHINANI
601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.
Used Since :23/12/2002
MUMBAI
RICE
4343043   09/11/2019
YOGOO NATURAL FROZEN YOGURT PRIVATE LIMITED
4B V-146, 4th Floor, Bigjos Tower Netaji Subhash Place, Pitampura
PRIVATE LIMITED
Address for service in India/Attorney address:
ASHU SACHDEVA
GF-26, Kirti Shikhar Building, District Centre, Janakpuri, New Delhi-110058
Proposed to be Used
DELHI
FROZEN YOGURT.
4345676  13/11/2019
RAHUL JAIN
Gali No-05 Santpura, Govindpuri, Modinagar Ghaziabad, Modi Nagar, Uttarpradesh 201204 IN
Individual (Sole Proprietor)

Address for service in India/Attorney address:
AKSHANSH AGARWAL
STATION ROAD KASHIPUR

Proposed to be Used
DELHI
Flour, Preparations made from Cereals, Sugar, Masala, Papad, Pickles in CLASS 30.
MARJ

4349150  16/11/2019
AVADHUT SUBHASH GUMASTE
SR NO 36 SAMARTH KRUPA YASHWANT NAGAR KHARADI PUNE
MANUFACTURER AND MERCHANT
INDIVIDUAL

Proposed to be Used
MUMBAI

Beverages with coffee, cocoa, chocolate or tea base and Cereals prepared for human consumption.
TIME CHANGE

4351977    19/11/2019

SIMPY ARORA
First Floor, Plot No. 806, F-3, Oasis Apartment-3, Extension-1, Shalimar Garden, Ghaziabad, Uttar Pradesh-201005

KSR ENTERPRISES

Address for service in India/Attorney address:
BIKRAM SINGH
CHAMBER NO. 214-A, BLOCK E, KARKARDOOMA DISTRICT COURTS, DELHI-110032, INDIA

Proposed to be Used

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; mouth freshner, flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
JRSS
4357164  25/11/2019
SHANKAR R SAMPAGAVI
Sri Vasavi Marketing, Ishwar Flour Mill, Near 2 No School, Near Veeranarayan Temple, Gadag, Karnataka
Individual
Address for service in India/Attorney address:
BINDU SHARMA
ORIGIN IP SOLUTIONS LLP 213, SOBHA AQUAMARINE SARJAPUR OUTER RING ROAD BANGALORE - 560103
Proposed to be Used
CHENNAI
CEREAL AND CEREAL-BASED SNACK FOOD, CEREAL PRODUCTS; CONDIMENTS; BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE; CONFECTIONERY; SAUCES; SEASONINGS; SAUCE; CAKES; BISCUITS; NOODLES; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SWEETS; SPICES, SPICE MIXES; PAPADS; PAPADUMS; RICE-BASED SNACK FOOD; SNACK BARS CONTAINING A MIXTURE OF GRAINS, NUTS AND DRIED FRUIT [CONFECTIONERY]; SNACK FOOD PRODUCTS MADE FROM RICE, CEREALS, WHEAT, CORN AND IN THE FORM OF PUFFS; CORN FLOUR; PROCESSED CEREALS; PREPARED RICE DISHES; PREPARATIONS MADE FROM CEREALS; PEANUT CONFECTIONERY; PASTA; NOODLES; BOXED LUNCHES CONSISTING OF RICE, WITH ADDED MEAT, FISH OR VEGETABLES INCLUDED IN CLASS 30.
4359437  26/11/2019
SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/08/2019
KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; and savouries; spices; coffee and tea.
SALCOL
4363468  30/11/2019
AMDIS HEALTHSCIENCES PRIVATE LIMITED
House No.137A, PATEL NAGAR, GALLI NO. 4, SONDA ROAD, MODINAGAR, GHAZIABAD, Uttar Pradesh-201204

Body Incporate

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
Non-medicated Edible items in the form of tablets, capsules, powder and syrups specifically made for nutritional purpose (other than medical) including but not restricted to (non-medicated) lozenges and (non-medicated) glucose for food included under class 30
LILYFLORA
4363469   30/11/2019
AMDIS HEALTHSCIENCES PRIVATE LIMITED
House No.137A, PATEL NAGAR, G ALI NO. 4, SONDA ROAD, MODINAGAR, GHAZIABAD, Uttar Pardesh-201204
Body Incorporate
Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used
DELHI
Non-medicated Edible items in the form of tablets, capsules, powder and syrups specifically made for nutritional purpose (other than medical) including but not restricted to (non-medicated)lozenges and (non-medicated) glucose for food included under class 30.
4366805  04/12/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD 380 009, GUJARAT
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since : 01/01/2000
To be associated with:
3138251, 3138252, 3138254, 3138255, 3138256
AHMEDABAD
BESAN, RAVA, ATTA & MAIDA (GRAM FLOUR), FLOUR & FLOUR PREPARATIONS.
4366806  04/12/2019
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA RAILWAY CROSSING, AHMEDABAD 380 009, GUJARAT
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Used Since :01/01/2000
To be associated with:
3138251, 3138252, 3138254, 3138255

AHMEDABAD
SNACK FOOD PRODUCTS MADE FROM SOYA FLOUR; SOYA FLOUR FOR FOOD; FLOUR AND PREPARATIONS MADE
FROM CEREALS, CEREAL BASED FOODSTUFFS FOR HUMAN CONSUMPTION; PROCESSED CEREALS FOR FOOD FOR
HUMAN CONSUMPTION.
Elevate Not Dilute

4368389  05/12/2019
FOXTROT BEVERAGES PRIVATE LIMITED
21 T4, Link Garden Towers, Oshiwara, Andheri West, Mumbai - 400053, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
TRYMEE

4373583  10/12/2019
ASIAN THAI FOODS INDIA PVT. LTD.
ASIDC FOOD PROCESSING PARK, CHATABARI, CHAYGAON, DIST. KAMRUP-781123, ASSAM
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
KOLKATA
Noodles, bhujia, namkeen, snacks food, noodle bits, pasta, confectionery, chocolates, biscuits, chips, cereal based snack food and rice based snack food, fryums and corn puffs
4374123   11/12/2019
VARUN TYAGI PROPRIETOR OF CUBOID VOLUME PROJECTS
G-109, MANOJ VIHAR, NEAR JAIPURIA MALL, KHAND -III, INDRAPURAM, GHAZIABAD, U.P.
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4374432   11/12/2019
PARAMJEET SINGH
597, JHEEL KHURENJA, DELHI - 110051
INDIVIDUAL

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031

Proposed to be Used
To be associated with:
3333084
DELHI
SPICES
4375927  12/12/2019
ROHAN TANWAR S/O AMARPAL
VILLAGE LUKHI, THANESAR KURUKSHETRA, HARYANA - 136119, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
SUCHETNA
4376366    13/12/2019
SURESH DEVI PROPRIETOR M/S. BORAN TEA ENTERPRISES
44, HANUMAN NAGAR VISTAAR, B-2, BARDARAMA, SIRSI ROAD, JAIPUR-302012 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since : 01/10/2019
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, CEREALS, FLOUR, BREAD, PASTRY, CONFECTIONERY, ICES, ICE CREAM, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, NAMKEEN, MUSTARD, VINEGAR, SAUCES, SPICES AND FOOD PREPARATIONS THEREOF WHICH ARE INCLUDED IN CLASS 30
MOREPEN LABORATORIES LIMITED
trading as MOREPEN LABORATORIES LIMITED
508-510, Antriksh Bhawan, 22 K.G. Marg, New Delhi - 110 001
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
SRIJAN TIWARI, ADV
406, 4TH FLOOR, ANTRIKSH BHAWAN, 22, K.G. MARG, NEW DELHI-110001, INDIA.

Used Since :10/04/2015

To be associated with:
2684456, 4376722

DELHI
SUGAR AND SUGAR SUBSTITUTES, FLAVORED SUGAR, GRANULATED SUGAR, WHITE SUGAR, CUBE SUGAR, POWDERED SUGAR, ICING SUGAR, CASTOR SUGAR, SUGAR-FREE SWEETS, NON-MEDICATED SUGAR CONFECTIONERY, SUGAR, OTHER THAN FOR MEDICAL USE
4376761  13/12/2019
SHASHI PANDAY, PROPRIETOR, RAINBOW ICE CREAM
14-D/9, BABA NAGAR, NAUBASTA, KANPUR
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRhana ROAD, KANPUR 208001, UP
Proposed to be Used
DELHI
ICE CREAM
PINK CAMEL

4377176  13/12/2019

SHREENATH INDUSTRIES

KHASRA NO. 2711/1927, NEAR PAYAS DAIRY, JETPURA RIICO INDUSTRIAL AREA, JETPURA, CHOMU, JAIPUR-RAJASTHAN

Partnership Firm

Address for service in India/Agents address:

G. D. BANSAL & ASSOCIATES.

M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
0141

4377177  13/12/2019

SHREENATH INDUSTRIES
KHASRA NO. 2711/1927, NEAR PAYAS DAIRY, JETPURA RIICO INDUSTRIAL AREA, JETPURA, CHOMU, JAIPUR-
RAJASTHAN
Partnership Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
water]
4377530  14/12/2019
HARSH INDUSTRIES
BHANDARDARA ROAD,A/P.GHOTI,TA.IGATPURI,DIST:NASHIK-422402
PROPRIETOR-SATISH KANTILAL DHOKA

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :09/12/2019

MUMBAI
Bhagar And Rice.Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
MAHALAXMI TRADING CORPORATION
H-141, INDUSTRIAL AREA RIICO, JHUNJHUNU- 333001, RAJASTHAN
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur

Proposed to be Used

AHMEDABAD
SPICES, TEA, CONFECTIONERY, CHIPS, PAPAD, POHA, RICE, SALT, NAMKEEN, NOODLES, PASTA, CORN FLAKES, OATS, MANGODI, MOONG BADI
4378690    16/12/2019
VIPULKUMAR BHAGVANJIBHAI GEDIYA
trading as ;KAVERI JAGGERY FARM
156 1ST FLOOR GAYATRI NAGAR - 1 B/H HARI OM BUNGALOW KATARGAM SURAT 395004 (GUJRAT)
Used Since :01/01/2017
To be associated with:
2909959
AHMEDABAD
JAGGERY
BATON BATON MEIN

4379179  16/12/2019

SAMPATH KUMAR SAMUDRALA
Flat B-108, Niharika Exotica, Lanco Hills Road, Manikonda, Gachibowli, Hyderabad - 500089
Individual

Address for service in India/Agents address:
GOPINATH SUREY
1ST FLOOR, 1-1-774/A, CANARA BANK ROAD, GANDHI NAGAR, HYDERABAD-500080, TELEGANA.

Used Since :01/02/2019

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; AND ICE.
D.L.P

4379183  16/12/2019
SONU KUMAR SWAMI
116, BLOCK-C, NANGLOI, KUNWAR SINGH NAGAR, NILOTHI, WEST DELHI, DELHI
SHRI SALASAR TRADING COMANY (PROPRIETORSHIP)

Address for service in India/Attorney address:
KAMAL GURNANI
513, 5th Floor, Ok Plus, Patel Marg, Mansarovar, Jaipur, Rajasthan - 302020

Proposed to be Used
DELHI
DRIED CUMIN SEEDS AND CUMIN POWDER INCLUDED IN CLASS 30
RUCHI FOODS PLAZA PRIVATE LIMITED
132 C, CHARKOP INDUSTRIAL ESTATE BEHIND CAPSULE FACTORY, HINDUSTAN NAKA, KANDIWALI(W), MUMBAI-400 067.
A Company incorporated under the Companies Act 1956.

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
To be associated with:
1880199, 2527384

MUMBAI
food and foodstuff, confectionery, brownies; sandwiches, snack foods included in Class 30
JAVA CITY

4379746   17/12/2019

AMIT RAJ MADNANI
14A Binny Crescent Apartments, Benson Town, Bangalore, 560046
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
4380499  17/12/2019
S SONS AGRO FRESH FOODS
SR. NO- 227, SHIV SHAMBHU BUILDING, HARPALE PARK, FURSUNGI, PUNE- 412308, MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
JAGGERY AND JAGGERY POWDER
4380501  17/12/2019
MR. PRATIK SUNIL PAWAR TRADING AS: TESTA FOODS
S. NO. 17/8/27, SHIVNERI LANE, OPP. BALEWADI – BANER POLICE CHOWKI, PUNE- 411045, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
CHIKKI (CONFECTIONERY)
4381563  18/12/2019
SNEHA NARENDRRA DESAI
UNIT 703, ROHIT PARK 2, MOURYA COLONY BEHIND HOTEL KUNAL, RAHATANI, PUNE - 411017
PROPRIETOR

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI
CHOCOLATE, CHOCOLATE PRODUCTS, CHOCOLATE-BASED PREPARATIONS; CONFECTIONERY PRODUCTS, SUGAR CONFECTIONERY, SWEETS, CANDIES; TOFFEES, CHEWING GUMS, BAKERY PRODUCTS, PASTRY; BISCUITS, CAKES, COOKIES, WAFERS INCLUDED IN CLASS 30.
GEN Z
4382079  18/12/2019
FRESCDEPOPS FOODS PRIVATE LIMITED
AG1/57A NEAR UTTAM NAGAR, EAST METRO STATION VIKASPURI NEW DELHI WEST DELHI - 110018
DIRECTOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :04/07/2016
DELHI
PROTEIN BAR
4382103  18/12/2019
SYEDA AFSHAN FAHEEM
No. 5/4, 2ND Floor, Sundaram Pillai Street, Puraisaiwalkkam, Vepery, Chennai, Tamil Nadu- 600007
PROPRIETOR
Address for service in India/Attorney address:
THYAGARAJAN K
NO.6/18, 2ND FLOOR, AJ BLOCK, 5TH STREET, SHANTHI COLONY, ANNA NAGAR (W), CHENNAI - 600 040
Proposed to be Used
CHENNAI
RICE, CEREALS, SPICES, PASTA AND NOODLES, FLOUR, BREAD, PASTRIES AND CONFECTIONERY, SUGAR, HONEY,
PRESERVED HERBS, SEASONINGS.
4382353    19/12/2019
MRITYUNJAY DAS TRADING AS KRISHNA AGRICO
BANIYA TOLA, NEAR JANMASTAMI MANDIR, KATIHAR-854105, BIHAR, INDIA.
SINGLE FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
MAKHANA (Fox Nut) IN CLASS 30
4383305    19/12/2019
PRADEEP KUMAR GOEL TRADING AS JAI BHAGWAN PRADEEP KUMAR
367, RAM NAGAR KIRANA MANDI (GHAZIABAD) -201001
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PURU & PURU (ADVOCATES)
4969/5, 1ST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices, Garam Masala (Combination of spices for adding taste to Indian Curry).
CoCaBo
4383479   19/12/2019
SUPERMARKET GROCERY SUPPLIES PVT. LTD.
7/1, 2nd Floor, 1st Main, Domlur 2nd stage Off. 100 feet road Indiranagar, Bangalore – 560071
Private Limited Company
Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since :08/08/2019
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
BGS

4383492  19/12/2019

BHUVAN GOYAL
R/o # 151, Sector 17, Panchkula, Haryana
Proprietor

Address for service in India/Attorney address:
VISHAV BHARTI
# 404, GH-14, MDC, Sec 5, Panchkula, Haryana
Used Since :15/09/2019

DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4383500  19/12/2019
MANAFARM LLP
Plot No. 25 & 26, Hasmathpet, Old Bowenpally, Secunderabad, Hyderabad, Telangana, 500070, India
A Limited Liability Partnership Firm

Address for service in India/Angents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :20/09/2019

CHENNAI

Rice; Enriched rice; Processed whole grains; Processed cereals; Cereals, processed; Brown rice; spices; Flour ready to eat; tea; coffee
4383587    20/12/2019
SANGITA DAS
18X, DR. A.K. PAUL ROAD, BEHALA S.O, KOLKATA, WEST BENGAL
INDIVIDUAL
Address for service in India/Attorney address:
SHRIHAR TRIPATHI
A-303, Shikhar Enclave, Sector-15, Vasundhara, Ghaziabad -201012

Proposed to be Used
KOLKATA
PASTA; PAPAD; VERMICELLI; SOYA CHUNKS ALL INCLUDED IN CLASS-30
4383669  20/12/2019
SOWMIYA RAJAMANI
No: 4/96, Valluvar Nagar, Erumapalayam, Salem, Tamil Nadu - 636015
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
ESHU

4383854   20/12/2019
JASBIR SINGH TRADING AS M/S RATHI FOOD PRODUCTS
V.P.O. Manana Tehsil Samalkha, Distt Panipat-132101, (Haryana)
Individual

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALLI NO. 3, (F.F.), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used
DELHI
NAMKEEN, BHUJIA, CONFECTIONERY, BREAD, BISCUIT, RUSK, CAKE, PASTRY, ICE CREAM AND SWEETS.
AKSHI JINDAL KEJRIWAL AND RITWIK KEJRIWAL
1004A, DLF Aralias, Golf Course Road, Sector 42, Gurgaon 122002
Indian Nationals

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals including oat wheat and malted barley; bread, pastries and confectionery; preparations for making food and drinks; edible ices; sugar, honey, noodles; biscuits, cakes, snack bars, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water); Powdered preparations containing cocoa for making beverages; powdered preparations containing malt for making beverages; Malt extract for food; Malt extract used as flavorings for food and beverages; Malt extract for human consumption; Malt biscuits.
4384118   20/12/2019
PRADEEP MISHRA
trading as ;SATYHIM
L-22/28, STREET NO 9, JAI PRAKASH NAGAR, DELHI-110053, INDIA
MANUFACTURER & MERCHANT
Used Since :01/04/2018
DELHI
HONEY, HONEY BEE PRODUCTS, HONEY BEE POLLEN, ROYAL JELLY PROPOLIS, BEEVENOM BREAD, PASTRY,
CHOCOLATES, VINEGAR INCLUDED IN CLASS 30
4384124    20/12/2019
CALYXA NUTRITION LLP
H.No.32, Tirupati Enclave Rohta Road Meerut Meerut UP 250002
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA),
India

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4384125  20/12/2019

CALYXA NUTRITION LLP
H.No.32, Tirupati Enclave Rohta Road Meerut Meerut UP 250002
Limited Liability Partnership(LLP)

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
ANGELS IN MY KITCHEN

4384331  20/12/2019
EPICURIAN FOODS PVT. LTD.
POCKET B - 1,FLAT NO 1058 A ,VASANT KUNJ NEW DELHI 110070
Body Incorporate.

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075

Used Since :27/01/2003

DELHI
CONFECTIONERY AND BAKERY PRODUCTS FOR FOOD FOR HUMAN CONSUMPTION INDIAN AND CONTINENTAL INCCLUDING BURGERS, HOTDOGS JUGGETS FRENCH FRIES, SANDWICHES,NOODLES, PASTAS PIZZAS SPAGHETTING SAUCES, READY TO EAT FOOD ITEMS FROZEN FOOD, BREAD, BISCUIT, BUNS, CAKE,PAstry, SWEETS.
QTRELO

4384371  20/12/2019

MAHENDRA SINGH GEHLOT
C/O UCHALA BAS, SALAWAS, JODHPUR, RAJASTHAN-342802

Individual

Address for service in India/Attorney address:

CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
MR BRIJESH TRIPATHI TARDING AS: GOOD LIFE MARKTENG
LAJWAB PRIYA MASALA, KALUPUR, PAHI, JANAPAD, CHITRAKOOT-210205 (U.P.) INDIA
PROPRIETORY FIRM

Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE,INDORE-452001

Proposed to be Used
DELHI
SPICES, TEA, NOODELS AND VINEGAR INCLUDING IN CLASS 30
TIFFUN

4384581  20/12/2019
SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/09/2011
KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; and savouries; spices; coffee and tea.
4384582   20/12/2019
SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/09/2011
KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; and savouries; spices; coffee and tea.
4384583  20/12/2019
SAJ FOOD PRODUCTS PRIVATE LIMITED
5/1, Acharya Jagadish Chandra Bose Road, Kolkata 700 020, West Bengal, India.
An Indian company
Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :01/11/2019
KOLKATA
Flours and preparations made from cereals; biscuits, cookies, bread, rusks, cake, pastry, confectionery; baking powder, salt, mustard; and savouries; spices; coffee and tea.
KITCHENEERING PRIVATE LIMITED
C/O JAGAT KOTHARI, H/NO-14/332, JL NO 43, P.O. CHAMPASARI, PRADHAN NAGAR, SILIGURI, DARJEELING, WEST BENGAL, INDIA, 734003

Address for service in India/Attorney address:
SASMITA SETHI
NAHARPADA, W.NO- 11, BARIPADA, MAYURBHANJI, ODISHA, PIN-757001

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4384826  21/12/2019

ARVIND BHARGAWA
VRINDAVAN VILLA, OPP. BSNL TOWER, BILARA ROAD, SILARI ROAD, PIPAR CITY
INDIVIDUAL

Address for service in India/Attorney address:
NIRMAL KATARIYA
ADARSH MOHALLA, PIPAR CITY, DIST. JODHPUR-642601, INDIA.

Proposed to be Used

AHMEDABAD

WAFFERS, snack foods based on flour, corn, cereal, rice; processed cereal seeds, peanut, READY TO EAT FOOD, FLOUR AND PREPARATION MADE FROM CEREALS, AND ALL ITEMS INCLUDED IN CLASS-30.
KALITARA FOODS PVT. LTD.
Renters Colony, Jogendranagar, Near Railway Station, Agartala, Tripura (West), Pin-799004.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
Spices, snacks, atta, maida, flour preparations, noodles, vermicelli, soyabean, candy, wheat bran, wheat, suji, biscuits, cookies, papad, achar, pickle, cake, rice, sugar, salt, besan, tea, coffee, pasta, honey, jam, dal, pulses, corn flakes, oats, chyawanprash, bread, confectionery, salt, baking powder, mustard, vinegar.
4384962 21/12/2019

TAPESHWAR SINGH
85, PASCHIM ENCLAVE, OLD ROHTAK ROAD, PASCHIM VIHAR, DELHI-110087
INDIVIDUAL

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4384963   21/12/2019
TAPESHWAR SINGH
85, PASCHIM ENCLAVE, OLD ROHTAK ROAD, PACHIM VIHAR, DELHI-110087
INDIVIDUAL
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
MUHAMMED YASEEN TRADING AS AAA TRADERS
NO.17/300, THEKKEGRAMAM ROAD, CHITTUR, PALAKKAD - 678 103, KERALA STATE.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Flour and Preparations Made From Cereals, Rice Based Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa (Wheat Product), Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to Indian Curry) and Sambhar Powder, Cookie mixes.
READERS

4385099   21/12/2019
STUTI AGARWAL
W/O MAYANK AGARWAL R/O C-98 JIGAR COLONY MORADABAD UTTAR PRADESH INDIA 244001
INDIVIDUAL
Address for service in India/Agents address:
DEEPAK RASTOGI
NEAR RADHA KRISHAN MANDIR, DEPUTY GANJ, MORADABAD-244001, UTTAR PRADESH
Used Since: 10/12/2019
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice Spices Chana Chilka Papad Tea Cocoa Macaroni Flour Pasta Macaroni Flour Pasta Instant Ice Cream Mixes Instant Doughnut Mixes Instant Pudding Mixes Instant Pancake Mixes Rice Processed Oats Prepared Oats For Human Consumption
Trade Marks Journal No: 1938, 27/01/2020  Class 30

4385358  21/12/2019

SHILPIKA PRADHAN
185, ROY BAHADUR ROAD, BEHALA, KOLKATA - 700034
INDIVIDUAL

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4385495    21/12/2019
SHILPA HARRY PROPRIETOR OF S.ANVITHA ENTERPRISES
NO 2001, SOBHA DAHLIA, GREEN GLEN LAYOUT, BELLANDUR, BANGALORE, KARNATAKA - 560103
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Cakes, Ice-cream cakes, Chocolate, Chocolate products, Baked goods, Cake mixes, Cake slices [pastries]
MR. SURAJ PAHUJA PROPRIETOR OF BETTER BODY.
B-17D, D.D.A FLATS, 3RD FLOOR, TILAK NAGAR, NEW DELHI-110018.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Oat, Corn Flakes, Processed Quinoa, Processed Whole Grains, Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice; Pizza; Prepared pizza meals; Pizza dough; Pizza bases; Pizza sauce; burgers [sandwiches]; Vegetable burgers [sandwiches]; Burgers contained in bread rolls; Sandwiches; Hamburgers [sandwiches]; Hot dogs [sandwiches]; Coffee based beverages; Tea-based beverages; Chocolate-based beverages; Cocoa-based beverages; Sauces; Spices; Iced coffee; Coffee drinks; Tea-based drinks; Iced tea; Fruit tea [other than for medical purposes]; ice cream; Chips [cereal products]; Cereal based prepared snack foods; Breakfast cereals and other cereal-derived food products to be used as a breakfast food, snack food or ingredient for making food; cereal bars; ready-to-eat cereal-derived food bars; bread, pastry and confectionary; flour; Oats for human consumption; Flour of oats; Food mixtures consisting of cereal flakes and dried fruits; Muesli; Muesli consisting predominantly of cereals; flakes (oat/corn/maize/wheat); oats dalia; Muesli bars; Muesli desserts; Granola consisting of rolled oats, nuts, honey and brown sugar; Granola-based snack bars; Ready-to-eat cereals; Noodles; Noodle-based prepared meals; Chow mein [noodle-based dishes]; Cakes; Cake flour; Cake mixes; Cake batter; Cake dough; Cake powder; Prepared cocoa beverages; Rice-based prepared meals; Pasta-based prepared meals; Gluten prepared as foodstuff; Oats, processed; Husked oats; Rolled oats; Halva; Oat flakes; Corn flakes; Maize flakes; Muesli snacks; Muesli desserts; Muesli bars; Muesli-based snack bars; Muesli; Chocolate vermicelli; Rice vermicelli; Ribbon vermicelli; Vermicelli [noodles];
OJAS SPICES & PREMIUM AGRO PRODUCTS
Plot No. 145, Manish Nagar Layout, Somalwada, Vivekanand Nagar, Nagpur-440015
Partnership Firm

Address for service in India/Agents address:
SUNIL PURUSHOTTAM ZORE
117, CHITANISNAGAR, MOTA TAJBAG, UMRER ROAD, NAGPUR-440009.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Proposed to be Used

Mumbai

Ice cream, sorbets and other edible ices included in class 30
SERVOCARE

4385816   21/12/2019

MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water].
Dairy Day

DAIRY CLASSIC ICE CREAMS PVT.LTD.,
No: 55, 8th Main, J.C.Industrial Estate, Yelchenahalli, Kanakapura Road, Bangalore - 560 062, Karnataka, India
Private Limited Company

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
To be associated with:
4187631
CHENNAI
Ice - Creams and prepared Desserts
4386112 23/12/2019
GAURANGKUMAR PARBATBHAI KAMANI
B68, Shaligram Greens, Rambhaikaka Marg, Dist. Anand, Bakrol – 388315 Gujarat
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
AHMEDABAD
Breakfast cereals, Tea, Chocolate, Ketchup, Candy, Ice cream, Confectionery, Sweets, Natural sweeteners.
NIVAMAL'S PERFECT
4386119    23/12/2019
BAPAN LASKAR
New Colony, P. O. - Siliguri Basti, Hojai, District. - Hojai, Assam - 782435
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
BROWN & POLSON

4386658  23/12/2019

UNILEVER PLC
Port Sunlight, Wirral, Merseyside England CH62 4ZD, United Kingdom
A company organised and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Flour and preparations made from cereals; bread, pastries and confectionery; cake mix, cookies mix, brownies mix; custard powder; dessert mix, pudding mix, souffle mix, pancakes mix; cocoa, chocolate; preparations for making ice cream; sugar, honey, treacle; yeast, baking-powder.
ROYAL SULTAAN

4387263    23/12/2019

M. DHANAVANTHAN
NO.10-A, V.O.C. NAGAR, NORTH STREET, BODINAYAKANUR, THENI - 625513, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since : 10/03/2017

To be associated with:
4085725

CHENNAI
SPICES; BISCUITS; COOKIES; COFFEE; CHOCOLATE
4387461  24/12/2019
MR. GHANSHYAM SINGH
A-59, BABU PARK, KOTLA MUBARAK PUR, NEW DELHI-110003, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
Tea
4387628  24/12/2019
FOODSBAY INDIA
Village Kuwarpur (Ga), Tehsil Kaladungi, Nainital, Gaibua Village, Uttarakhand - 263163
Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-l, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4387659  24/12/2019
RAJINDER KAUR
trading as ;RAJINDER KAUR
B-18, SECTOR 63, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH, PIN-201301
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGA, ARTIFICIAL COFFEE, FLOUR & PREPARATION MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES.
TECHNOCRAT AGRO & FARM PRIVATE LIMITED
AMBIKA APARTMENT, ROOM NO. 2A, 2ND FLOOR 217, LOKENATH PARK, HATIARA, BAGUIATI, KOLKATA ,WEST BENGAL - 700157

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Spices; Powdered spices; Curry spices; Baking spices; Ice; Ice cream; Ice cream cones; Ice cream desserts; Ice cream cakes; Ice [frozen water]; Cookies; Biscuits; Chocolates; Chocolate products; Sugar *; Honey;
KANTHETI CHANAKYA RAJ PROPRIETOR OF CHANAKYA YOGA AND AROGYA SAMSTA
GANDHI NAGAR, KOLHUA CHOWK, ROAD NO 03, BAIRIYA, MUZAFFARPUR, BIHAR 843108
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Curry spices; Spices
Trade Marks Journal No: 1938, 27/01/2020    Class 30

4387811    24/12/2019
VISAKH R
BUILDING NO.46/3372-A, VADAYATTUKOTTA ROAD, ANDAMUKKAM, KOLLAM-691001
PROPRIETORSHIP
Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4387935   24/12/2019
PELICAN CONFECTIONERS PRIVATE LIMITED
Block 101,94, Near Narmada Bio Chem, N. H. 8, Village Malapur, District Kheda,
DOMESTIC COMPANY
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since :03/10/2016
AHMEDABAD
CONFECTIONERY INCLUDED IN CLASS 30
PELIICAN CONFECTIONERS PRIVATE LIMITED
Block 101,94, Near Narmada Bio Chem, N. H. 8, Village Malapur, District Kheda,
DOMESTIC COMPANY

Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT

Used Since: 03/10/2016

AHMEDABAD
CONFECTIONERY INCLUDED IN CLASS 30
Peliican Confectioners Private Limited
Block 101, 94, Near Narmada Bio Chem, N. H. 8, Village Malapur, District Kheda,
Domestic Company

Address for service in India/Attorney address:
S. A. Bhattacharyya, Advocate
B-603, Signature-2, Near Sarkhej Sanand Circle, Opp. Relief Hotel, S.G. Highway, Ahmedabad - 382210 - Gujarat

Used Since: 06/06/2017

Ahmedabad
Confectionery Included in Class 30
4387992  24/12/2019
RAMESHKUMAR THANGARAJ
3/29, VV COLONY VEETHI4, SAMATHUR, POLLACHI, COIMBATORE, TAMIL NADU - 642123
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Cookies; Spiced cookies; Sugar cookies; Cereal cookies; Butter cookies; Chocolate cookies; Oat cookies; Chocolate-coated cookies; Peanut butter cookies; Chocolate-covered wafer cookies; Peanut confectionery; Peanut brittle; Sugar *; Honey; Spices; Powdered spices; Curry spices; Bread; Jam buns; Sweets;
4388009   24/12/2019
ALTICOR INC.
7575 Fulton Street East, Ada, Michigan 49355-0001, United States of America
A Michigan Corporation
Address for service in India/Agen's address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Dietary and nutritional supplement
DOUBLE PATANG BESAN
4388168  24/12/2019
MALEKULASTAR MANSURBHAI PARAWALA
561 TAHERI MANZIL, GODI ROAD, HAKIMI SOCIETY, DOHAD, DAHOD, DOHAD GUJARAT-389151
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099
Proposed to be Used
AHMEDABAD
Foods - Spices, Bakery Goods, Ice, Confectionery
4388528    24/12/2019
ARIHARAN STORES
HO:NO:6/58, ANDERSON STREET, CHENNAI-600001
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Honey
TAFSEE

4388535    24/12/2019
PRADEEP PARIYANI
PLOT NO. 16, SCHEME NO. 101, GOPAL BUGH COLONY, MANIK BUGH ROAD, INDORE 452007
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI

NAMKEENS, WAFERS; PEANUTS/ GROUNDNUT (FRIED & ROASTED), PAPAD, POPCORN, BHUJA, FARSAN, MUFFINS,
Bakery items, sweets, Confectionery items eatable ready to serve, frozen yoghurt
SHREE JI FOODS TRADERS
DAYANATPUR, RUHERI, HATHRAS, Uttar Pradesh, 204101
Proprietor

Address for service in India/Attorney address:
KIRAN KUMARI
SCO 20-21, FIRST FLOOR, BATRA PLAZA, GEETA BHAWAN CHOWK, SONIPAT, HARYANA-131001

Proposed to be Used
DELHI
ASAFETIDA (Hing), Chilly Powder, Garam Masala, Chat Masala, Garlic Salt, Spices & condiments, Cumin, Turmeric, Fennel Seeds, Carom Seeds included in class 30
4388659 24/12/2019

NAVEEN SINGH
1843/6, Belwadandi, Gandhi Nagar, Basti, U.P. – 272001
INDIVIDUAL

Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
KIDAMRIT

4388733  25/12/2019
M/S. TWENTY FIRST CENTURY PHARMACEUTICALS PVT.LTD.,
No. 34, Thyagaraya Street, T. Nagar, Chennai -600 017.
Merchant & Trader

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used
CHENNAI

Food Preparations made from Cereals, Maltodextrins for Nutritional use and Natural Sweeteners
4388739    25/12/2019
M/S A TAAJ IMPORT & EXPORT SDN. BHD.
LOT 5411, SEKSYEN 20, BANDAR, RAWANG (NO. 21), 48000 RAWANG, SELANGOR DARUL EHSAN, MALAYSIA.
(A PUBLIC LIMITED COMPANY REGISTERED UNDER THE LAWS OF MALAYSIA)
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/11/2019

DELHI
FLOUR, WHEAT FLOUR (MAIDA), PULSE FLOUR (BESAN), SPICES, RICE, TEA, BULGUR (DALIA), SALT AND SPICES.
4388885  25/12/2019
PELIICAN CONFECTIONERS PRIVATE LIMITED
Block 101,94, Near Narmada Bio Chem, N. H. 8, Village Malapur, District Kheda,
DOMESTIC COMPANY
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since :06/06/2017
To be associated with:
3307643, 3625388, 3625392, 3625394, 3944387
AHMEDABAD
CONFECTIONERY INCLUDED IN CLASS 30
4388886 25/12/2019
PELIICAN CONFECTIONERS PRIVATE LIMITED
Block 101,94, Near Narmada Bio Chem, N. H. 8, Village Malapur, District Kheda,
DOMESTIC COMPANY
Address for service in India/Attorney address:
S.A.BHATT, ADVOCATE
B-603, SIGNATURE-2, NEAR SARKHEJ SANAND CIRCLE, OPP. RELIEF HOTEL, S.G.HIGHWAY, AHMEDABAD - 382210 - GUJARAT
Used Since :06/06/2017
To be associated with:
3307643, 3625388, 3625392, 3944387
AHMEDABAD
CONFECTIONERY INCLUDED IN CLASS 30
MR. PARTH BHARATKUMAR DAVDA, TRADING AS: PUSHTI TRADERS
DANAPITH, OPP. DARGA SAME, JUNAGADH-362001

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

AHMEDABAD
JAGGERY - INCLUDING IN CLASS -30
4388980  25/12/2019

VRUSHALI SHRIPAD DESHPANDE
PLOT NO.7, 364/1, SAVARKAR MARGE NO.3, NEAR DANDEKAR MANGALKARYALAY, VISHRAMBAG, SANGLI - 416415
MH IN.

PROPRIETOR

Address for service in India/Attorney address:
NITIN KARANDE
Unit No. 202, 2nd Floor, Lotus Plaza, Behind Laxmi Narayan Temple, Venus Corner, Kolhapur - 416101

Proposed to be Used

MUMBAI

Different types and flavours of tea, coffee, organic grains, pulses, dry fruits edible oils, health juices, almond baking powder, baking soda, barley meal biscuits / cookies, bread, breadcrumbs, cakes, candy, caramels candy, cereal-based snack food, chips, chocolate, chocolate-coated nuts, chutneys, cinnamon, cloves, cocoa, coffee, condiments, confectionery for decorating Christmas trees, confectionery / sugar confectionery, cooking salt, corn flakes / maize flakes, corn flour / corn meal / maize flour / maize meal, corn, milled / maize, milled, corn, roasted / maize, roasted, crushed oats, curry, custard, dough, dressings for salad, essences for foodstuffs, except etheric essences and essential oils, flavorings, flowers or leaves for use as tea substitutes, food flavourings, other than essential oils fruit jellies, garden herbs, preserved, grains, ginger, gluten prepared as foodstuff, gluten additives for culinary purposes, groats for human food, high-protein cereal bars, hominy, honey, husked barley, husked oats, iced tea, flaxseed, lozenges, macaroni, malt extract for food, mayonnaise, muesli, mustard, natural sweeteners, noodle-based prepared meals, nutmegs, oats, palm sugar, pancakes, pasta sauce, peanut confectionery pepper, peppermint sweets peppers, pesto, popcorn, potato flour, powders for ice cream, pulses, rice-based snack food, rusks, saffron, sago, salt for preserving foodstuffs, sauces, seasonings, semolina, soya flour, soya bean paste, spaghetti, starch for food, stick liquor ice, sugar, tea, tea-based beverages, thickening agents for cooking foodstuffs, turmeric, unroasted coffee, vanilla, vermicelli, vinegar, waffles, wheat flour etc. included in class 30.
DGSM GURUJI BAKERS
4389263   25/12/2019
DGSM FOOD PRIVATE LIMITED
PLOT NO. 3-B, SECTOR-1, INDUSTRIAL AREA GOVINDPURA, BHOPAL, (M.P. - 462023)
BODY INCORPORATE
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
BAKERY PRODUCTS
4389314  26/12/2019
IRYA ENTERTAINMENT AND HOSPITALITY PRIVATE LIMITED
DOOR NO. 6-3-349, NAGARJUNA CIRCLE PANJAGUTTA, HYDERABAD - 500084, TELANGANA, INDIA
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :01/04/2019

CHENNAI
Manufacturing of Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
NIHAB’s

4389414    26/12/2019  
S.SABEER ALI
No.168, Illahi Nagar 2nd street, Saramedu Main Road,Karumbukkadi, Coimbatore South, Kuniyamuthur,Coimbatore-641008
Proprietor

Address for service in India/Agents address:
GOWRISHANKAR S
UPPLIAN THOTTAM, RAVATHUR PO, IRGUR VIA, COIMBATORe-641103.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4389430  26/12/2019
PADMINI MOHAN MGETRE
Shamrao Nagar, Durvankur Colony, Sangli-416416
Individual Applicant

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23, Unit no-2, Gananjay Society, Kothrud, Pune-411038

Proposed to be Used
MUMBAI
WAFERS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
4389482  26/12/2019
TRISSENCE
NO 6 , Karukku , Kuppusamy Street , Ambattur , Chennai - 600053
Partnership
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
PUREPERRY ; THE NATURAL CHOICE

4389559  26/12/2019

SUNIL SHARMA
1/2265-F, STREET NO 12, TILAK MARG, EAST RAM NAGAR, SHAHDARA, DELHI - 110032

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Coffee-, cocoa-, chocolate- or tea-based beverages, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water], Chocolate products, Sugar-free sweets, Curry leaves (dried), Flowers or leaves for use as tea substitutes
4389823    26/12/2019
FLIPPIES GOURMET PRIVATE LIMITED
Flat 1101 Gulshan wing, No 2, PLOT No 2088 , JUHU X Road, Andheri West Mumbai Maharashtra - 400058
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA, AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES, AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS, AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).
RAJ GOLD BESAN

4389877  26/12/2019
MALEKULASTAR MANSURBHAI PARAWALA
561 TAHERI MANZIL, GODI ROAD, HAKIMI SOCIETY, DOHAD, DAHOD, DOHAD GUJARAT-389151
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099

Proposed to be Used
AHMEDABAD
Foods - Spices, Bakery Goods, Ice, Confectionery
SINH CHAAP BESAN

4389878   26/12/2019
MALEKULASTAR MANSURBHAI PARAWALA
561 TAHERI MANZIL, GODI ROAD, HAKIMI SOCIETY, DOHAD, DAHOD,DOHAD GUJARAT-389151
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD, KOLKATA -700099

Proposed to be Used
AHMEDABAD
Foods - Spices, Bakery Goods, Ice, Confectionery
SHAJI DEVASSY SOLE PROPRIETOR OF VITHAYATHIL TRADERS  
18/147, KATTILALPARAMBIL, CHENGAMANAD, ERNAKULAM, KERALA - 683578  
THE TRADE MARK ACT-1999  
Address for service in India/Attorney address:  
NEWTON REGINALD  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
CHENNAI  
Rice,Instant rice,Rice pudding,Whole grain rice,Rice-based pudding dessert,Spices
4390424  26/12/2019

CYRIAC THOMAS
Eddapallicherayeil, Neendoor, P.O., Kottayam,-686601, Kerala, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
CHENNAI

Tea and Tea based Beverages being goods included in class-30
OTTI FOODS INDIA
PLOT NO.19, R K INDUSTRIAL ZONE-11, S. R. NO.11, VIL.: SANOSARA, KUVADWA WANKANER HIGH WAY
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ABHISHEK KAKKAD
SHRI RAM DHARAM NAGAR SOCIETY MAIN ROAD NEAR STERLING HOSPITAL 150 FEET RING ROAD RAJKOT

Proposed to be Used
AHMEDABAD
MAYONNAISE INCLUDED IN CLASS 30
4390553  27/12/2019
SANJAY KUMAR SOLE PROPRIETOR OF SHREE TEERTH FOODS & SPICES ENTERPRISES
S/O SHRI TIRTH PAL, VILL + POST-BELDA, TEH-ROORKEE, DISTT- HARIWAR (UTTARAKHAND) PIN-247667
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Sweets, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Le’ Delysh
4390663  27/12/2019
ARTI JAIN
No-3768/C, 1st Floor, 9th Main, Kaveri Nagar, BSK 2nd Stage, Bangalore - 560070
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4391138    27/12/2019
C.NATHIYA
trading as ;HAJE FOODS
NO.128/5,BYNAPALLI,VELAKKALNATHAM- (P), NATRAMPALLI-TK,VELLORE DISTRICT-635 854. TAMILNADU,INDIA.
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
ICE CREAMS, SNACKS AND SAVOURIES.
4391415  27/12/2019
RFL FOODEX LLP
SHOP NO. 6, NEW GRAIN MARKET, B/H. GAYATRI DAIRY, MADRASI MANDIR ROAD, KHOKHRA, MANINAGAR, AHMEDABAD – 380 008, GUJARAT, INDIA.
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :07/06/2018

AHMEDABAD

SAVORY SAUCES, CHUTNEYS AND PASTES; SPICES; GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); CEREALS; PROCESSED GRAINS; FLOUR AND PREPARATIONS MADE FROM CEREALS; FLAVOURINGS FOR SNACK FOODS [OTHER THAN ESSENTIAL OILS]; CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; JHUNKA BHAKHAR, KHAKHRA, THEPLA, BHAKHRI (GRAM FLOUR AND MILLET FLOUR BASED TRADITIONAL FOOD PREPARATION); CHIPS [CEREAL PRODUCTS]; BREADS, COOKIES, CAKES, PASTRIES, CHOCOLATES, TOAST, KHARI (BAKERY PRODUCTS), BAKERY PRODUCTS; MUKHWAS [MINTS FOR BREATH FRESHENING]; READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION; SWEETS; CHIKKI (CONFECTIONERY); PAPADS; PAPADUMS.
4391468  27/12/2019
TREESA’S FOOD CRAFT PRIVATE LIMITED
PMC 1/265, Kadambukattil, Vallam Rayonpuram P O, Perumbavoor, Ernakulam 683543
Body Incorporate
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Proposed to be Used

CHENNAI
PREPARATIONS MADE FROM CEREALS; ICE CREAMS; PASTRY AND CONFECTIONARY; CAKES; CHOCOLATE BEVERAGES; FRUIT JELLIES [CONFECTIONERY]; BINDING AGENTS FOR ICE CREAM; POWDERS FOR ICE CREAM; PUDDINGS; RELISH [CONDIMENTS]; BREAD, BISCUITS; CHOCOLATES; HONEY AND SAUCES
COZY GOLD
4391745  28/12/2019
PRAMOD KUMAR
NEAR PARMESHWAR CHOWK, NAYA TOLA, SUNDARPUR, DARBHANGA, BIHAR 846004
Individual
Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)
Proposed to be Used
KOLKATA
ICE CREAM
B. KAMLESH KUMAR, SOLE PROPRIETOR OF M/S. RIDDHI MARKETING
No.29, Sambier Street, Seven Wells, Chennai – 600 001.
Individual

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices.
4391838  28/12/2019
DIOSIV FOODS PRIVATE LIMITED
140, Loha Mandi BSDR Industrial Area, Ghaziabad – 201009, Uttar Pradesh
A company incorporated under the provisions of Companies Act, 2013

Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH
Used Since : 04/10/2019

DELHI
Biscuits, Cookies and Namkeen Snacks
RATTIKA TAKHAR
128, FASHION HUB, SHAHPUR JAT, NEW DELHI-110049
PROPRIETOR
Address for service in India/Attorney address:
BALAJI ITL AND ASSOCIATES
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092

Proposed to be Used
DELHI
CAKES, BAKERY PRODUCTS INCLUDED IN CLASS 30
MyBesty
4392134  28/12/2019
NEELESH MIGLANI PROP. OF VOX LABORATORIES
1101/30, Adarsh Nagar, Rohtak, Haryana-124001
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
SUNCONS-131

4392514    30/12/2019

MR. PRAVEEN KUMAR BUYYANI

Mr. PRAVEEN KUMAR BUYYANI SAI SAKTHI TOWERS, NEW NGOS COLONY, JANMA BHoomI ROAD, NIZAMABAD,
SUBHASH NAGAR, TELANGANA – 503002 – INDIA

An individual

Address for service in India/Attorney address:

BRANDS & BONDS

B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM,
INDIA.

Proposed to be Used

CHENNAI

RICE, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
4392583  30/12/2019
RUCHI GUPTA TRADING AS M/S MI SCUSII ENTERPRISES
Top Floor, Backside, Plot No 5/6 Om Vihar, Phased-1, Uttam Nagar, West Delhi, Delhi-110059
Proprietary Firm

Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110006.

Proposed to be Used
DELHI
Pasta, Noodles, Namkeens & Snacks, Flour and Preparations made from Cereals, Salt, Vinegar, Sauces Spices, Seasonings, Processed herbs; Preserved garden herbs
4393188  30/12/2019
DILIP KUMAR DAS TRADING AS- DEEP TEA MART
DR. B.R. AMBEDKAR MARKET COMPLEX, GROUND FLOOR, HILL CART ROAD, PRADHAN NAGAR, SILIGURI-734003,
DARJEELING, WEST BENGAL.
SINGLE FIRM
Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE,1ST FLOOR,NAJRUL SARANI,ASHRAM PARA,SILIGURI-734 001,WEST BENGAL,INDIA.
Used Since :02/04/2004
KOLKATA
TEA
4393191  30/12/2019
KOUGSHEEN PRIVATE LIMITED
A1/44, FIRST FLOOR, FREEDOM FIGHTER ENCLAVE, NEB SARAI, NEW DELHI - 110068
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Rice-based pudding dessert, Chocolate, Chocolate products, Chocolate cookies, Semisweet chocolate
Cornigo

4393405  30/12/2019

GOPAL SNACKS PRIVATE LIMITED
Plot No. 2322-23-24, Road-F, Gate No. 2 Lodhika G. I. D. C., Metoda, Dist: Rajkot 360021, Gujarat, India.
A Company is incorporated under the Indian companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Ready to eat and ready to serve food Products, Ready to cook food Products, crackers, Nacho Chips, Corn Chips, waffles and chips (cereal products), Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, spices, corn flour / corn meal / maize flour / maize meal, nut flours, potato flour, soya flour, tapioca flour, wheat flour
Flater

4393406  30/12/2019

GOPAL SNACKS PRIVATE LIMITED
Plot No. 2322-23-24, Road -F, Gate No. 2 Lodhika G. I. D. C., Metoda, Dist: Rajkot 360021, Gujarat, India.
A Company is incorporated under the Indian companies Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Ready to eat and ready to serve food Products, Ready to cook food Products, crackers, Nacho Chips, Corn Chips, waffles and chips (cereal products), Cereal-based snack food, rice-based snack food, flour and preparations made from cereals, meal/flour, spices, corn flour / corn meal / maize flour / maize meal, nut flours, potato flour, soya flour, tapioca flour, wheat flour
Frycab
4394017  31/12/2019
RAHUL SHARMA
HOUSE NO. 728, WARD NO 4, TEHSIL ROAD, MORI GATE, HISAR, HARYANA, INDIA
MANUFACTURER & MERCHANT
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE AND ALL BEING GOODS INCLUDED IN CLASS 30.
YAAHOOLAA

4394099   31/12/2019

NOORMOHAMMAD SHEIKH PROPRIETOR OF KOSAR TRADERS

KOSAR TRADERS, 6/2 SAHAKAR NAGAR, KHARGONE OFFICE JAWAHAR MARG KHARGONE

Address for service in India/Attorney address:

NAVKAR ASSOCIATES

317, 3rd FLOOR, SHEKHAR CENTRAL BUILDING, AB ROAD, PALASIA SQUARE INDORE- 452 001 (M.P.) INDIA

Proposed to be Used

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
MRS. ILA N. BAVISHI SOLE PROPRIETOR OF MOTICHAND KESHAVJI
Tajnapeth, Akola - 444 001
Sole Proprietor

Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,

Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee, Flour And Preparations Made From Cereals, Bread, Pastry And Confectionery, Flavoured Ices, Fruit Ices, Honey, Treacle, Yeast, Baking-Powder, Salt, Vinegar, Sauces (Condiments); Spices, Curry Spices, Dhokla (Foodstuff Made With Fermented Batter Derived From Rice And Split Chickpeas), Kheer Mix (Rice Pudding), Dry And Liquid Ready To Serve Meals, Mainly Consisting Of Rice, Poppadoms, Flavorings And Seasonings, Chutneys (Condiments), Curry Powder (Spice), Curry Pastes
SHILPA

4395308  01/01/2020
ASHOK KUMAR AGARWAL
3/2 L NEHRU NAGAR, AGRA (U.P.) INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Used Since :01/04/1982

To be associated with:
2178859
DELHI
Spices, instant food powder, papad, dalia, achar masala, hing (asafoetida), tea, coffee, tomato sauce, katch-up, ice-cream, pulses, honey, tapioca, vinegar, confectionary goods, namkeens, sweets and fast food.
4395372  01/01/2020

JHAVERI INDUSTRIES
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 15/01/2005

To be associated with:
1336060, 1336064

MUMBAI

Powdered spices; curry spices; curry spice mixes; spices; spice blends; spice mixes; curry [spice]; condiments.
JHAVERI INDUSTRIES
32, ANNAPURNA INDUSTRIAL ESTATE, 46, TILAK ROAD, GHATKOPAR(E), MUMBAI-400077
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :15/01/2005
To be associated with:
1336084, 1336085, 1336087
MUMBAI
Powdered spices; curry spices; curry spice mixes; spices; spice blends; spice mixes; garam masala (combination of spices for adding taste to indian curry); gravy mixes; condiments.
4395544 02/01/2020
SMITA JAIN TRADING AS M/S. AGAM SALES
AGAM SALES INFRONT OF MANDI GATE, TYONDA ROAD GANJ BASODA (DIST.- VIDISHA) (M.P.)-464221
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Tea
4395672    02/01/2020
SHIPRA CHENJI
A-21,VED VIHAR AWHO COLONY,SUBASH NAGAR,TIRUMALAGIRI,HYDERABAD - 500015
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :03/03/2015
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1938, 27/01/2020 Class 30

4395914 02/01/2020
ATUL SHARMA
58/1, Rajoriya Wala Road, Mahaveerpura, Dabra, Gwalior, Madhya Pradesh - 475110
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
MUMBAI
coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; rice powder, rice flour, flour and preparations made from cereals, bread, pastry and confectionery, pulses, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, condiments; spices
GIRNAR

4396175  02/01/2020
GIRNAR FOOD & BEVERAGES PVT. LIMITED
401, Center Point, Dr. B. Ambedkar Marg, Parel, Mumbai - 400 012
Manufacturers and Merchants
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
To be associated with:
3789692

MUMBAI
Ready to eat food for human consumption; Instant foods; Packed cooked items; Ready to eat snacks; Bakery items;
Poha; Namkeen; Farshan and savouries, Items made from Cereals and Flours; Corn flakes, Corn flour, Corn meal,
Noodles, Oat flakes, Oat-based food, Oatmeal, Oats (Crushed), Vermicelli, and Waffles.
GIRNAR FOOD & BEVERAGES PVT. LIMITED
401, Centre Point, Dr. B. Ambedkar Marg, Parel, Mumbai - 400 012
Manufacturers and Merchants

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
To be associated with:
3789692

MUMBAI
Ready to eat food for human consumption; Instant foods; Packed cooked items; Ready to eat snacks; Bakery items;
Poha; Namkeen; Farshan and savouries, Items made from Cereals and Flours; Corn flakes, Corn flour, Corn meal,
Noodles, Oat flakes, Oat-based food, Oatmeal, Oats (Crushed), Vermicelli, and Waffles.
LAZZATTURMERICPOWDER
4396358   02/01/2020
AJAZ AHMAD BHA T S/O MUHAMMAD AKBAR BHA T
Plot No. S9/S18, Food Park, Sopore, Baramulla, Jammu and Kashmir, 193201
Individual
Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009
Used Since :10/01/2013
DELHI
spices, seasonings, preserved herbs and other condiments included in class 30
4396363    02/01/2020
GANESH PANDHARINATH SHINDE
AT DANAVALEWADI, POST WAVARHIRE, TAL. MAN, DIST. SATARA 415508
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
BAKERY PRODUCTS, SWEETS, SNACKS.
4396370  02/01/2020
GRAINIAL AGRO INDUSTRY PRIVATE LIMITED
95, ASHIRWAD CHAWL, PIMPRI PADA, GEN AKV MARG, MALAD EAST, OPP. JAI BHAVANI SOC MUMBAI Mumbai City MH 400097 IN
PRIVATE LIMITED

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
MUMBAI
BESAN, ATTA, MAIDA, SOOJI, PULSES (BROKEN), RICE. OTHER FOODS PRODUCTS INCLUDED IN CLASS 30.
4396430  02/01/2020
REVDAU INDUSTRIES PRIVATE LIMITED
Tulip-104, Kesar Garden CHS, Plot-53, Sector-20, Kharghar, Navi Mumbai, Maharashtra - 410210
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOLA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4396600   03/01/2020
GOEL INTERNATIONAL PVT. LTD.
Sonkara Road, Taraori, Distt- Karnal, Haryana
A company duly incorporated under Indian Companies Act

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/04/2004

To be associated with:
1512826
DELHI
Rice, Wheat and Spices (all for savory meals only).
4397313  03/01/2020
SHIVAM DAIRY FOOD PRODUCTS
Plot No. 155, Behind Apsara Furniture, Nizamuddin Colony, Near Cancer Hospital, Itabhatti Square, Ring Road, Nagpur 440 026
PARTNER
Address for service in India/Attorney address:
HARISH T SUMYANI
K K AND CO.,267 BHALDARPURA NEAR CONGRESS BHAWAN,NAGPUR-440018
Used Since :01/04/2005
MUMBAI
NAMKEEN, SWEETS, CONFECTIONARY AND BAKERY PRODUCTS INCLUDED IN CLASS 30
LASYAM

4397777  04/01/2020

SHIR. D. PRAVEEN KUMAR.
Door No: 2-24-105/14/2, Laxmi Narayana Colony, Uppal, Hyderabad - , Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

spices, powdered spices edible spices, pizza spices, mixed spices, curry spices, baking spices helichrysum spices, bread flavored with spices crackers flavored with spices in the form of powders garam masala combination of spices for adding taste to Indian, curry, extruded food products made of maize, turmeric for food, corn flour, Maize flour, pepper powder [spice], rice flour, sauces, wheat flour.
RAWHOOD

4398308  04/01/2020

SUKHDEEP SINGH
D 25, JANGPURA EXTENSION, NEW DELHI 110014

Multiple Food and Beverage businesses under multiple classes
Individual sole proprietor

Proposed to be Used

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice; preparations from nuts, fruits, vegetables, biscuits, cookies, cake powder, cake dough/cake batter, cake frosting (icing), cakes, candy, cereal/fruits/nuts/vegetable bars and snack foods, dressings for salads, custard, ice creams, flavouring, seasonings
4399000  06/01/2020
GANAVI
Basura Village, Naridagodanahalli, Arehalli, Hassan, Karnataka-573101
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles, cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; condiments, beverages, flavourings for beverages, foodstuffs & auxiliaries intended for the improvement of the flavour of food as included in Class 30.
Proposed to be Used
MUMBAI
biscuits/cookies, bread, cocoa, confectionery/sugar confectionery, flavouring other than essential oils for cake/flavouring other essential oils for cakes, food flavourings other than essential oils/food flavourings other than essential oils, glucose for culinary purpose, sugar, vanilla flavourings for culinary purpose/ vanilla flavourings for culinary purpose, wheat flour and waffers.
Grass Farm

4400864  07/01/2020

DEEPA KATHAYAT
ARADHANA GARDEN GMS ROAD DEHRADUN UTTARAKHAND 248001

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4401571  08/01/2020
SHANTILAL DEVARAM BHATI
trading as; VINOD ICECREAM
1/3/10, ST. ANTHONY ROAD, BEHIND CHEMBUR CHURCH, CHEMBUR, MUMBAI-400 071.
Used Since : 01/04/1993
To be associated with:
1586277
MUMBAI
ICE CREAM INCLUDED IN CLASS 30
4403737  09/01/2020
THE KRISHNANAND
3-B VIVEKANAND COLONY, SHOPPING COMPLEX, UJJAIN, UJJAIN M.L. NAGAR, MADHYA PRADESH 456010
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NEELRAJ ASSOCIATES
105-106,NX,SHAKUNTALA COMPLEX,NEAR HOLKAR SCIENCE COLLEGE,NAVLAKHA,INDORE, M.P-452001
Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4404791 10/01/2020
MS. SWARUPA ABHIJEET DEOGIRIKAR
FLAT NO. 704, BLDG NO. C1, MAHALAXMI VIHAR, VISHRANTWADI, PUNE-411015, MAHARASHTRA, INDIA.
Sole Proprietor
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.
Used Since :03/01/2019
MUMBAI
CAKES, PASTRY, CONFECTIONERY, CHOCOLATE DESSERTS, DESSERT SOUFFLÉS, TREACLE & BAKERY GOODS INCLUDED UNDER CLASS 30.
4404812   10/01/2020
SARVSRESTH ALLIANCE INDIA PRIVATE LIMITED
Kh No.207 Village Kondli, Near Dharamkanta, East Delhi- 110096
Private Limited Company

Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
 Proposed to be Used

DELHI

COFFEE, TEA, BREAD, PASTRY AND CONFECTIONERY; BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE;
Trade Marks Journal No: 1938 , 27/01/2020  Class 30

4406149  11/01/2020
TREECO EXIM PRIVATE LIMITED
BUILDING NO.6/858-M, 2ND FLOOR, VALAMKOTTAIL TOWERS, JUDGEMUKKU, THRIKKAKARA.P.O, KAKKANAD
ERNAKULAM KL 682021 INDIA
Pvt Ltd Company duly registered under Companies Act,2013

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
CHENNAI
COFFEE, COFFEE FLAVORINGS, COFFEE-BASED BEVERAGES, TEA, TEA BASED BEVERAGES, ARTIFICIAL TEA, TEA FLAVORINGS, COCOA, COCOA-BASED BEVERAGES AND ARTIFICIAL COFFEE & TEA; ICE CREAM; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BUNS, SANDWICHES, PASTRY, CAKE, CANDY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; CHOCOLATE, CHOCOLATE BEVERAGES WITH MILK, CHOCOLATE MOUSSES, CHOCOLATE-COATED NUTS; YOGURT INCLUDED IN CLASS 30
Berry Brew

4407184   13/01/2020

MR. GAUTHAM C.J
S/o. Jagadeesh M.C, #400, Near D.C.C.Bank, Ratnagiri Road
INDIVIDUAL

Address for service in India/Attorney address:
SPARROWS IPR
1ST FLOOR, NEXT TO AXIS BANK, BASAVANHALLI MAIN ROAD, CHIKMANGALUR-577101, KARNATAKA.

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA, RICE, TAPIoca, SAGO, FLOUR AND PRODUCTS INCLUDING FOOD BARS, SNACK FOOD AND BREAKFAST FOODS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, PEPPER, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES AND FOOD PASTES
MOUNT RICH PREMIUM

4407678  14/01/2020
RICHARD VARGHEESE
Shivaji Circle, Hosamane, Bhadravathi, Shimoga - 577301
INDIVIDUAL

Proposed to be Used
CHENNAI
ALL KIND OF SPICES
663655  26/04/1995
ALPINE INDUSTRIES LIMITED
10-11, YESHWANT NIVAS ROAD, INDORE - 452 003.
MANUFACTURERS & MERCHANTS
Used Since :31/12/1976
MUMBAI
FRESH FRUITS AND VEGETABLES, SEEDS, LIVE PLANTS AND FLOWERS.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
2492159  08/03/2013
DCM SHRIRAM LIMITED
2ND FLOOR KIRTI MAHAL TOWER 19 RAJENDRA PLACE NEW DELHI 10008
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT 1956
Address for service in India/Attorney address:
LEX CURIAE
D -645 GAUR GREEN AVENUE PLOT NO 1 ABHAYKHAND INDIRAPURAM GHAZIABAD UP 201014
Used Since :01/01/2013
DELHI
VEGETABLE SEEDS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1945551.
2604205  30/09/2013
R. PARASHURAM
trading as; SHIVNERI PASHU PAKSHI KHADYA UDYOG
F/20, GRAIN MARKET, PHASE II, APMC MARKET, SECTOR 19, TURBHE, NAVI MUMBAI 400703, MAHARASHTRA, INDIA.
MANUFACTURER AND TRADERS
INDIAN NATIONAL
Proposed to be Used
MUMBAI
ANIMAL FEED, ANIMAL FEED SUPPLEMENTS, MINERAL MIXER, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS, FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31.
2911315 26/02/2015
MAHAVEER & COMPANY
trading as ;C/o Prakash Modi, Kamadgiri Apartment, Face-2, Flat No.101, 102, Jail Road, Adarsh Villa Tiraha, Bahodapur, Gwalior 47
C/o Prakash Modi, Kamadgiri Apartment, Face-2, Flat No.101, 102, Jail Road, Adarsh Villa Tiraha, Bahodapur, Gwalior 474 012 (M.P.)
Manufactures, Packer and Merchants
Proprietor
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :16/09/2002
MUMBAI
SUPARI, SCENTED SUPARI, FLAVOURED SUPARI, SUPARI MIX, PREPARATIONS CONTAINING SUPARI
3258624  12/05/2016
SIDDHARTH SEEDS LTD. COMPANY
Near Reliance Petrol Pump, Pandhana Road, Khandwa - 450001, Madhya Pradesh
TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :05/01/2005
MUMBAI
Agriculture seeds
3326432   03/08/2016
AATREYA AGRITECH PVT.LTD
KHODAPIPAL AKSHARWADI, TALUKO PADADHARI, DIST: RAJKOT - GUJARAT INDIA.
MANUFACTURER, MERCHANT AND SERVICE PROVIDER

Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Used Since :01/07/2006

AHMEDABAD
GROUNDNUT SEEDS, CORIANDER SEEDS, FENU SEEDS, CUMIN SEEDS, GRAIN SEEDS, SEASEM SEEDS, MUNG SEEDS, VEGETABLES AND AGRICULTURAL SEEDS INCLUDED IN CLASS-31.
3383910  07/10/2016
AMARNATH JAIN
B-525, MODERN APPARTMENT, SECTOR-15, ROHINI, DELHI-110085
Manufacturer & Trader
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since : 02/10/2016
DELHI
PAN MASALA, SUPARI, PAN, ELAICHI, PAN CHUTNEY, MOUTH FRESHNER INCLUDED IN CLASS-31
SAKAL PAPERS PVT. LTD.
595, BUDHWAR PETH, NEAR SHANIWAR WADA, PUNE-411002, MAHARASHTRA STATE, INDIA
MANUFACTURER

Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.

Proposed to be Used
To be associated with:
2162275, 3398406

MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
OBAMA-10
3484488  15/02/2017
ROHIT CHUGH
248, FIRST FLOOR, TAGORE PARK, NEAR MODEL TOWN-1, DELHI-110009
MANUFACTURER AND TRADER
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since: 20/06/2014
DELHI
VEGETABLE PEAS SEEDS
OCTAVIUS
3579929  28/06/2017
YASHWI JAIN
trading as ; YASHWI JAIN
9, HANUMAN ROAD, CANNAUGHT PLACE, DELHI-110001
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085

Proposed to be Used
DELHI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; PULSES, LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
SAHIBA
3582828  02/07/2017
SAHIL ENTERPRISES.
201, RAJ TOWER-II, ALAKNANDA COMMERCIAL COMPLEX, ALAKNANDA, DELHI-110019, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Scented Supari, Sweet Supari, Mouth Freshners, Pan Masala And Pan Chutney Included In Class 31.
3591983   15/07/2017
DHEERAJ KHANDELWAL S O SH. SATISH CHAND KHANDELWAL.
W-218B, CHANDRA SHEKHAR AZAD GALI-6A, BABAR PUR, SHAHDARA, DELHI-110032.
individual

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
FLAVORED PAN CHATANI, MOUTH FRESHNER IN CLASS - 31
MARK SHOULD BE READ AND USE AS A WHOLE.
3616566  20/08/2017
SHAKTI VARDHAK HYBRID SEEDS PRIVATE LIMITED.
98, NEW RISHI NAGAR, HISAR, HARYANA, INDIA.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2008
DELI
BAJRA SEEDS.
3629357  07/09/2017
MORE RETAIL LIMITED
SKYLINE ICON, 5TH AND 6TH FLOOR, 86/92 NEAR MITTAL INDUSTRIAL ESTATE, ANDHERI KURLA ROAD, ANDHERI (EAST) MUMBAI-400059
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Used Since: 01/02/2017
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3634848  13/09/2017
GHANSHYAM DASS GUPTA
39/2, WARD No. 6, FIROZPUR JHIRKA, MEWAT (HARYANA)
SINGLE FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since : 10/04/2017
DELHI
SUPARI, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHNER, PAN MASALA.
3638204  19/09/2017
MR. ZULFIQAR SAIFI TRADING AS A. R. INDUSTRIES.
16/5, KARKHANA BAGH, MATHURA ROAD, FARIDABAD, HARYANA-121002,, INDIA.
PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

MOUTH FRESHENER, SWEET SUPARI AND PAN MASALA INCLUDED IN CLASS 31.
SONALI

3649797  05/10/2017
SONALI POLYMERS PVT. LTD.
G-1/17 RIICO INDUSTRIAL AREA, AGRA ROAD, BASSI-

Body Incorporate

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Proposed to be Used

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES,
LIVING ANIMALS, FRESH FRUITS AND VEGETABLE, LIVE PLANTS AND FLOWERS, FOODSTUFF FOR ANIMALS,
CATTLE FEED, SEEDS, UNPROCESSED CEREALS, MALT AS INCLUDED IN CLASS 31.
D-ONE

3661004  23/10/2017
MR. RAHUL ROHAN AGGARWAL.
C-156, EAST OF KAILASH, NEW DELHI-110065, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Supari (Betel nuts), Fresh betel nuts, Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
RASAM

3666758  31/10/2017
GOOD TIME ENTERPRISES
5/1B, Ramesh Nagar, New Delhi - 110015
Proprietorship Firm having Proprietor : Mr. Prateek Dhingra

Address for service in India/Attorney address:
ASHOKA LAW OFFICE
ASHOKA LAW HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE NEW DELHI-110001

Proposed to be Used
DELHI
PAN MASALA;
KESARIA
3667330  01/11/2017
MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi
Sole Proprietor
Address for service in India/Attorney address:
SURESHE & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KCHAR (WEST) MUMBAI-400052.
Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS & SWEET SUPARI FLAVOURING MATERIALS
IN CLASS 31.
CHOICE
3667332  01/11/2017
MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi
Sole Proprietor
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
PAN MASALA, SWEET SUPARI, SCENTED SUPARI, MOUTH FRESHENERS & SWEET SUPARI FLAVOURING MATERIALS
IN CLASS 31.
3668103 02/11/2017

HISARSAI SEEDS PRIVATE LIMITED.
450, OPP. SEL TEXTILE, HISAR ROAD, HANSI-125033, DISTT.-HISAR, HARYANA, INDIA.
BODY INCORPORATE.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 07/04/2017

DELHI

Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
DATE CROWN

3696989  07/12/2017

M/s. BAIT AL TAMUR CO
E-42, APMC MARKET I, Phase II, Vashi, New Bombay – 400 705.

Partnership

Address for service in India/Attorney address:
NEOLEGAL ASSOCIATES
World Trade Centre, 12th floor, 4C 1, Cuffee Parade, Mumbai-400005

Used Since :08/09/2008

MUMBAI

almonds [fruits]; hazelnuts, fresh; nuts [fruits]
SYNBIO TECH INC.
No. 66, Beiling 6th Rd., Luzhu Dist., Kaohsiung City 821, Taiwan, R.O.C.
a corporation incorporated under the laws of Taiwan, R.O.C.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Animal fattening preparations, in particular for application to poultry and livestock; yeast for animal consumption.
HIMEDIA LABORATORIES PRIVATE LIMITED
23, VADHANI INDUSTRIAL ESTATE, L. B. S. MARG, GHATKOPAR (WEST)-400086, MAHARASHTRA, INDIA

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
MILLED PEAT, PEAT MOSS
3750898  12/02/2018
MEHRAJ HEMRAJ CHAUDHARY
trading as ;AID WELL PHARMACEUTICALS
AID WELL PHARMACEUTICALS, 2, ARYAN COMPLEX, NEAR BOPAL GRAM PANCHAYAT, BOPAL, AHMEDABAD - 380058 (GUJARAT) INDIA
Address for service in India/Agents address:
J.T.TRAVEDI & ASSOCIATES.
A-52, CAPITAL COMMERCIAL CENTRE, ASHRAM ROAD, AHMEDABAD-380 009.
Used Since :29/01/2018
AHMEDABAD
FOOD SUPPLEMENT FOR ANIMAL.
Trade Marks Journal No: 1938 ,  27/01/2020           Class 31

7 STAR

3777430   14/03/2018

MRS. MEENA KAILAS BAGAL , TRADING AS SHIVAM TRADING COMPANY
Shop no.6 Rupshree Apartment , Opp. HDFC Bank, Dindori Naka, Panchwati, Nasik
Registered Proprietor, Trader

Address for service in India/Attorney address:
PRAKASH SAWANA
16 B Jayesh Park, near matale mangal karyala, kamathwade road, New Nasik M. S.

Proposed to be Used
MUMBAI

Fenugreek Seed (Methi / Metha ) Raw and Unprocessed Agriculture produce included in class 31
The trade mark is restricted to use the mark in the state of Maharashtra.
Trade Marks Journal No: 1938, 27/01/2020 Class 31

ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHANDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD - 380015, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/11/2010

AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
KEDAR
3966760  05/10/2018
RAMESHBHAI C. DESAI
B - 5, SHANKHESWAR COMPLEX, IDAR - HIMMATNAGAR HIGHWAY, IDAR – 383430, DISTRICT - SABARKANTHA,
GUJARAT, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Used Since :01/04/2016

To be associated with:
3135464

AHMEDABAD
ALL TYPES OF AGRICULTURAL SEEDS INCLUDED IN CLASS 31.
3980880 23/10/2018

PARESHBHAI RAMNIKLAL TANNA, PROPRIETOR OF, JAY JALARAM UDHYOG
SHOP NO. 15, PLOT NO. 16-17, RUVAPARI ESTATE, TALAV TEKRI CHOWK, NR. SUPER ICE FACTORY, BHAVNagar-364001., GUJARAT

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Used Since :01/01/2010

AHMEDABAD
Edible lime

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4016531  04/12/2018
TIGER FARMS AND ENTERPRISE PVT LTD
trading as; TIGER FARMS AND ENTERPRISE PVT LTD
NO.5/1, 6TH CROSS STREET, CIT COLONY, MYLAPORE, CHENNAI-600 004, TAMILNADU INDIA
MANUFACTURER AND MERCHANTS
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT. 1956
Address for service in India/Attorney address:
S. VASUDEVAN, ADVOCATES & M. ARUNACHALAM, ADVOCATES
NO.16, 1ST FLOOR, ERRAL BALU CHETTY STREET, CHENNAI-600001.
Used Since: 01/01/2014

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS MALT.
THE WATERBASE LIMITED
NO.37, MONTIETH ROAD, THAPAR HOUSE, 2ND FLOOR, EGMORE, CHENNAI - 600 008.
PUBLIC LIMITED COMPANY
Address for service in India/Agents address:
P. C. N. RAGHUPATHY.
NEW # 66 (OLD # 38), ADITHANAR SALAI, PUDUPET, CHENNAI - 600 002.
Proposed to be Used
CHENNAI
ANIMAL FOODSTUFFS FOR AQUACULTURE PURPOSE
4179246  16/05/2019
PRADEEP KUMAR NAYAK
H. NO. 38, MAHALPARA, WARD NO. 14, SARAIPALI, DIST - MAHASAMUND, (C.G.)
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Used Since :05/10/2017

MUMBAI
CATTLE FEED
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
Gourmet Garden

4183916  22/05/2019
EKAM ULTRA FARMS PVT. LTD.
#28/82, ‘Akshaya’, 8th Cross, Ashoknagar, Bangalore, KA - 560050
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Fresh lettuce, Fresh basil, Fresh kale, Fresh fruits and vegetables.
4223749  03/07/2019
TRIMURTI FRAGRANCES (P) LTD.
133/231-A, T. P. Nagar, Kanpur, Uttar Pradesh – 208023
Company registered under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes, living animals, fresh fruits and vegetables, seeds, live plants and flower, foodstuffs for animals, malt, betel nuts, barley, fresh beans, fresh fruits, nuts (fruits) and vegetables, malt extracts, bran oil cake, sesames natural plants including vine plants and flowers being goods included in class 31.
SUNGRO SEEDS PRIVATE LIMITED
Resham Bhavan, 4th Floor, 78 Veer Nariman Road, Mumbai - 400020, Maharashtra

A company incorporated under the laws of India

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Used Since: 12/08/2003

MUMBAI

seeds
4261347 09/08/2019
VORA ISHVARLAL AMARCHAND BHAI
PADHARIYA VAS, KIDIYANAGAR, KACHCHH, GUJARAT INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 01/12/2018
AHMEDABAD
ARECA NUTS, RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES; FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
SRWS FOODS PRIVATE LIMITED
Pescafresh, Unit No. 37, A to Z Industrial Estate, G.K. Marg, Lower Parel (West), Mumbai - 400 013
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
MEALS MADE HEALTHIER-MMH

4262052  10/08/2019
INNOVA AGRI BIO PARK LIMITED
Plot B-12, 3rd Phase, KIADB Industrial Area, Malur 563130, Kolar District, Karnataka, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
To be associated with:
4136261

CHENNAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, FRESH FRUITS AND VEGETABLES.
CAN TECHNOLOGIES, INC.
15407 McGinty Road West, Wayzata, MN 55391, USA.
a Delaware Corporation

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
FOODSTUFFS FOR ANIMALS
4263616   13/08/2019
BE ORGANICAL
123, Jadhav Sankul, Ashok Nagar, Satpur, Nashik-422012
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
UNPROCESSED OATS
AMAN 135

4263630  13/08/2019

GODAVARI GANGA SEEDS PVT LTD
Flat No.G1, Plot No.24,25, Srinivasa Arcade, Harshavardhan Colony, Old Bowenpally, Hyderabad - 500011, Telangana.
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Agricultural seeds, paddy
AMAN
4263631    13/08/2019
GODAVARI GANPA SEEDS PVT LTD
Flat No.G1, Plot No.24,25, Srinivasa Arcade, Harshavardhan Colony, Old Bowenpally, Hyderabad - 500011, Telangana.
A Private Limited Company Registered under The Companies Act 2013
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Proposed to be Used
CHENNAI
Agricultural seeds, paddy
MILLETOZ

4264428  13/08/2019
VAIBHAV SURESH NAGSHETIA
1st Floor, Zenith Gold Apartment, Prathamesh Nagar, Tidake Colony, Nashik- 422002
Natural Person

Address for service in India/Attorney address:
ABRISE LEGAL
E 712,Crystal Plaza, New Link road, Opp. Infiniti Mall, Andheri west, Mumbai 400 053

Proposed to be Used
MUMBAI
Unprocessed grains and seeds
RK RAMAYAN
4265943  16/08/2019
MR. RAJENDRA AGARWAL SOLE PROPRIETOR OF R K AND SONS
RENDARI ROAD, NEAR GAS GODOWN, SOJAT CITY, RAJASTHAN - 306104
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
HORTICULTURE PRODUCTS, AGRICULTURE PRODUCTS, UNPROCESSED AGRICULTURE PRODUCTS DIRECT FROM FARM AS AJWAYAN, DHANIYA, JEERA, SAUNF, METHI, RAI, SUVA, KIRAYTA, MIRCHI UNDER CLASS 31.
MANTOX
4266848   16/08/2019
PAWAN KUMAR MUDGIL
Regen Biocorps, 301, D/E Ananta Trendz, Gotri-VUDA Road, Gotri, Vadodara, Gujarat-390021
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
AHMEDABAD
Foodstuffs for animals
Trade Marks Journal No: 1938, 27/01/2020  Class 31

4272110  22/08/2019
JIBIN SABU
C/O M-TECHNOLOGIES, 565 A, NEAR K.S.E.B, PONKUNNAM, KOTTAYAM, KERALA - 686506
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1938  27/01/2020  Class 31

4274233  24/08/2019
AMRITA SAHAY TRADING AS AAKARSH INTERNATIONAL
204, Raison Armor Homes, Ahinsa Khand 2, Indirapuram, Ghaziabad - 201014
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Plants, Saplings, Trees, Potted dwarfed trees, Fresh garden herbs, Seeds for planting, Plant seeds, Flower seeds, Seeds for growing flowers, Dried flowers, Fresh edible flowers, Dried flowers for decoration.
MILLETS MANTRA

4274654  26/08/2019
M/S. DECCAN AGRO FOODS & SPICES
Sy.No.257 & 258/1, Door No.11-6/56, C-Block, First Floor, Opp. IDPL Factory, Moosapet Village, Balanagar Post, Hyderabad – 500037, Telangana, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
DR. BONE

4277245   28/08/2019
ROSSARI BIOTECH LIMITED
201, A AND B, ACKRUTI CORPORATE PARK, NEXT TO G.E. GARDENS, LBS MARG, KANJURMARG (WEST), MUMBAI - 400 078

Proposed to be Used
MUMBAI

FOODSTUFFS FOR ANIMALS, BIRDS AND FISH, CATTLE FISH BONE, BONES FOR DOGS, LITTER FOR ANIMALS, PREPARATIONS INCLUDED IN CLASS 31
Celebrity

4280400  31/08/2019

ANKUR SEEDS PVT. LTD
27, New Cotton Market Layout, Near Bus Station, Nagpur- 440018, Maharashtra

A company incorporated and registered under Indian Companies Act of 1956

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI

Raw and processed agricultural, horticultural and forestry products, unprocessed grain and seeds, fresh fruits and vegetables; natural plants and flowers, foodstuff for animals and malt
GROWEL FEEDS PVT. LTD.
R.S. No. 57, Chevuru Village, Mudinepalli Mandal- 521329,
Pvt Ltd Company

Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008, Andhra Pradesh

Used Since: 01/01/2014

To be associated with:
2606868

CHENNAI
Shrimp feed.
AWADHESH KUMAR SINGH
UDAY NAGAR, ARTHIK ZONE, DABETHUA, SWP-221403, VARANASI-UP.
An Individual Citizen
Address for service in India/Attorney address:
4SEEINGIP
13,Ground Floor, Pocket- E, Sector-17, Dwarka, New Delhi-110078
Proposed to be Used
DELHI
SEEDS BEING INCLUDED IN CLASS - 31.
Trade Marks Journal No: 1938, 27/01/2020  Class 31

BIOFAC INPUTS PRIVATE. LIMITED
Unit-I : Plot No. 74c, Anrich Industrial Estate Ida Bollaram, Hyderabad -502325. Telangana State.
MANUFACTURER
Body Incorporate Including private limited company

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
CHENNAI
Manufacturing Of Grains And Agricultural, Horticultural And Forestry Products Not Included In Other Classes, Live Animals, Fresh Fruits And Vegetables, Seeds, Natural Plants And Flowers, Foodstuffs For Animals, Malt.
4335398  01/11/2019
A.KARUPPASAMY
trading as ;SURYA BIONUTRIENTS
3/3087/12, CHENTHUR COTTAGE, MEENATCHI NAGAR,RAMESWARAM ROAD, PATTINAMKATHAN,
RAMANATHAPURAM-623 503. INDIA TAMIL NADU.
SOLE PROPRIETOR
Proposed to be Used
CHENNAI
Fish food.
Trade Marks Journal No: 1938, 27/01/2020  Class 31

4336134 01/11/2019
REDBACK IT SOLUTIONS PRIVATE LIMITED
NO.AL-24, TNHB, PHASE 3, SATHUVACHARI, VELLORE - 632009
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 06/12/2010

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
TIME CHANGE

4351978  19/11/2019

SIMPY ARORA
First Floor, Plot No. 806, F-3, Oasis Apartment-3, Extension-1, Shalimar Garden, Ghaziabad, Uttar Pradesh-201005

KSR ENTERPRISES

Address for service in India/Attorney address:
BIKRAM SINGH
CHAMBER NO. 214-A, BLOCK E, KARKARDOOMA DISTRICT COURTS, DELHI-110032, INDIA

Proposed to be Used
DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt and mouth freshner
BASK

4368979   05/12/2019
D.J. EXPORTS PRIVATE LIMITED
B-11, 3rd Floor, Gujranwala Town, Part-I, Ring Road, Delhi -110 009, India
An Indian Company Incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :18/11/2019

DELHI
Fresh fruits and vegetables; organic fresh fruit and vegetables.
Priority claimed from 14/06/2019; Application No. : 88474114 ;United States of America

KEMIN INDUSTRIES, INC.
1900 SCOTT AVENUE, DES MOINES, IA 50317
Company formed and existing under the laws of The United States of America

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.

Used Since :19/06/2019

To be associated with:
899759, 1592642

CHENNAI
Animal feed; Anti-caking agent and pelleting aid sold as an integral component in finished animal feed; Livestock feed; yeast for use as animal feed; algae for animal consumption; algae for human consumption; foodstuff for fish being goods including in Class 31.
PUSHTISANSKAR

4379001    16/12/2019
PUSHTISANSKAR SANSTHAN TRUST THROUGH ITS TRUSTEE ANAND THAKKER
Moti Haveli, Panch Hatadi Chowk, Junagadh - 362 001 in the State of Gujarat within the Union of India.
a trust registered under the Bombay Public Trust Act, 1950

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLD SEA FACE, MUMBAI – 400018

Proposed to be Used

AHMEDABAD
beet, fresh; berries, fresh; chestnuts, fresh; citrus fruit, fresh; plants; cucumbers, fresh; flowers, natural; fruit, fresh;
garden herbs, fresh; lemons, fresh; lettuce, fresh; olives, fresh; onions, fresh; oranges, fresh; plants, dried, for
decoration; seeds for planting / plant seeds; trees; peas, fresh; potatoes, fresh; squashes, fresh; sugarcane; vegetables,
fresh
HEPAVIN
4382973  19/12/2019
PEDDI RAJU PROPRIETOR OF VINMAX AQUA SOLUTIONS
H.NO. 4-48, NEAR GODREJ GOODOWNS, DULAPALLY ROAD, KOMPALLY, HYDERABAD - 500014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Aquarium fish, Animal feed, Cattle feed, Livestock feed, Mixed animal feed, Animal feed preparations
**Trade Marks Journal No: 1938 , 27/01/2020 Class 31**

**SOFTMAX**

4382975  19/12/2019

PEDDI RAJU PROPRIETOR OF VINMAX AQUA SOLUTIONS
H.NO. 4-48, NEAR GODREJ GOODOWNS, DULAPALLY ROAD, KOMPALLY, HYDERABAD - 500014

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Aquarium fish, Animal feed, Cattle feed, Livestock feed, Mixed animal feed, Animal feed preparations
VIRAKILL

4382977  19/12/2019
PEDDI RAJU PROPRIETOR OF VINMAX AQUA SOLUTIONS
H.NO. 4-48, NEAR GODREJ GOODOWNS, DULAPALLY ROAD, KOMPALLY, HYDERABAD - 500014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Aquarium fish, Animal feed, Cattle feed, Livestock feed, Mixed animal feed, Animal feed preparations
4383142  19/12/2019
ARPAN KUMAR KASWA
S/o Rajendra Kumar Kaswa, Ratlam Road, Bamaniya, Jhabua Bamnia, Madhya Pradesh- 450007
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
MUMBAI
Fresh vegetables and Fresh fruit
Trade Marks Journal No: 1938, 27/01/2020 Class 31

4383143  19/12/2019

ARPAN KUMAR KASWA
S/o Rajendra Kumar Kaswa, Ratlam Road, Bamaniya, Jhabua Bamnia, Madhya Pradesh- 450007
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Sarawati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
MUMBAI
Fresh vegetables and Fresh fruit
AROGYAMRIT
4383157  19/12/2019
NIROG BHARAT HEALTHCARE, A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR VINOD KUMAR SHARMA
Ground Floor, 1A/10, Shaheed Bhagat Singh Colony, Karawl Nagar, East Delhi, Delhi - 110094
PROPRIETORSHIP
Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR -18 ROHINI DELHI 110085
Proposed to be Used
DELHI
Agricultural, Horticultural And Forestry Products And Grains Not Included In Other Classes, Live Animals, Fresh Fruits And Vegetables, Seeds, Natural Plants And Flowers, Foodstuffs For Animals, Malt, Mouth Fresheners & Betals. As per Class-31
Shizal

4383321  19/12/2019

RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Sharanya

4383334   19/12/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Shinjhini

RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Delphi
4383341  19/12/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
**Jatayu**

4383343  19/12/2019

RAMNAGAR SEED FARM PRIVATE LIMITED


An Indian company.

Address for service in India/Agents address:

S. MAJUMDAR & CO.

5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

**Proposed to be Used**

KOLKATA

Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Francis
4383345  19/12/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains
and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and
vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Chipo
4383346  19/12/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Lady Bird
4383347   19/12/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Hamilton

4383348    19/12/2019

RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
Rebel
4383349  19/12/2019
RAMNAGAR SEED FARM PRIVATE LIMITED
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
KOLKATA
Seeds; agricultural seeds; crop seeds; plant seeds; seeds for growing fruits and vegetables; raw and unprocessed grains and seeds; raw and unprocessed agricultural, aquacultural, horticultural and forestry products; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting.
4383501  19/12/2019
MANAFARM LLP
Plot No. 25 & 26, Hasmathpet, Old Bowenpally, Secunderabad, Hyderabad, Telangana, 500070, India
A Limited Liability Partnership Firm

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :20/09/2019

CHENNAI
Unprocessed proso millet; Unprocessed foxtail millet; Unprocessed Japanese barnyard millet; Wheat; Unprocessed wheat; Cereal grains (Unprocessed); Raw and unprocessed grains; Raw and unprocessed grains and seeds; Fresh fruits and vegetables; Live poultry; Live fish;
CURDIVEX
4383889  20/12/2019
SEMINIS VEGETABLE SEEDS, INC.
2700 Camino Del Sol, Oxnard, California 93003 - 7967, United States of America
a corporation organized and existing under the laws the state of California, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Fresh fruits and vegetables; Agricultural seeds; Vegetable seeds for planting; Live plants
4383950  20/12/2019
AKSHI JINDAL KEJRIWAL AND RITWIK KEJRIWAL
1004A, DLF Aralias, Golf Course Road, Sector 42, Gurgaon 122002
Indian Nationals
Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001
Proposed to be Used
To be associated with:
4072880
DELHI
Malt; Malt for Brewing and distilling; Unprocessed grain Malt for brewing and distilling;
4384957  21/12/2019
KALITARA FOODS PVT. LTD.
Renters Colony, Jogendranagar, Near Railway Station, Agartala, Tripura (West), Pin-799004.
Manufacturer and Merchant
Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001
Proposed to be Used
KOLKATA
Animal feed, Fresh fruit and vegetables, Foodstuffs and beverages for animals, Malt.
Proposed to be Used

CHENNAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt; Fresh mushrooms
SUVIKRAMA ADVENTURES INDIA PRIVATE LIMITED
Survey No. 185 Part, Kondapur, Serilingampally, Door No. I-55/185/185/BMR/102, Hyderabad Hyderabad Hyderabad TG 500084
Private Limited Company Incorporated under Companies Act, 2013
Address for service in India/Agents address:
AKHIL MITTAL
Flat 401, Land Mark Residency, Above First CYR Showroom, Kondapur, HiTech City, Hyderabad-500048, Telangana.
Used Since: 02/09/2019

CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt including algae for human or animal consumption / seaweed for human or animal consumption algarovilla for animal consumption almonds [fruits] aloe vera plants animal foodstuffs animal fattening preparations / livestock fattening preparations products for animal litter live animals aromatic sand for pets [litter] artichokes, fresh bagasses of cane [raw material] raw barks barley* beans, fresh beet, fresh berries, fresh fruits beverages for pets bird food bran bran mash for animal consumption bred stock cereal seeds, unprocessed chestnuts, fresh edible chews for animals chicory roots chicory, fresh Christmas trees* citrus fruit, fresh cocoa beans, raw coconut shell coconuts copra crayfish, live crustaceans, live cucumbers, fresh cuttle bone for birds distillery waste for animal consumption dog biscuits draft preparations for egg laying poultry eggs for hatching, fertilised fish spawn fish, live fish meal for animal consumption fishing bait, live flax meal [fodder] flower bulbs / bulbs flowers, natural flowers, dried, for decoration fodder / cattle food / forage fruit, fresh fruit residue [marc] / marc garden herbs, fresh garlic, fresh grains [cereals] grains for animal consumption grapes, fresh groats for poultry hay hazelnuts herrings, live hop cones hops juniper berries kola nuts / cola nuts leeks, fresh lemons, fresh lentils, fresh lettuce, fresh lime for animal forage linseed for animal consumption / flaxseed for animal consumption linseed meal for animal consumption / flaxseed meal for animal consumption litter peat lobsters, live locust beans, raw maize maize cake for cattle meal for breeding and distilling mash for fattening livestock meal for animals menagerie animals mushroom spawn for propagation mushrooms, fresh mussels, live nettles nuts [fruits] oats oil cake / cattle cake olives, fresh onions, fresh vegetables oranges, fresh oysters, live palm trees palms [leaves of the palm tree] peanut meal for animals peanut cake for animals peanuts, fresh peas, fresh peppers [plants] pet food pine cones plants plants, dried, for decoration pollen [raw material] potatoes, fresh poultry, live by-products of the processing of cereals, for animal consumption / residual products of cereals for animal consumption rape cake for cattle residue in a still after distillation rhubarb, fresh rice meal for forage rice, unprocessed roots for food rose bush rough corks rye salmon, live salt for cattle sanded paper for pets [litter] sardines, live sea-cucumbers, live seed germ for botanical purposes seedlings seeds for planting / plant seeds edible sesames, unprocessed shellfish, live shrubs / bushes silkworm eggs silkworms spinach, fresh spiny lobsters, live squashes, fresh / marrows, fresh stall food for animals straw mulch straw litter straw [forage] strengthening animal forage sugarcane trees truffles, fresh trunks of trees tuna, live turfs, natural / sod undressed timber unsawn timber vegetables, fresh vine plants wheat wheat germ for animal consumption wood chips for the manufacture of wood pulp wreaths of natural flowers yeast for animal consumption
4387365   24/12/2019

VINITA ASHISH MISRA
NO. 1102, 15TH BLOCK, 11TH FLR, THE HERITAGE ESTATE, DODDABALLAPURA ROAD, YELAHANKA, BENGALURU,
KARNATAKA - 560064.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :24/04/2018

CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and
vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed
grains and seeds; Bulbs, seedlings and seeds for planting included in class 31.
Trade Marks Journal No: 1938 , 27/01/2020  Class 31

4387629   24/12/2019
FOODSBAY INDIA
Village Kuwarpur (Ga), Tehsil Kaladungi, Nainital, Gaibua Village, Uttarakhand - 263163
Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
NUEVE RETAIL (OPC)PRIVATE LIMITED
B-14, PARVATI MENSION, ALIBHAI PREMJI MARG, GRANT ROAD, MUMBAI - 400007

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Organic fresh fruit and vegetables; Fresh and unprocessed fruits, vegetables, nuts and seeds; Raw grains; Unprocessed grains; Grains [cereals]; Raw and unprocessed grains; Unprocessed cereals; Raw cereals; Fresh star fruits; Dragon fruits, fresh; Fresh dragon fruits; Fresh and unprocessed fruits; Fresh fruits and vegetables, fresh herbs; Fresh fruits and vegetables; Pulses, fresh; Fresh pulses; Prepared pulses and nuts for animal consumption; Pulses and nuts prepared for animal consumption
GURIYA KUMARI
GRAM- BENAR, BENAR, NALANDA BIHAR 803107
Agricultural seeds, Agricultural products, Spores for agricultural purposes, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Fresh fruits and vegetables, Flowers, individual

Proposed to be Used

KOLKATA
Agricultural seeds, Agricultural products, Spores for agricultural purposes, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Fresh fruits and vegetables, Flowers, natural, Foodstuffs for animals.
RAKESH KUMAR TANEJA  
S/O CHIMAN LAL 71/8, JANAK PURA, MAIN BAZAR, GOHANA SONIPAT, HARYANA 131301  
PROPRIETORSHIP  

Proposed to be Used  
DELHI  
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4388563    24/12/2019
BABITA GUPTA
E-135, MASJID MOTH, GK-3, NEW DELHI-110048
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

**Proposed to be Used**

**DELHI**

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
4388658    24/12/2019
VRAJ CATTLE FEED PVT. LTD.
OFFICE NO. 29, 2ND FLOOR, AHIYA COMMERCIAL COMPLEX, NEAR SWAMINARAYAN GURUKUL, GONDAL ROAD, RAJKOT – 360 002 (GUJARAT) INDIA.
A Private Limited Company

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
COTTON SEEDS CAKE, GROUNDNUT SEEDS CAKE, CORN CAKE, MAIZE CAKE AND CATTLE FEED.
BIOSPARK REMEDIES

438835  25/12/2019
THOTA JOSHNA DEVI
1ST, PLOT NO 160, H NO5-35/132, IDA PRASANTHI NAGAR, MOOSAPET, MEDCHAL, MALKAJGIRI, TELAGANA-500002
BIOSPARK REMEDIES
SOLE PROPRIETERSHIP

Proposed to be Used
CHENNAI

FISH, PRAWNS AND OTHER SEA WATER ANIMALS ETC MEDICINES AND FEED PREPARATION
4389095   25/12/2019
CHANDA COTTON INDUSTRIES
Khairampur Road, Near Chaki Chopta, Mandi Adampur, Hisar - 125052, Haryana
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :14/11/2019

DELHI
Oil seeds, unprocessed, Oil cake, Cakes of soy and cereal residue for animal consumption
SRILOLA
4389294  24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :08/04/2019

CHENNAI
Nuts [fruits]; Fresh and unprocessed nuts; Fresh cashew nuts; Unprocessed proso millet; Unprocessed foxtail millet;
Herbs, fresh; Organic fresh herbs; Fresh pulses; Raw grains; Grains [cereals]; Raw and unprocessed grains; Fresh
lentils; Fresh chillies; Chillies, fresh.
NUFASAL
4389302 24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :18/12/2018

CHENNAI
Nuts [fruits]; Fresh and unprocessed nuts; Fresh cashew nuts; Unprocessed proso millet; Unprocessed foxtail millet; Herbs, fresh; Organic fresh herbs; Fresh pulses; Raw grains; Grains [cereals]; Raw and unprocessed grains; Fresh lentils; Fresh chillies; Chillies, fresh.
4389642   26/12/2019
M/S. SHREEOSWAL SEEDS AND CHEMICALS LIMITED
OSWAL HOUSE, OPPOSITE BALKAVI Bairagi COLLEGE, NASIRABAD HIGHWAY, NEEMUCH, MADHYA PRADESH
DIRECTOR : MR. SANJAY KUMAR BAIGANI
Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES , 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
To be associated with:
1585379

MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.
OSWALKRISHNA - 11

4389653    26/12/2019
M/S. SHREEOSWAL SEEDS AND CHEMICALS LIMITED
OSWAL HOUSE, OPPOSITE BALKAVI BAIRAGI COLLEGE, NASIRABAD HIGHWAY, NEEMUCH, MADHYA PRADESH
DIRECTOR : MR. SANJAY KUMAR BAIGANI

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES, 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
To be associated with:
1585379

MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
OSWALROCHAK

M/S. SHREEOSWAL SEEDS AND CHEMICALS LIMITED
OSWAL HOUSE, OPPOSITE BALKAVI BAIRAGI COLLEGE, NASIRABAD HIGHWAY, NEEMUCH, MADHYA PRADESH
DIRECTOR : MR. SANJAY KUMAR BAIGANI

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES , 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
4389851  26/12/2019

MUKUND PRABHAKAR KULKARNI TRADING AS ARYA BIOTECHNOLOGIES
315, Labh Chambers, Opp. MTDC, Station Road, Aurangabad 431 005 in the State of Maharashtra within the Union of India.
a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4041115

MUMBAI
Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh foods and vegetables;
natural plants and flowers; live animals; malt.
NAAZ PET WORLD
4389998    26/12/2019
SHAKEEL KHAN TRADING AS M/S NAAZ INTERNATIONAL
PLOT NO. 1, POCKET I, SECTOR 3, BAWANA INDUSTRIAL AREA, DELHI-110039
PROPRIETORSHIP
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Pet foods, Pet foodstuffs, Foodstuffs for pet animals, Pet foods in the form of chews, Pet food for dogs, Pet food for birds.
PRANSHUL JAIN
302-A, SHEHNAI RESIDENCY-2, KANADIYA, BENGALI SQUARE
INDIVIDUAL

Address for service in India/Attorney address:
ASHUTOSH MISHRA, ADVOCATE
Mishra & Company, 112, Phadnis Complex, 88, M.G. Road, Indore (MP)

Proposed to be Used
Mumbai
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, FRESH FRUITS AND VEGETABLES, SEEDS, LIVE PLANTS, FLOWERS AND FOODSTUFFS, FOR ANIMALS
SG QUALITY FISH AQUARIUM

4390832    27/12/2019
SACHIN GANGLANI PROPRIETOR QUALITY FISH AQUARIUM
HOUSE NO. 1J/78, NIT, FARIDABAD, HARYANA
PROPRIETOR
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.
Used Since :03/08/2010
DELHI
FOODSTUFFS AND BEVERAGES FOR ANIMALS
4391119   27/12/2019
SOUMMYADUT BASU
Tentultala Garia Main Road, Rajpur Sonarpur (M), South 24, Parganas, Garia, West Bengal-700084
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
KOLKATA
Cultivated Vegetables, Mushrooms, Fresh Fruits, Grains and Agricultural Products included in Class-31
ULTRAFAT
4391748   28/12/2019
AVIAN NUTRISOLUTIONS PVT. LTD.
150/15, KABI NABIN SEN ROAD, KAJIPARA, DUMDUM, KOLKATA-700 028
BODY INCORPORATE

Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422

Proposed to be Used
KOLKATA
FERTILIZED EGGS FOR HATCHING, CATTLE FEED, LIVE STOCK FEED, POULTRY FOR BREEDING, FOODSTUFFS FOR
POULTRY, GROATS FOR POULTRY.
Proposed to be Used

AHMEDABAD

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
SAMMAN
4395311  01/01/2020
SIDDHARTH AGARWAL
3/2 L NEHRU NAGAR, AGRA (U.P.) INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, raw and unprocessed grains and seeds, fresh fruits and vegetables, fresh herbs, natural plants and flowers, bulbs, seedlings and seeds for planting, live animals, foodstuffs and beverages for animals, malt.
4395703    02/01/2020
RAJIV VIG
C-15, INDRA MARKET, OLD SABZI MANDI, DELHI 110007
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :30/10/2017
DELHI
Seeds; Flower seeds; Seeds for growing fruits and vegetables; Fresh and unprocessed fruits, vegetables, nuts and seeds
GOOSEBUMPS

4395705  02/01/2020
PINANK SHAH TRADING AS GOOSEBUMPS PICKLES
303 BHAVYA NIKETAN GOLIBAR ROAD NO 8 TPS III SANTACRUZ EAST MUMBAI 400055

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)–400607

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4396431   02/01/2020
REVDAU INDUSTRIES PRIVATE LIMITED
Tulip-104, Kesar Garden CHS, Plot-53, Sector-20, Kharghar, Navi Mumbai, Maharashtra - 410210
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT
4396884  03/01/2020
DHRUVIN SHAH
49/1 Surya sadan , Sion West , Mumbai 400022
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4397371  03/01/2020
M.S.TRADERS
VIJAYPURI COLONY, SECUNDERABAD, TELANGANA - 500007
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Mint, fresh, Fresh mint
GREEN STUDIO

4397501   03/01/2020

SANTHOSH KUMAR NAIR
Erinjingat House “MARSHAL”, 13/425/2, Saw Mill Road, Koorkenchery, Thrissur, PIN-680007, KERALA, INDIA
An Indian national

Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala

Proposed to be Used

CHENNAI

LIVE PLANTS, NATURAL PLANTS AND FLOWERS, PLANT BULBS FOR HORTICULTURAL PURPOSES, PLANT BULBS FOR AGRICULTURAL PURPOSES, FRESH PLANTAINS, NATURAL FLOWERING PLANTS, SEEDS FOR PLANTING, PLANT SEEDS, SEEDS FOR GROWING FLOWERS, SEEDS FOR GROWING VEGETABLES, RAW AND UNPROCESSED SEEDS, FRESH FRUITS AND VEGETABLES, FRESH HERBS, FRESH MUSHROOMS, UNPROCESSED NUTS.
4397648  04/01/2020
SUROJIT HALDAR TRADING AS VETENEX
1, DHAPA ROAD, HATGACHIA, KOLKATA - 700105
AN INDIAN INDIVIDUAL

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
KOLKATA
ANIMAL FOOD STUFFS, FOOD STUFFS FOR ANIMALS, ANIMAL FEED STUFFS, ANIMAL FEEDS
4398304 04/01/2020
INDIRA EXIM PVT. LTD.
GAT NO.56, NILAPUR ROAD, TALUKA WANI, DIST. YAVATMAL – 445304, MAHARASHTRA, INDIA.
PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956.
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Proposed to be Used
MUMBAI
FOODSTUFFS FOR ANIMALS, ANIMAL FORAGE, FODDER, CATTLE FEED, COTTON SEEDS, OIL CAKES, FEED SUPPLEMENTS FOR ANIMALS, LIVESTOCK FEED, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; MALT, INCLUDED IN CLASS 31.
4398710  06/01/2020
METAROLLS ISPAT PRIVATE LIMITED
GAT NO. 48, ADJACENT TO ADDL. MIDC PHASE-II, DAREGAON, JALNA - 431203. MAHARASHTRA (INDIA)
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
Trade Marks Journal No: 1938 ,  27/01/2020    Class 31

fertiPON
4400029    07/01/2020
PONDCHY PHARMACEUTICALS
R.S.NO.218/4, 218/5, ODIAMPET, MANAVELI ROAD, VILLIANUR COMMUNE, PUDUCHERRY-605 110
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Animal feed preparations, Animal feedstuffs
CHOLIGOLD

4400104  07/01/2020
OPTIMA LIFE SCIENCES PVT. LTD.
13, STATE BANK COLONY NO. 2, SHAHU COLLEGE ROAD, PARVATI-PUNE-411009 MAHARASHTRA INDIA

Address for service in India/Attorney address:
VIDYADHAR KULKARNI AND ASSOCIATES
I-5, Shri Shankar Nagar Apartment, Near Vanaz company,

Proposed to be Used
MUMBAI
FOOD STUFF FOR ANIMALS
SANDEEP SINGH JHAJJ S/O RAJINDER SINGH (TRADING AS JHAJJ FEED FACTORY)
PROP M/S JHAJJ FEED FACTORY, VPO - CHAUNTA, LUDHIANA, PUNJAB, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products foodstuffs and beverages for animals.
4404800 10/01/2020
R.G.SUNDAR & CO
No.82, PERUNDURAI ROAD, ERODE-638 011
Partnership Firm
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.
Used Since: 20/09/2019
CHENNAI
Cattle Feeds & Feeds
2296933  09/03/2012
VYANKATESH HEALTH PRODUCTS PVT.LTD.
INFRATECH HOUSE, 63, SHILPA HOUSING SOCIETY, MANISH NAGAR, MAIN ROAD, NAGPUR-440015 (MAHARASHTRA)
MANUFACTURING AND TRADING
A REGISTERED INDIAN COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE SANGEETA PAL
C/310, ANTIPHILL WAREHOUSING COMPANY LTD., V.I.T COLLEGE ROAD, WADALA (E), MUMBAI - 400 037
Used Since :01/03/2012
MUMBAI
ALOE VERA DRINKS AND FRESH VEGETABLE JUICES IN CLASS 32
2767832  03/07/2014
SANTOSH KUMAR NAYAK
trading as ;M/S. SWASTIK BEVERAGES
AT : DENGAPADARA, PO. DANAPUR, VIA :KODALA, DIST : GANJAM, STATE-ODISHA-761032. INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “WATER” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.
2778762  22/07/2014
M/S. DONEWELL PHARMACEUTICALS PVT. LTD.
trading as ;M/S. DONEWELL PHARMACEUTICALS PVT. LTD.
INDUSTRIAL AREA, IIDC, RANGIA, PLOT NO-43, VILLAGE-BORSHIL, P.O : MORANJANA, P.S. RANGIA, DIST : KAMRUP. ASSAM-INDIA.
MANUFACTURER AND MERCHANT
BODY INCORPORATE
Address for service in India/Agoents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
BHARAT KEDARI
trading as ;SAI KRUPA FOODS AND BEVERAGES
SR. NO.65/2A, KEDARI NAGAR, WANAWDI, NEAR KEDARI PETROL PUMP, PUNE-411 040
MANUFACTURER AND MERCHANT
A PROPRIETARY CONCERN
Used Since :07/11/2014
MUMBAI
MANUFACTURING AND TRADING OF BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
2879248  09/01/2015
SANDEEP RAMANI
SAGAR CHAWLA
trading as ;M/s. S. H. Product
367-368, Ganeshdhram Colony, Sanwer Road, Indore (M.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2014
To be associated with:
2879246
MUMBAI
SOFT DRINKS POWDER
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.2879246.
3106752  26/11/2015
MRS. KIRTI SHIVHARE
NAKA CHANDRVADNI, NEHAR WALI MATA ROAD, LASHKAR GWALIOR -474009 (M.P.), INDIA
MANUFACTURE, PACKER, TRADER, AND MERCHANT
AN INDIAN NATIONAL
Used Since :01/01/2012
MUMBAI
MINERAL AND AREATEO WATERS, PURIFIES AND OZONIZED DRINKING WATER, PACKAGED DRINKING WATERS INCLUDED IN CLASS 32.
RAJNIKANT VASHRAMBHAI KAPURIYA trading as; KHYATI BOTTLING
"KHYATI", 5-SHREENATHJI SOCIETY, MAVDI ROAD, RAJKOT - 360 004 - GUJARAT.

Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD., 121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Used Since: 01/04/2001

To be associated with:

AHMEDABAD
SOFT DRINKS INCLUDED IN CLASS -32.
3137813  24/12/2015
M/S. GURUJI ENTERPRISES PVT. LTD,
514, HSIDC, KUNDLI, DISTRICT-SONEPAT-131028, HARYANA
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :05/10/1996
DELHI
mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3193037    23/02/2016
AMIT KUMAR BEHERA
trading as ;SHREE SIDDHIVINAYAK ENTERPRISES
C/O. NABIN KUMAR BEHERA, KALIMANDIR ROAD, JHARSUGUDA, ODISHA-768202. INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, AERATED WATERS, SOFT DRINK, SYRUP, JUICE, BEERS; MINERAL AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED TOGETHER..REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3222805    30/03/2016
AMAR SINGH
trading as ;M/s. AMAR ENTERPRISES
Parshokha, Tehsil - Maihar, Dist., Satna - 485771, Madhya Pradesh
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Proposed to be Used
MUMBAI
Packaged drinking water
3278685  08/06/2016
ARTI AGRO & FOODS PRIVATE LIMITED
trading as ;ARTI AGRO & FOODS PRIVATE
Vijayanta Apartment, Plot No. 117, Flat No. 3832, Nehru Nagar, Kurla (East), Mumbai - 400024.
MANUFACTURES AND MERCHANTS
A COMPANY REGISTERED IN INDIA
Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since :13/04/2016
MUMBAI
BEER, ALE AND PORTER, BEER, MINERALS AND AERATED WATERS. BEVERAGES, BEVERAGES (NON ALCOHOLIC),
HONEY BASED BEVERAGES, LEMONADES, DRINKS, SYRUPS AND OTHER PREPARATION FOR MAKING BEVERAGES,
SMOOTHIES, SODA POWDER, SORBETS (BEVERAGES), TOMATO JUICE (BEVERAGES), VEGETABLE ,JUICES
(BEVERAGES), SOFT DRINK LIQUID. CONCENTRATE, BEVERAGES AND SYNTHEtic, NON ALCOHOLIC ,JUICES,
FRUIT ,JUICES, PACKAGE WATER
RISO
3307478  12/07/2016
KAMANI FOODS PRIVATE LIMITED
trading as ;KAMANI FOODS PRIVATE LIMITED
One BKC, C Wing, 810, BKC, Bandra (East), Mumbai- 400051.
Manufacturers and Merchants
A company registered under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
mineral & aerated waters; beer, ale & porter being goods included in class 32.
3336606    12/08/2016
DINESH JAISWAL
trading as ;HEENA INDUSTRIES
370, HUKUMCHAND COLONY, NEAR 420 PAPAD KARKHANA, INDORE – 452 001 (M.P.)
MANUFACTURERS / REPACKED / MERCHANTS /TRADERS
Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
205, k.k. bapna arcade janjeerwala square, indore, 452001
Used Since :15/03/2003
To be associated with:
2113178
MUMBAI
PACKAGED DRINKING WATER, MINERAL AND AERATEEL WATERS, OTHER NON ALCOHOLIC DRINKS, FRUIT
DRINKS,FRUITS JUICE SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES CLASS-32
3393937  21/10/2016
ANASA VENTURES
B-Block Sitaram Building, Dr.D.N.Road, Near Crawford Market, Mumbai-400001
Manufacturer & Merchants
PARTNERSHIP FIRM
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :03/06/2015
MUMBAI
packaged drinking water (other than natural mineral water); non alcoholic drinks; aerated waters; fruit drinks and fruit juices, syrups and other preparations for making beverages, table water, squashes, fruit beverages, sherbets, soya based beverages other than milk substitute; whey beverages and other preparation for making beverages not included in other classes; beer and beer based cocktails; powders for effervescing beverages
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3393941.
FLASHY
3458515   14/01/2017
(1) SHER SINGH (2) PANKAJ SINGLE (3) NARENDER KUMAR GOYAL, PARTNER OF
trading as ;M/S NATURAL FOOD AND BEVERAGES
NEAR RADHA SAWAMI SATSANG, OPP. PETROL PUMP, JUI ROAD, TOSHAM DISTT. BHIWANI, HARYANA.
MANUFACTURER & TRADERS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2016
DELHI
MANGO FRUIT JUICE, NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER
PREPARATIONS FOR MAKING BEVERAGES.
STRAWBS

3489243    22/02/2017

ROSHAN BABULAL JAIN
9, ARCH AVENUE APARTMENTS, SALISBURY PARK MAIN ROAD, OPP MAHARSHI NAGAR POLICE CHOWKY, PUNE-411037, MAHARASHTRA, INDIA
MANUFACTURER/MERCHANT
AN INDIAN NATIONAL
Used Since :21/02/2017

MUMBAI
FRUIT DRINKS AND FRUIT JUICES; BEERS, MINERAL AND AERATED WATERS, AND OTHER NONALCOHOLIC DRINKS; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES BEING GOODS INCLUDED IN CLASS 32
Gangour Gold

3514381  26/03/2017

MAHINDRAA DAKALIA (JAIN)
76 A - 77, Juhu Supreme Shopping Center, Gulmohar Cross Road - 9, Juhu, Mumbai – 400049
Indian Individual

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Used Since : 01/04/2016

MUMBAI
Drinking Water
TAPP

3570524  14/06/2017

DANKE EXIM INDIA PRIVATE LIMITED
23, Sports Colony, Victoria Park, Meerut, U.P - 250001
PRIVATE COMPANY

Address for service in India/Attorney address:
RAJIV KUMAR CHoudhry
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used

DELHI

Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
M/S. BOHRA BEVERAGES PVT. LTD.
H-37-38, AGRO PARK-2, KURSI PARK-2, KURSI ROAD, DIST.-BARABANKI (U.P.)
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Mineral water and soda, cold drinks, soft drinks, fruit juices and syrups
3603295  31/07/2017
M/S. BOHRA BEVERAGES PVT. LTD.
H-37-38, AGRO PARK-2, KURSI PARK-2, KURSI ROAD, DIST.-BARABANKI (U.P.)
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Mineral water and soda, cold drinks, soft drinks, fruit juices and syrups
Mark shall be sued as a device as represented and filed with no right over the word NEER.
3609489  09/08/2017
JAYANTI COLD STORAGE
Village Dadar (Rajgarh Road), Alwar, Rajasthan
Partners
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
AHMEDABAD
fruit drinks and fruit juices; syrups and other preparations for making beverages included in class 32
3616859   21/08/2017
BML INVESTMENTS PRIVATE LIMITED
264, Okhla Industrial Estate, Phase-III, New Delhi-110020

Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Beer, ale, porter, mineral and other aerated waters and other non-alcoholic drinks, instant power drinks, liquid essences for making beverages, soft drinks and fruit juices, fruit extracts fruit nectars, sharbats and shakes, preparations and concentrates for making juices, sharbats, shakes and drinks.
LAKSHAY GOLD DRINKS

3637744  18/09/2017
SUNIL GOYAL
M/S M & M TRADERS, NEAR NEW SUBZI MANDI, JIND
PROPREITOR (MANUFACTURER AND TRADER)

Address for service in India/Attorney address:
GAGAN ARORA ADVOCATE
SAFIDON GATE JIND 126102

Proposed to be Used
DELHI
MINERAL & AERATED WATER & OTHER NON-ALCHOLIC DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32
MRS. RANU SURANA
379, K-1 ROAD, BHUPALPURA, UDAIPUR-313001
INDIVIDUAL

Address for service in India/Attorney address:
KAS LAW OFFICES
80/5-A, LGF, MALVIYA NAGAR, NEW DELHI-110017

Used Since : 24/03/2015

AHMEDABAD

MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS; ENERGY DRINKS; SOFT DRINKS; SOUPS;
FRUIT DRINK AND FRUIT JUICES OF ALL KIND OF FRUITS; FRUIT NECTARS, FRUIT EXTRACTS (NON ALCOHOLIC);
FLAVOUR MILK, NON ALCOHOLIC COCKTAILS; MOCKTAIL; LEMONADES; SELTZER WATER & SODA WATER (NON-
ALCOHOLIC); ESSENCES FOR MAKING BEVERAGES, PACKAGED DRINKING WATER, VEGETABLE JUICES
[BEVERAGES], BEVERAGES (NON-ALCOHOLIC), FRUIT BEVERAGES; VEGETABLE JUICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “PURE” APPEARING ON THE LABEL.
NATURE’S TREE
3651175    06/10/2017
DAUPHIN TRAVEL MARKETING PVT. LTD.
A-212-C/304, Tirupati Plaza Street No.1 Shakarpur, New Delhi, Delhi 110092
A PRIVATE LIMITED COMPANY INCORPORATED AND REGISTERED UNDER THE PROVISIONS OF COMPANIES ACT, 1956
Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001
Proposed to be Used
DELHI
FRUIT AND VEGETABLE JUICES, JAMUN JUICE, KARELA JUICE, ALOEVERA JUICE, AMLA JUICE NEEM JUICE, GILOY JUICE, NONI JUICE, TURMERIC JUICE, TRIPHALA JUICE, ALOVERA JUICE
ROCKMAN

3652213  07/10/2017
ROCKMAN INDUSTRIES LIMITED
A-7, Focal Point, Ludhiana - 141 010, Punjab

Proposed to be Used
DELHI
Beer, ale, porter, mineral and other aerated waters and other non-alcoholic drinks, instant power drinks, liquid essences for making beverages, soft drinks and fruit juices, fruit extracts fruit nectars, sharbats and shakes, preparations and concentrates for making juices, sharbats, shakes and drinks.
FROOTINO
3657590  14/10/2017
SEEMA SAXENA TRADING AS ADITYA INTERNATIONAL,
M-1906, AJNARA GRAND HERITAGE, SECTOR-74, NOIDA, U.P., INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets(Beverages); Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
Trade Marks Journal No: 1938 , 27/01/2020  Class 32

3658938  17/10/2017
BHUA VANESH GAEKWAD
94, INDIRA GANDHI NAGAR, INDORE MADHYA PRADESH INDIA
MANUFACTURER AND MERCHANT
INDIVIDUAL
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :01/04/2017
MUMBAI
NON-ALCOHOLIC DRINKS; ENERGY DRINKS, FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3718563.
PVR CINEMAS UTSAV

3674753   10/11/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017

DELHI
FRUIT DRINKS AND FRUIT JUICES AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN PVR CINEMAS UTSAV
3674758       10/11/2017

PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/08/2017

To be associated with:
3674741, 3674746

DELHI
FRUIT DRINKS AND FRUIT JUICES AND OTHER PREPARATIONS FOR MAKING BEVERAGES IN UTSAV PVR CINEMAS.
COLOUR (BLUE, PINK, ORANGE, RED, GREEN & BLACK)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3674741.
3690821  30/11/2017

VASA PHARMACHEM PRIVATE LIMITED
R. V. Vasa House, 88 Pankaj Society, Paldi, Ahmedabad 380007, Gujarat, India.
A Company Incorporated under the Indian Company's Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD
Preparations for making aerated water, preparations for making beverages, preparations for making mineral water, Mineral and aerated waters and other non-alcoholic drinks; syrups and other preparations for making beverages

Color is not claimed.
3717647  02/01/2018
GIANT BEVERAGES
Noghanvadar, Ta:- Palitana, Dist:- Bhavnagar 364 230.(GUJARAT)
Partnership
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Proposed to be Used
AHMEDABAD
Fruit drinks and fruit juices; syrups and other preparations for making beverages, SOFT DRINKS (NON ALKOHOLIC) INDUCED IN CLASS-32.
Goods restricted for sale in the state of Gujarat only.
Trade Marks Journal No: 1938, 27/01/2020 Class 32

INDUSIND BANK LIMITED
2401 GEN THIMMAYYA ROAD, CANTONMENT, PUNE-411001
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI

Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices
3762516  23/02/2018
KING WAYS INDUSTRIES
PLOT NO. 18 & 19, JOPUL ROAD, PIMPALGAON BASWANT, TAL -NIPHAD DIST. NASHIK-422209, MAHARASHTRA, INDIA
PARTNER
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
DRINKING WATER, DRINKING MINERAL WATER, BOTTLED DRINKING WATER, DRINKING SPRING WATER.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.OXY.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Proposed to be Used

CHENNAI
PACKAGED DRINKING WATER
Trade Marks Journal No: 1938, 27/01/2020 Class 32

4016510 04/12/2018
MRS. SUNITA BHUSHAN SHELTE
C – 11, SHREE SIDDHI SURVODAY COMPLEX, OPPOSITE GOLDEN NEST, MIRA BHAYANDAR ROAD, MIRA ROAD (EAST), THANE – 401 107.
INDIVIDUAL

Address for service in India/Agents address:
KETKI PANCHAL
8/14, RAJ RADHIKA, CHSL, KASTUR PARK, SHIMPOLI ROAD, BORIVALI (WEST), MUMBAI- 400092

Proposed to be Used
MUMBAI
BEER, MINERAL AND AERATED WATER, AND OTHER NON – ALCOHOLIC DRINKS.
Red Rhino
4071407    30/01/2019
ARRKP HOSPITALITY PRIVATE LIMITED
uptown Square, White field, Hosekote road, Kannamangla, Bangalore - 67,Karnataka.
Active
Address for service in India/Attorney address:
RAHUL DAHAPUTE
101 & 102, First Floor, Gulmohar Apartment, East Street, Pune Camp, Pune - 411001
Proposed to be Used
CHENNAI
Beer included in class 32.
KENKO

4099581   26/02/2019
MEDI NIPPON HEALTHCARE PRIVATE LIMITED
No B6, 13/12, Ananthi Apartments, Zakariah Colony, III Street, Choolaimedu, Chennai 600094, Tamilnadu, India
a Private Limited company registered in India under Indian Companies Act 1956

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Packaged drinking water.
411130 08/03/2019
ATRIMUNI RAMAYAN SINGH
D/52, Om Uma CHS, Shastri Nagar, Opp. Shivsena office, Behind KDMC hospital, Dombivli
proprietor

Address for service in India/Angents address:
SHUBHANGEE NILESH SAWANT
C6/302, VEENA SAGAR CGS, VEENA NAGAR, L.B.S. MARG, Mulund (W), Mumbai-400 080.

Proposed to be Used
MUMBAI
Fruit Drinks and fruit juices, syrups and other preparations for making beverages, other non alcoholic drinks.
Priority claimed from 04/03/2019; Application No. : 88325087 ;United States of America

4144668  11/04/2019
REIGN BEVERAGE COMPANY LLC
1547 N. Knowles Ave., Los Angeles, California 90063, USA
a Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Fitness beverages.
*The mark may be restricted to the colours as represented herein.*
*The mark should be used as a whole.*
ANAND'S OXYRILL

4177035   15/05/2019
MR. SAGAR NAMSAHEB RAUNDAL
Gat No 552, Korate Road, Dindori, Nashik -422202 Maharashtra.
individual

Address for service in India/Agents address:
ABHIJEET KRISHNA YERUKAR
9, Aishwariya Vihar, Near Shubham Park, Amabad Link Road, Cidco, Nashik-422010.

Used Since :01/04/2019

MUMBAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages as mentioned in class 32.
4187246   25/05/2019
MOHMED HANIF SHAH
PLOT NO-1, KAROLE KATARWADI, P.O HAJI MALANG, TAL AMBERNATH, DIST. THANE-400612.
INDIVIDUAL APPLICANT

Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
PURIFIED WATER
4238793  18/07/2019
HW WELLNESS SOLUTIONS PVT. LTD.
SURVEY NO. 261/2, MARUNJI ROAD, LAXMI CHOWK, OPP.GURUKRUPA HOSPITAL, HINJEWADI, PUNE -411057
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
PRITHVI LEGAL
B-4, GANESH TOWER, BASEMENT, DADA PATIL WADI, OPP. THANE STN., THANE (W)-400 601.

Used Since :01/09/2014

MUMBAI
CRANBERRY BASED JUICES, BLUEBERRY BASED JUICES GOJIBERRY, NON- ALCOHOLIC BEVERAGES MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES SYRUPS AND OTHER NON- ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES LIKE - DE- ALCOHOLISED BEVERAGES SOFT DRINKS, RICE- BASED AND SOYA BASED BEVERAGES ENERGY DRINKS, ISOTONIC BEVERAGES PROTEIN- ENRICHED SPORTS BEVERAGES NON- ALCOHOLIC ESSENCES AND FRUIT EXTRACTS FOR MAKING BEVERAGES
RASPL INDUSTRIES PRIVATE LIMITED
Fortuna Tower, 23A, Netaji Subhas Road, 3rd Floor, Room No. 27, Kolkata- 700001, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Proposed to be Used

KOLKATA
Waters [beverages]; Mineral water [beverages]; Aerated water; Soft drinks; Soda water; Non-alcoholic beverages & fruit extracts; Lemonades; Fruit beverages and juices; Sorbets [beverages]; Smoothies; Must; Fruit, Cola, Isotonic & Whey drinks; Sports drinks; Apple, Mango & Orange juices; Mixed fruit juices; Beer; Unfermented grape must; Vegetable juices [beverages]; Tomato juice beverages; Milk of almonds [beverage]; Non-alcoholic wine & cocktails; Preparations for making beverages & liqueurs; Syrups for beverages; Essences for making beverages.
4256777  05/08/2019
MANGAL BEVERAGES AND FOODWORKS LLP.
KHASRA NUMBER-24, WARD NO.-26, KHAN PURA, MANDIDEEP, DISTT.-RAISEN, MADHYA PRADESH-462046.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets (Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages included in class 32.
SURATI

4256980   05/08/2019
SURATI SWEETS AND SNACKS PVT. LTD.
OPP. JAIN IRRIGATION, DHOBIKUVA VILLAGE, PADRA-JAMBUSAR HIGHWAY, TAL : PADRA – 391440, DIST –
VADODARA, GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :14/12/1995

AHMEDABAD
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES SYRUPS
AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES; NON-ALCOHOLIC BEER FLAVORED
BEVERAGES.
MAYFAIR EXPORTS UK LTD
UNIT 6 MAIN DRIVE, EAST LANE BUSINESS PARK, WEMBLEY LONDON, HA9 7NA, UK
Private Limited Company

Address for service in India/Attorney address:
MRS. SHRUTI AVINASH GOKHALE
Office No. 45, Basement, Ashoka Shopping Centre, Lokmanya Tilak Road, Next to Police Commissioner’s Office, Mumbia 400001

Proposed to be Used
MUMBAI
NON ALCOHOLIC BEVERAGES BEING ENERGY DRINKS
4261063 09/08/2019
BUMBLE BEE INTERNATIONAL (PROPRIETOR: PRADEEP KANNA N J)
No.27, Gopalapuram, Opp. Amirtha Mahal, Karur - 639001, Tamil Nadu
Proprietorship Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :27/06/2019
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4261071  09/08/2019
MR. CHAITANYA KUMAR PAL
PLOT NO-103/1296, SARALA NAGAR, POST- LAXISAGAR, BHUBANESWAR, DIST-KHORDHA,PIN-751006,ODISHA
PROPRIETORSHIP
Address for service in India/Attorney address:
UTKAL TRADE MARK SERVICES
PLOT NO.349,AT-RAJENDRA NAGAR,PO.MADHUPATANA,CUTTACK-753010,ODISHA
Used Since: 30/11/2017
KOLKATA
Mineral Water, Drinking Water
MORINGA BEER
4267228   17/08/2019
SANJAY JALANDHRA
H-415, SARNA DUNGAR, JHOTWARA, JAIPUR RAJASTHAN
INDIVIDUAL
Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)
Used Since :01/08/2019
AHMEDABAD
BEERS, MINERALS , AERATED WATERS, AND OTEHR NON-ALCOHIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES WHICH ARE INCLUDED IN CLASS 32
ROYAL DISTILLERY PRIVATE LIMITED
KACHIGAM ROAD, DAMAN - 396 210.

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Used Since :09/04/1986

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES BEING GOODS INCLUDED IN CLASS – 32.
4269303  20/08/2019
NAND LAL PROPRIETOR OF VARATMAN AYURVEDA
STREET NO 4, CERTULAR ROAD, ABOHAR, FAZILKA, PUNJAB
PROPrietor
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Used Since :06/06/2019
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-
alcoholic preparations for making beverages
PATAGONIA

4270644  21/08/2019

CERVECERIA Y MALTERIA QUILMES S.A.I.C.A. Y G.,
12 DE OCTUBRE Y GRAN CANARIA, (1878) QUILMES, BUENOS AIRES, ARGENTINA

Corporation, organized under the laws of the Argentine Republic

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI
Beers.
SATINDER SINGH
J- 252, LANE NO. 15 K, SAINIK FARMS, NEW DELHI-110062.

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used

DELHI
Beers, Beer yeast, Light beer, Porter [beer], Flavoured beer, Pilsner beer, Malt beer, Root beer, Flavored beer, Black beer, Imitation beer, Ginger beer, Wheat beer, Saison beer, Bock beer, Craft beer, Beer wort, Wheat beers, Black beers, Malt beers, Root beers.
OHRI’S MISHTHANN VEDA

4276317  27/08/2019
M/S. OHRIS HOSPITALITIES
8-2-682/1, Road No.12, Banjara Hills, Hyderabad - 500 034, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIAX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :28/06/2019

CHENNAI

Juices, Fruit Beverages, Mineral Water, Carbonated Soft Drinks, Fruit-flavored beverages.
FRUITOHOLIC

4276582  27/08/2019

PRAVEEN NAGAMALLA
Flat No.307, Ruby, Sree Vensai Projects, Kompally, Hyderabad-500014 (T.S)

Individual

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used

CHENNAI
Fruit juices, fruit extracts being non-alcoholic, lemonades, being beverage, aerated waters, syrups for beverages and lemonades; vegetable juices, mineral; waters and packaged drinking waters
RAPTI NEER
4282598 03/09/2019
PURVANCHAL ENTERPRISES
VILL AND POST-BHIMAPUR, VIA-TETARI BAZAR, NEAR FATIMA HOSPITAL, SIDDHARTH NAGAR, UTTAR PRADESH-272207
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033
Proposed to be Used
DELHI
PACKAGED DRINKING WATER, Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
Trade Marks Journal No: 1938, 27/01/2020 Class 32

4369240 05/12/2019
SHELKE BEVARAGES PVT LTD
1ST FLOOR, 101 SUYOG FUSION APT., OPPOSITE MADHUBAN HOTEL, DHOLE PATIL ROAD, PUNE 411001
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used

To be associated with:
3032957, 4306174, 4306182

MUMBAI
MINERAL WATER, AERATED WATER, SODA WATER, AND FRUIT JUICES UNDER CLASS 32
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Used Since: 01/04/2016

KOLKATA
Mineral and aerated waters and other non-alcoholic beverages; Non-alcoholic malt beverages; Malt syrups for beverages; fruit drinks and fruit juices; Aloe Vera Juice; Wheatgrass juice (non-alcoholic); syrups and other preparations for making beverages.
INJUS

4373589   10/12/2019
ABHISHEK ARYA , PROPRIETOR OF M/S. ARYA WATER SOLUTION
334/1/14 MARBAL MANDI , UDHYOG NAAR , PALDA , INDORE
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTE
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
PACKED DRINKING WATER (MINERAL WATER)
4379689   17/12/2019
TUSHAL KISAN KADBHANE
AT- SAYKHEDA ROAD, SHINDE, NASHIK- MAHARASHTRA- 422102
PROPRIETOR
Address for service in India/Attorney address:
JITENDRA GUPTA
Office No. 403, 4th floor, Landge Landmark, Nashik phata, Mumbai-Pune highway, kasarwadi, Pune-411034

Proposed to be Used
MUMBAI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
M/S. ROLIGT FOODS PRIVATE LIMITED
H.No: 16-2-51/F/5, Akbarbagh, Opposite To Vishnu Apartments, Malakpet, Hyderabad-500036, Telangana.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :25/02/2019

To be associated with:
4345761

CHENNAI
Coconut Water, Coconut Juice, Coconut-Based Beverages, Juices, Soft Drinks, Mineral water, Energy drinks, Fruit beverages, Flavoured carbonated beverages, Drinking water, Soda water.
4380500    17/12/2019

MR. VAIBHAV PRALHAD WARDE TRADING AS: THEKKA
B-5, NANDANWAN SOCIETY, BEHIND GURDDWARA, NEAR AKURDI RAILWAY STATION, PUNE- 411033,
MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4381180  18/12/2019
BILLIONAIRE BROTHERS
SR. NO. 409, PUNE BANGALORE HIGHWAY, KARAD, MAHARSHTRA-415110, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI
BEER, ALE AND FLAVOURED ALES.
BLACK VOODOO MILK STOUT

4381188  18/12/2019
BILLIONAIRE BROTHERS
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
To be associated with:
4381176

MUMBAI
BEER, ALE AND FLAVOURED ALES.
VITO CORLEONE BELGIAN WHEAT

4381189   18/12/2019
BILLIONAIRE BROTHERS
SR. NO. 409, PUNE BANGALORE HIGHWAY, KARAD, MAHARASHTRA-415110, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI
BEER, ALE AND FLAVOURED ALES.
BRITAIN BOXER INDIA PALE ALE

4381190  18/12/2019
BILLIONAIRE BROTHERS
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
PARTNERSHIP FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI
BEER, ALE AND FLAVOURED ALES.
4382865  19/12/2019
SHREE FINSAV PRIVATE LIMITED Group Concern SHREE BEVERAGES
F-78, FIRST FLOOR, RECORD ROOM, CAR PARKING BLOCK, INDUSTRIAL AREA, AJMER
A Pvt Ltd Company

Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004

Proposed to be Used
AHMEDABAD
Packaged Drinking Water

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHAPE OF THE BOTTLE GIVEN IN GRAPHICAL REPRESENTATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHAPE OF THE BOTTLE GIVEN IN GRAPHICAL REPRESENTATION
AKSHI JINDAL KEJRIWAL AND RITWIK KEJRIWAL
1004A, DLF Aralias, Golf Course Road, Sector 42, Gurgaon 122002
Indian Nationals

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
DELHI
Mineral and aerated waters and other non-alcoholic drinks; Malt extracts for making liquors; Malt syrups for beverages; Non alcoholic malt beverages; Malt beer; Beers; fruit beverages and fruit juices; syrups and other preparations for making beverages.
4384066  20/12/2019
M/S. VIDEO PLAZA
SAHID KHUDIRAM SARANI, CITY CENTRE, DURGAPUR-713216, WEST BENGAL,
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR,PARIVAR APPARTMENT,ABOVE AMUL SHOP,NEAR WEBEL,RAJARHAT,KOLKATA 700 135,WEST
BENGAL,INDIA.
Proposed to be Used
KOLKATA
BEER
4384951 21/12/2019
TWO SISTERS
6/52, West Punjabi Bagh, Delhi-110026.
Partnership firm
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110008.

Proposed to be Used
DELHI
Packaging Water; Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
4384958 21/12/2019
KALITARA FOODS PVT. LTD.
Renters Colony, Jogendranagar, Near Railway Station, Agartala, Tripura (West), Pin-799004.
Manufacturer and Merchant

Address for service in India/Attorney address:
GARGI SEN
D.SEN&CO. 6,OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA-700001

Proposed to be Used
KOLKATA
Fruit juice, Aerated waters, Fruit beverages, packaged drinking water, Syrups and other preparations for making beverages.
RAVI FOODS PRIVATE LIMITED
#7-4-112/1, Madhuban Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India
A Private Limited Company

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :17/08/2005

CHENNAI

Bottled water; Waters; Waters [beverages]; Coconut water; Bottled drinking water; Mineral water [beverages]; Soda water; Soda pops; Carbonated waters; Carbonated mineral water; Flavoured water; Drinking water; Flavoured mineral water; Carbonated mineral waters; Flavoured mineral waters; Aerated mineral water; Aerated fruit juices; Aerated waters; Spring water; Drinking waters; Distilled drinking water; Vitamin enriched water [beverages]; Drinking water with vitamins; Vitamin enriched sparkling water [beverages]; Mineral enriched water [beverages]; Smoked plum juice drinks; Soft drinks, non-carbonated; Fruit-flavored soft drinks; Protein-enriched sports beverages; Fruit-flavoured soft drinks; Carbonated drinks, non-alcoholic; Fruit juices and drinks; Fruit-based drinks; Fruit drinks; Mineral waters [beverages]; Soft drinks flavoured with tea; Fruit-based soft drinks flavored with tea; Coffee-flavored soft drinks; Lemonades; Cola beverages; Fruit beverages; Beverages, non-alcoholic; Iced fruit beverages; Orange juice beverages; Cranberry juice beverages
Waffy

4385163  21/12/2019
RAVI FOODS PRIVATE LIMITED
#7-4-112/1, Madhuhan Colony Road, Kattedan, Hyderabad - 500 077, Telangana, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :17/08/2005

CHENNAI
Bottled water; Waters ; Waters [beverages]; Coconut water; Bottled drinking water; Mineral water [beverages]; Soda water; Soda pops; Carbonated waters; Carbonated mineral water; Flavoured water; Drinking water; Flavoured mineral water; Carbonated mineral waters; Flavoured mineral waters; Aerated mineral water; Aerated fruit juices; Aerated waters; Spring water; Drinking waters; Distilled drinking water; Vitamin enriched water [beverages]; Drinking water with vitamins; Vitamin enriched sparkling water [beverages]; Mineral enriched water [beverages]; Smoked plum juice drinks; Soft drinks, non-carbonated; Fruit-flavored soft drinks; Protein-enriched sports beverages; Fruit- flavoured soft drinks; Carbonated drinks, non-alcoholic; Fruit juices and drinks; Fruit-based drinks; Fruit drinks; Mineral waters [beverages]; Soft drinks flavoured with tea; Fruit-based soft drinks flavored with tea; Coffee-flavored soft drinks; Lemonades; Cola beverages; Fruit beverages; Beverages, non-alcoholic; Iced fruit beverages; Orange juice beverages; Cranberry juice beverages
Trade Marks Journal No: 1938, 27/01/2020 Class 32

S.VIJAYAN, PROPRIETOR, TRADING AS M/S. VIJAYAKUMAR & CO
SF No- 505 - 28, Dharapuram Road, Oddanchatram, Dindigul- 624 619, Dindigul Dist
PROPRIETOR FIRM
Address for service in India/Attorney address:
B.ARTHI
SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.
Used Since : 01/04/2019
To be associated with:
2991175
CHENNAI
BOTTLED WATER, AERATED WATER, SOFT DRINKS AND FRUIT JUICES
4385722    21/12/2019
MARUTI SOFT DRINKS
B/H. GNAGOTRI DAIRY, PLOT NO. 624, GIDC AREA, DHARAMPUR, PORBANDAR-360577, GUJARAT,
PARTNERSHIP

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD

Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
DHANRAJ HE-MAN
4386009  22/12/2019
ISHWARBHAI HIRALAL PAKHALE PROP. OF DHANRAJ BOTTLING
PLOT NO.9, RAM NAGAR, OPP. ADARSH CHEMICAL, UDHANA, SURAT-394210
Proprietorship Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/01/1996
To be associated with:
3613779
AHMEDABAD
Bottled water; cocktail preparations, non-alcoholic; concentrates, syrups and powders used in the preparation of soft drinks; energy drinks; fruit juices and fruit beverages; fruit smoothies; non-alcoholic fruit cocktails; soft drinks; syrups for beverages; syrups for making soft drinks.
4386113   23/12/2019
GAURANGKUMAR PARBATBHAI KAMANI
B68, Shaligram Greens, Rambhaikaka Marg, Dist. Anand, Bakrol – 388315 Gujarat
Individual

Address for service in India/Attorney address:

NADAR VENIL A
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD

Waters [beverages], Protein-enriched sports drinks, Soft drinks, Vitamin enriched water [beverages], Soda water, Syrups for beverages.
4386672  23/12/2019
PAF FOOD PLUS BEVERAGES
OFFICE NO. 401, A WING, ROYAL SAND, SHASTRI NAGAR, ANDHERI (W), MUMBAI -400 053
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD, DOMBIVILI(W) 421202

Proposed to be Used
MUMBAI
PACKAGE DRINKING WATER
4387657    24/12/2019
RAJINDER KAUR
trading as ;RAJINDER KAUR
B-18, SECTOR 63, NOIDA, GAUTAM BUDH NAGAR, UTTAR PRADESH, PIN-201301
MANUFACTURER & MERCHANT

Proposed to be Used
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4387925  24/12/2019
PAMPOSH FOODS INDIA PRIVATE LIMITED
trading as ;PAMPOSH FOODS INDIA PRIVATE LIMITED
B1, B2, B3, BASEMENT, 9 LOCAL SHOPPING CENTER, MADANGIR, ALLIED BHAWAN, NEW DELHI-110062
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
NARESH KUMAR
CH.P.38 POST OFFICE LANE, TIS HAZARI COURT, NEW DELHI-110054.

Proposed to be Used
To be associated with:
4093935

DELI
(BEERS, MINERAL AND AERATED WATERS, AND OTHER) NON-ALCOHOLIC DRINKS : FRUIT DRINKS AND FRUIT JUICE : SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES) COVERUNDER CLASS32
YANKERSHOP FOOD CO., LTD.
NO. 153, KANGWAN ROAD, LIUYANG ECONOMIC & TECHNICAL DEVELOPMENT ZONE, LIUYANG CITY, HUNAN PROVINCE, CHINA

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Whey beverages; beer; soya-based beverages, other than milk substitutes; protein-enriched sports beverages; fruit nectars, non-alcoholic; non-alcoholic fruit extracts; non-alcoholic fruit juice beverages; non-alcoholic beverages; smoothies; fruit juice; sorbets [beverages]; kvass [non-alcoholic beverage]; waters [beverages]; aerated water; tomato juice [beverage]; energy drinks; soda water; vegetable juices [beverages]; soft drinks; must.
NUFASAL
4389303   24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since: 18/12/2018

CHENNAI
Bottled water; Waters; Waters [beverages]; Coconut water; Bottled drinking water; Mineral water [beverages]; Soda water; Soda pops; Carbonated waters; Carbonated mineral water; Flavoured water; Drinking water; Flavoured mineral water; Carbonated mineral waters; Flavoured mineral waters; Aerated mineral water; Aerated fruit juices; Aerated waters; Spring water; Drinking waters; Distilled drinking water; Vitamin enriched mineral water [beverages]; Drinking water with vitamins; Vitamin enriched sparkling water [beverages]; Mineral enriched water [beverages]; Smoked plum juice drinks; Soft drinks, non-carbonated; Fruit-flavored soft drinks; Protein-enriched sports beverages; Fruit-flavoured soft drinks; Carbonated drinks, non-alcoholic; Fruit juices and drinks; Fruit-based drinks; Fruit drinks; Mineral waters [beverages]; Soft drinks flavoured with tea; Fruit-based soft drinks flavored with tea; Coffee-flavored soft drinks; Lemonades; Cola beverages; Fruit beverages; Beverages, non-alcoholic; Iced fruit beverages; Orange juice beverages; Cranberry juice beverages.
4389500  26/12/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN-396210.
Manufacturers, merchants, importers and exporters
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4140584, 4140585, 4140586

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389501   26/12/2019  
BLOSSOM INDUSTRIES LIMITED  
VILLAGE JANI VANKAD, NANI DAMAN-396210.  
Manufacturers, merchants, importers and exporters.  
Address for service in India/Agents address:  
S.S. MALHOTRA  
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.  
Proposed to be Used  
To be associated with:  
4140584, 4140585, 4140586  
AHMEDABAD  
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389502    26/12/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN-396210.
Manufacturers, Merchants, importers and exporters.

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4140585, 4140586, 4140587

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389503  26/12/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN-396210.
Manufacturers, merchants, importers and exporters.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Proposed to be Used
To be associated with:
4140584, 4140585, 4140586
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389504    26/12/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN-396210.
Manufacturers, merchants, importers and exporters.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4140584, 4140585, 4140586

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN-396210.
Manufacturers, merchants, importers and exporters.

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4140584, 4140585, 4140586

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389506    26/12/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANJ VANKAD, NANI DAMAN-396210.
Manufacturers, merchants, importers and exporters.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Proposed to be Used
To be associated with:
4140584, 4140585, 4140586
AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389507  26/12/2019
BLOSSOM INDUSTRIES LIMITED
VILLAGE JANI VANKAD, NANI DAMAN-396210.
Manufacturers, merchants, importers and exporters.

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4140584, 4140585, 4140586

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
4389543 26/12/2019
MEHI FOOD & BEVERAGES PRIVATE LIMITED
Vill-Noonbahi,P.O.-Kajigram Chandipur,P.s.-English Bazar,District-Maldah,WB-732103
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS INCLUDED IN CLASS 32.
4389852 26/12/2019

MUKUND PRABHAKAR KULKARNI TRADING AS ARYA BIOTECHNOLOGIES
315, Labh Chambers, Opp. MTDC, Station Road, Aurangabad 431 005 in the State of Maharashtra within the Union of India.
a sole proprietary concern

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
4041116

MUMBAI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
ALCOWSUTRA

4393865  31/12/2019

M/S. M SHRI TRADERS
D-77, Shubham Enclave, Paschim Vihar, New Delhi- 110063
A Partnership Firm

Address for service in India/Attorney address:
PURVA CHUGH
IP GLOBAL SERVICES, 8/3, Ground Floor, Rajinder Nagar, New Delhi-110060, India

Proposed to be Used
DELHI
Beer, packaged water, spring water, aerated water, soft drinks, fruit juices, syrups and other non-alcoholic drinks
4394284  31/12/2019
SDCLS FOOD PRIVATE LIMITED
VILL-BALIA(NP), TOLA-WARD NO:18, LAKMINIA BAZAR, H. NO.-135, SOUTHPANCH BALIA (NP) BEGUSARAI BIHAR-851211

Body Incorporate

Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHARWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA

Proposed to be Used
KOLKATA
Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages, Mineral water
4394285  31/12/2019
SDCLS FOOD PRIVATE LIMITED
VILL.-BALIA(NP), TOLA-WARD NO:18, LAKMINIA BAZAR, H. NO.-135, SOUTHPANCH BALIA (NP) BEGUSARAI BIHAR-851211
Body Incorporate
Address for service in India/Attorney address:
FILING GANESHA
HOUSE NO.5 CHOTA BHALWARA NEAR LAXMI GARDEN ARVIND ACADEMY LUCKNOW 226010 UTTAR PRADESH INDIA
Proposed to be Used
KOLKATA
Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages, Mineral water
LACH INDUSTRIES PRIVATE LIMITED
H No.16, G/F, Gali No.- 1, Village Khichripur, Near Garnal Store
Private Limited Company

Address for service in India/Attorney address:
DEEPAK SINGHAL
H-310, Sushant Shopping Arcade, Gurgaon - 122 002

Proposed to be Used
DELHI
carbonated water / aerated water, preparations for making carbonated water / preparations for making aerated water, mineral water [beverages], soft drinks, waters [beverages], energy drinks and non-alcoholic beverages.
MASSETTAQUA
4394775  31/12/2019
SEEMA MILIND NAIK
Seema Farms, H.No. 926B, Between Kashele & Nalde Karjat, Murbab Road, Karjat-410201, Maharashtra, India
Individual
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.
Proposed to be Used
MUMBAI
Mineral and aerated waters covered under class 32
4394796  31/12/2019

MRM ASSOCIATES
NO:16/328, KOLATHUPARAMBA, OTHUKKUNGAL P.O MALAPPURAM, KERALA-676528, INDIA
PARTNERSHIP
Address for service in India/Agents address:
SAYYID MUSHIK FASALU RAHMAN
DSG & ASSOCIATES CS LLP, 2/845H, KECHERY, ERANHIPALAM, KOZHIKODE-673006

Proposed to be Used

CHENNAI

Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4395302  01/01/2020
NALWALA HUSEIN TRADING AS HEALTHY WEALTHY BEVERAGES
3/3122-B, Inderpura, Badri Road, Gadbewan, Surat-395003
Proprietorship Firm

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages as included in class 32
GOOSEBUMPS

4395706   02/01/2020
PINANK SHAH TRADING AS GOOSEBUMPS PICKLES
303 BHAVYA NIKETAN GOLIBAR ROAD NO 8 TPS III SANTACRUZ EAST MUMBAI 400055

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)–400607

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4396432 02/01/2020
REVDAU INDUSTRIES PRIVATE LIMITED
Tulip-104, Kesar Garden CHS, Plot-53, Sector-20, Kharghar, Navi Mumbai, Maharashtra - 410210
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Hoffberg
4398293   04/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual
Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Proposed to be Used
DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4398335    04/01/2020
GHANSHIYAM DAS
KATRA BAZAR, SAHAWAR, KASGANJ - 207245 (U.P.)
PROPRIETOR
Address for service in India/Agents address:
RAJEEV AGARWAL, ADVOCATE
20-A, MANI ENCLAVE, BALKESHWAR, AGRA-282004.
Used Since : 30/07/2017
DELHI
JALJEERA
WIRE KHARA SODA
4403671   09/01/2020
SH. AMAN BANSAL PROPRIETOR OF M/S GUPTA PACKGINGS
BAJAKHANA ROAD, JAITU, DISTT. FARIDKOT, PUNJAB.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :28/02/2018
DELHI
MINERAL WATERS, FRUIT DRINKS, FRUIT JUICES, SYRUPS, NON-ALCOHOLIC DRINKS AND OTHER PREPARATIONS
FOR MAKING BEVERAGES.
GreenOnesta

4407660   14/01/2020
GREENONESTA INDIA PRIVATE LIMITED
FLAT NO 10,CHIKHALI,PL NO 112,SEC 16 SAHIL SRUSHTI,PCNTDA, CHIKHALI, PUNE-411039
BODY CORPORATE

Address for service in India/Attorney address:
KATNORIYA KAWALDEEP SINGH
PUNE
Used Since :06/06/2019

MUMBAI
Manufacture of Non-alcoholic beverages and all other activities of preparing non-alcoholic beverages and all other allied activities as covered and included in class 32.
Vve PELLETIER & FILS

1639890 09/01/2008

MIP METRO GROUP INTELLECTUAL PROPERTY GMBH & CO. KG
METRO-STRASSE 1, 40235 DUSSELDORF, GERMANY.

SERVICE PROVIDERS
A CORPORATION ORGANIZED REGISTERED AND EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS).
3023306  03/08/2015
CEDRIC VAZ
trading as ;GLOBAL SPIRITS AND FOODS
P-59, B-5, PILERNE INDUSTRIAL ESTATE, BARDEZ, GOA, INDIA
Manufacturers, Marketers and traders
INDIAN NATIONAL
Address for service in India/Agents address:
USHAN A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.
Used Since :01/04/2005
To be associated with:
3023303
MUMBAI
Cashew Fenny, alcoholic extracts, essences; except beer; alcoholic beverages containing fruit; anise [liqueur]; anisette [liqueur]; aperitifs; arak; alcoholic beverages, except beer; distilled beverages; bitters ; cocktails; alcoholic beverages containing fruit, fruit extracts; liqueurs; pre-mixed alcoholic beverages, other than beer-based; sake; spirits; wine
Trade Marks Journal No: 1938, 27/01/2020  Class 33

HE-MAN PUNCH SUPER STRONG

3533585 25/04/2017
MS. RHINO AGENCIES LIMITED
302, VIP Plaza, Veera Industrial Estate, Off Link Road, Oshiwara, Andheri (West), Mumbai - 400 053
Active
Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI
Alcoholic beverages (except beers)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Super strong.
BLINK

3604330  02/08/2017
FRATELLI WINES PVT. LTD.
A-35, BRIJ GREENS, VILLAGE SATBARI, MEHRAULI, NEW DELHI-110030
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ASHOKA & CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, NEW DELHI - 110 001

Proposed to be Used
DELHI
WINES; INCLUDED IN CLASS 33.
ROCKMAN

3652214  07/10/2017

ROCKMAN INDUSTRIES LIMITED
A-7, Focal Point, Ludhiana - 141 010, Punjab

Body Incorporate

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used

DELHI

Alcoholic beverages (except beers), wines, spirits (beverages) and other liquors including whisky, brandy, gin, rum, vodka, brandy.
LES JUMELLES D’ARMAND DE BRIGNAC

4208877    17/06/2019
ACE OF SPADES HOLDINGS, LLC
540 West 26th Street, New York, NY 10001, United States of America
a limited liability company organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Alcoholic beverages, namely champagne
Trade Marks Journal No: 1938 , 27/01/2020  Class 33

4261746  09/08/2019
KAMALJIT SINGH BAJAJ
HO NO.35-A,SARABHA NAGAR, LUDHIANA PUNJAB-141001
INDIVIDUAL
Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES(EXCEPT BEERS), ALCOHOLIC BEVERAGES CONTAINING FRUIT , WINE, WHISKY,SHERRY BRANDY,SPIRITS, TEQUILA,VODKA,GIN, LIQUORS OF ALL KINDS ,COCKTAILS AND OTHER ALCOHOLIC BEVERAGES
4264802    14/08/2019
MR. BHAJATKUMAR CHAJJED
Shop No. 561/580, 2nd Floor, Orchid City Center, Opp. BEST Bus Depot, Bellasis Road, Mumbai Central (East), Mumbai – 400 008
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
WICKED HARVEST

4266650    16/08/2019

MMTS Holdings, LLC
655 Minnewawa Ave., #368, Clovis, California 93613, United States of America
A limited liability company duly organised and existing under the Laws of the State of California, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014
Used Since :07/05/2019

MUMBAI
Distilled spirits
4267025   16/08/2019
VISHAL ALIAS AJAY DEVGAN TRADING AS AJAY DEVGN FFILMS
101, Chalet Amar, Juhu Devi CHS LTD., Behind Criticare Hospital, Gulmohar Road No. 1, JVPD, Juhu, Mumbai-400049
SOLE PROPRIETOR

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since : 10/03/2016

To be associated with:
1729551, 4182096

MUMBAI
Alcoholic beverages(except beers)
ROYAL VICTORIAN
4270570   21/08/2019
AMRUT DISTILLERIES PRIVATE LIMITED
JNR CITY CENTRE, NO 30, RAJARAM MOHAN ROY ROAD, BANGALORE-560027
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELV ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES (EXCEPT BEER); ALCOHOLIC BEVERAGES, NAMELY, WHISKY, BLENDED WHISKY, MALT WHISKY, BRANDY, GIN, RUM, VODKA; LIQUOR (DISTILLED); FLAVOURED LIQUORS [ALCOHOLIC BEVERAGES]; ALCOHOLIC ENERGY DRINKS; ALCOHOLIC FRUIT BEVERAGES AND EXTRACTS; ALCOHOLIC CARBONATED BEVERAGES, EXCEPT BEER; ALCOHOLIC FRUIT COCKTAIL DRINKS; WINE-BASED DRINKS.
Trade Marks Journal No: 1938, 27/01/2020 Class 33

4276298    27/08/2019
PRANJAL HAZARIKA PROPRIETOR OF POOKHRAJ DISTILLERY
Nalkata Bogolijan, Lakhimpur Assam 787051
Single Firm
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
KOLKATA
Alcoholic beverages (except beers).

Transliteration : Platinum Country Liquor
Grayson’s Platinum Stripes

4380257    17/12/2019

GRAYSON DISTILLERS AND VINTNERS PRIVATE LIMITED
Unit No 2, 2nd Floor, Sunny Vale, 35/1 Meanee Avenue Road, Bangalore 560 042
Private Limited Company

Address for service in India/Attorney address:
MAHESH NEDUNGADI
#2/8, 3rd Floor, Sujeer House, Magrath road, Bangalore 560 025

Proposed to be Used
CHENNAI
Alcoholic beverages(except beers)
4383952  20/12/2019
AKSHI JINDAL KEJRIWAL AND RITWIK KEJRIWAL
1004A, DLF Aralias, Golf Course Road, Sector 42, Gurgaon 122002
Indian Nationals
Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
To be associated with:
4072882
DELHI
Alcoholic beverages (except beers).
SERVOCARE

4385822  21/12/2019
MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used
CHENNAI
Alcoholic beverages; Alcoholic preparations for making beverages.
Trade Marks Journal No: 1938, 27/01/2020 Class 33

4388628 24/12/2019
BLISSWATER INDUSTRIES PRIVATE LIMITED
Shop No. 2, La Campala Co-operative Hsg. Sty., Miramar Tiswadi, Goa
Active Private Limited Company

Address for service in India/Attorney address:
NISHANTH S KADUR
Keystone Partners, No 35/2, 2nd Floor, Cunningham Road, Bengaluru - 560052

Proposed to be Used
To be associated with:
4076177, 4080701

MUMBAI
Alcoholic beverages, except beers; alcoholic preparations for making beverages
DIRECTER CUT

4393629  30/12/2019
ROCK AND STORM BOTTLERS PVT. LTD.
Plot no 214 Industrial area, Phase 1 Chandigarh
A Company Duly incorporated under the Indian Company Law

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
Grayson’s Kings Crest

4396645   03/01/2020
GRAYSON DISTILLERS AND VINTNERS PRIVATE LIMITED
OFFICE UNIT NO. 202, 2ND FLOOR, SUNNY VALE, 35/1, MEANEE AVENUE ROAD, BANGALORE - 560042
Private Limited Company

Address for service in India/Attorney address:
MAHESH NEDUNGADI
#2/8, 3rd Floor, Sujee House, Magrath road, Bangalore 560 025

Proposed to be Used
CHENNAI

Alcoholic beverages(except beers)
Jamesfort
4398278  04/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
Jamesford

4398279  04/01/2020
PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
Emperor's Gold

4398291  04/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
Emperor's Blue

4398292  04/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
Hoffberg
4398294  04/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
Captain Blue

4398295   04/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi -110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI

Alcoholic beverages; Alcoholic preparations for making beverages
Hukum

4398298  04/01/2020

PRACHI VARMA
B6/8, 1st Floor, Vasant Vihar New Delhi-110057
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELI

Alcoholic beverages; Alcoholic preparations for making beverages
HONEY GUIDE
4405290   10/01/2020
HARTFORD EASTERN HOLDINGS LLC.
2, BERKERY PLACE, ALPINE, NEW JERSEY, NJ 07620-0398, USA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
To be associated with:
706891
MUMBAI
ALCOHOLIC BEVERAGES, WINES, SPIRITS AND LIQUEURS.
2758840  19/06/2014
MUSTAQ AHMAD
ANWAR AHMAD
AKHLAQ AHMAD
AFTAB AHMAD
trading as ;M.F.A. & CO.,
HANDIA ALLAHABAD 221503 U.P
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ALFA UNIVERSAL
101 TOWER B NOOR BLDG C -135/1 ST NO 8 SHAHEEN BAGH OKHLA NEW DELHI 110025 INDIA

Used Since :01/01/1983

DELHI
BIDI
SPECIAL RAHUL KHAINI

2787927  07/08/2014
MR. DEVENDRA PRASAD SINGH
trading as ;SPECIAL RAHUL KHAINI
VILL.ASHAPUR,LAXMANPUR,POST-BAHERA,ANCHAL-BENIPUR,DIST.DARBHANGA,BIHAR-847201
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :19/05/2014
KOLKATA
Khaini (Chewing Tobacco). As Per Class-34
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "SPECIAL AND KHAINI" ..
2951381   28/04/2015
MD. MOSTAFA HOSSAIN
trading as ;MUSKAN ENTERPRISES
VILLAGE KHIDIRPUR,P.O.CHABBGHATI,P.S.SUTI AURANGABAD,MURSHIDABAD-742201,WEST BENGAL
MERCHANTS & MANUFACTURERS.
A PROPRIETORSHIP FIRM.
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/03/2015
KOLKATA
Bidi, Cigarette, Smoking Articles, Pan Masala, Cigar, Match Box and Safety Matches included in class 34.
2980514  05/06/2015
MURLIDHAR AGRAWAL
trading as ; AGRAWAL GUDAKHU FACTORY
Bhelwadi , Kharsia , Dist.- Raigarh ( C.G. ) Pin- 496661
Manufacturer & Merchants
Sole Indian Proprietary Firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :01/02/1960
MUMBAI
Hukka Gudakhu & Tobacco Gudakhu .
3065794 29/09/2015
ARUN MOHANLAL JOSHI
trading as ;RAJ MARKETING
101, DEVIDARSHAN COMPLEX, TEMBHI NAKA, THANE (WEST)-400601
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Agents address:
B.N. POOJARI
22 -23, 2ND FLOOR, 160, D.N. ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
ZARDA, TOBACCO PRODUCTS INCLUDING GUTKHA, MAWA, BIDI, CHEWING TOBACCO, MIXTURE OF TOBACCO AND LIME, KHAINI, SMOKERS ARTICLES AND SAFETY MATCHES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "BOMBAY".
3129027  17/12/2015
MSG ALL TRADING INTERNATIONAL PVT. LTD.
80, EAST AZAD NAGAR, RAGHUBAR PURA ROAD SHAHDARA, DELHI-51
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85
Used Since :01/04/2015
DELHI
MATCH BOXES; MATCH HOLDERS; FIRESTONES NAD MATCHES INCLUDED IN CLASS 34
SOPARIWALA EXPORTS
trading as SOPARIWALA EXPORTS
NIRMAL, 21ST FLOOR, NARIMAN POINT, MUMBAI-400021, MAHARASHTRA
MANUFACTURERS & MERCHANTS
a registered partnership firm.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :01/12/2008

MUMBAI

TOBACCO, RAW OR MANUFACTURED; ELECTRONIC CIGARETTE; SHISHA, HUKKA TOBACCO; CHEWING TOBACCO, TOBACCO LEAVES, QIWAM, BIDIES, CIGARETTES, CIGARS; GUDAKHU, GUTKHA, ZARDA, KHAINI; SMOKERS' ARTICLES, MATCH BOXES; SNUFF, ZAFRANI PATTI INCLUDED IN CLASS 34.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.

word royal except as substantially shown.
AMARNATH JAIN
B-525, MODERN APPARTMENT, SECTOR-15, ROHINI, DELHI-110085
Manufacturer & Trader
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since: 02/10/2016

DELHI
GUTKHA, ZARDA, TOBACCO GOODS, MAWA BEING ZARDA MIX PAN MASALA, ZAFRANI ZARDA, SADI PATTI, CIGARETTES, BIDI, KHAINI INCLUDED IN CLASS-34
Trade Marks Journal No: 1938, 27/01/2020 Class 34

3383913  07/10/2016
AMARNATH JAIN
B-525, MODERN APPARTMENT, SECTOR-15, ROHINI, DELHI-110085
Manufacturer & Trader
Individual
Address for service in India/Attorney address:
BESTONE CONSULTANCY
IX/6678, JANTA GALI (ASHOK BAZAR), GANDHI NAGAR, DELHI 110031
Used Since: 02/10/2016
DELHI
GUTKHA, ZARDA, TOBACCO GOODS, MAWA BEING ZARDA MIX PAN MASALA, ZAFRANI ZARDA, SADI PATTI, CIGARETTES, BIDI, KHAINI INCLUDED IN CLASS-34
3406435  08/11/2016
KRISHNA KUMAR
LAKHAN COLONY, ATARRA, DISTT BANDA, UP
MANUFACTURER, MERCHANTS AND TRADERS
PROPRIETOR
Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since :17/05/2016
DELHI
TOBACCO, ZARDA, KHAINI
3624127  31/08/2017
KL SHIPS GMBH
Handschuhsheimer Landstrasse 6 69120 Heidelberg Germany
a German company
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Cigarettes & tobacco products
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3638205  19/09/2017
MR. ZULFIQAR SAIFI TRADING AS A. R. INDUSTRIES.
16/5, KARKHANA BAGH, MATHURA ROAD, FARIDABAD, HARYANA-121002,, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
TOBACCO, SMOKERS ARTICLES, BIRI AND MATCHES INCLUDED IN CLASS 34.
GOLD MONTE
3656495   13/10/2017
KUBER PRODUCTS PVT. LTD.
1/8, WEST PATEL NAGAR, NEW DELHI 110 008
BODY INCORPORATE
Address for service in India/Attorney address:
AMARJIT & ASSOCIATES
SUITE 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI-110 005
Proposed to be Used
To be associated with:
2042128
DELHI
CIGARETTES, CIGARS, TOBACCO, MATCH STICKS, AND SMOKER ARTICLES INCLUDED IN CLASS 34
M/S. SANGAJ TOBACCO WORKS
House No. 591, Halkarni Basarge Road, Halkarni, Gadhinglaj, Kohlapur, Maharashtra 416506, India
a partnership registered under the Partnership Act, 1932

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI

Unmanufactured Tobacco

For Sale in the State of Maharashtra, Karnataka and Goa Only.
3662373    24/10/2017
ASHOK KUMAR JAIN
M/s. BG PRODUCTS AT FEROZEPUR JHIRKA NUH (HARYANA).
PROPRIETOR FIRM
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVIC MARG KHANDRI AGRA 282003 UP
Used Since :01/04/2017
DELHI
ZARDA, TOBACCO, TOBACCO PRODUCTS & BIRI.
3664648 27/10/2017
Godfrey Phillips India Limited
49, Community Centre, Friends Colony, New Delhi 110025, India
a Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
Pooja Dodd
113, Uday Park, New Delhi-110049.
Proposed to be Used
DELHI
Cigarettes and tobacco products
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...
Anuj Gold
3666642    31/10/2017
AYUSH RASTOGI
Mohalla Dube Shamsabad, Imadpur, Thamrai, Farrukhabad, Uttar Pradesh - 207503
Individual
Address for service in India/Attorney address:
TRADEMARK JURIS
412 - A, KIRTI SHIKHAR, ANSAL TOWERS, DISTRICT CENTRE, JANAK PURI, NEW DELHI - 110058
Proposed to be Used
DELHI
Chewing Tobacco (Raw, semi-processed and processed), Smoking Tobacco, Smoking Hukka Tobacco, Bidi, Cigarette, Zarda, Khaini, Snuff, Qiwam, Zafrani Patti, Cigar.
TUFAAN
3667333  01/11/2017
MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi
Sole Proprietor
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD K哈尔(WEST) MUMBAI-400052.
Proposed to be Used
DELHI
TOBACCO, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI & JAFRANI PATTI IN CLASS 34.
KESARI

3667334   01/11/2017
MR. HIRALAL B. MAKHIJA
HIRALAL, A-63/2, Naraina Industrial Area Phase 1, New Delhi
Sole Proprietor

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
TOBACCO, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI & JAFTANI PATTI IN CLASS 34.
HORSEPOWER

3667846  01/11/2017
SATYA PRAKASH & CO.
Railway Road, Kaimganj- 209 502, Dist-FARRUKHABAD. U.P.
Partners-Indian National.A registered partnership firm.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
DELHI
Chewing tobacco (raw and processed), flavoured tobacco and snuff being goods included in class 34.
XONNE

Priority claimed from 10/05/2017; Application No. : 016695272 ;European Union

3673207   09/11/2017

HAMED MAHMOUDI

c/o Gulf Emerald General Trading LLC, Unit No. 104, B Block, Baniyas Complex, , Maktoum Street, 181239 Dubai, United Arab Emirates

A SOLE PROPRIETOR

Address for service in India/Attorney address:

PREMSAI CHANDRASEKARAN

Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Proposed to be Used

DELHI

Tobacco; Chewing tobacco; Tobacco filters; Raw tobacco; Tobacco spittoons; Pouches (Tobacco -); Tobacco cases; Tobacco pouches; Rolling tobacco; Tobacco substitutes; Tobacco substitute; Leaf tobacco; Pipe tobacco; Mentholated tobacco; Smokeless tobacco; Manufactured tobacco; Flavored tobacco; Hookah tobacco; Smoking tobacco; Cigarette tobacco; Tobacco jars; Tobacco tins; Tobacco pipes; Pipes (Tobacco -); Japanese shredded tobacco (kizami tobacco); Tobacco pipe scrapers; Hand-rolling tobacco; Humidifiers for tobacco; Menthol pipe tobacco; Tobacco pipe cleaners; Flavourings for tobacco; Tobacco storage tins; Tobacco and tobacco products (including substitutes); Absorbent paper for tobacco; Spittoons for tobacco users; Roll your own tobacco; Herbal molasses [tobacco substitutes]; Cigarettes containing tobacco substitutes; Tobacco containers and humidors; Articles for use with tobacco; Absorbent paper for tobacco pipes; Pipe racks for tobacco pipes; Asian long tobacco pipes (kiseru); Asian long tobacco pipe sheaths; Kiseru [long Japanese tobacco pipes]; Tobacco pipes of precious metal; Pipe cleaners for tobacco pipes; Loose, rolling and pipe tobacco; Tobacco pipes, not of precious metal; Pipes for smoking mentholated tobacco substitutes; Tobacco substitutes not for medical purposes; Flavorings, other than essential oils, for tobacco; Flavourings, other than essential oils, for tobacco; Tobacco free cigarettes, other than for medical purposes; Cigarettes containing tobacco substitutes, not for medical purposes; Flavorings, other than essential oils, for tobacco substitutes; Hand held machines for injecting tobacco into paper tubes; Inhalers for use as an alternative to tobacco cigarettes; Cigars for use as an alternative to tobacco cigarettes; Tobacco substitutes, none being for medicinal or curative purposes
3683846  21/11/2017
SANGEETA RAI TRADING AS DURGA BIDI TRADERS
590, VILLAGE - RANEH, TEHSIL - HATTA, DIST. - DAMOH (M.P.) - 470775
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001
Used Since: 05/04/2014

MUMBAI
BIDI & Smokers' articles.
for Sale in State of Madhya Pradesh only..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3683847.
3761290    22/02/2018
M/S SOPARIWALA EXPORTS
Nirmal, 21st Floor, Nariman Point, Mumbai - 400 021
A Partnership Firm

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3670041

MUMBAI
Cigarettes; electronic cigarettes; cigarette filters; cigarette tobacco; cigarette cases; cigarette holders; liquid for electronic cigarettes; smokers’ articles for electronic cigarettes
3793048  30/03/2018  
KAIPIL MANHARLAL KAKU, PROPRIETOR OF, RADHESHYAM TRADERS  
Kaji Chaklow Road, Besides Sindhvai Street, JAMNAGAR 361001. (Gujarat) INDIA  
proprietor  
Address for service in India/Attorney address:  
JIGNESH K. MAJITHIYA, ADVOCATE  
Proposed to be Used  
AHMEDABAD  
MATCHES BOXES INCLUDED IN CLASS-34.
TIPSY

3975241   16/10/2018

VISHNU GAUR

"Ratandeep ", Panchratan Complex, Rana Rajsingh Colony, Bhilwara Road, Kankroli, Rajsamand (Rajasthan) Pin - 313324, India

Indian Individual

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin - 452001

Proposed to be Used

AHMEDABAD

Cigarette-rolling papers, Cigarette paper & Cigarette paper.
3979813  22/10/2018
MOHAN CHANDRABALI GOND
9, SECOND FLOOR, GOKULNAGAR, B/H. DIAMOND MILL, KHODIYARNAGAR, AHMEDABAD - 382415, GUJARAT.
SOLE PROPRIETOR

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHAHLODIA, AHMEDABAD - 380 061

Proposed to be Used
AHMEDABAD
SCENTED CHEWING TOBACCO INCLUDED IN CLASS 34.
Trade Marks Journal No: 1938, 27/01/2020 Class 34

4115834  13/03/2019
HARISHANKAR GUPTA
trading as ;VIKAS BIDI UDHYOG
1730, GOSHPURA NO.2, NEAR MAAN MANDIR CINEMA HALL, PATALI HANUMAN CHAURAHA, HAZIRA, GWALIOR
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
BIDI MANUFACTURING
HANS

4258466  07/08/2019

MURARILAL HARISH CHANDRA JAIWAL PVT LTD

trading as ;MURARILAL HARISH CHANDRA JAIWAL PVT LTD

6043, NAYA BANS, DELHI- 110006

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

H P SINGH, ADVOCATE.

H - 7, GREEN PARK EXTN., NEW DELHI - 110 016.

Used Since :01/04/1945

To be associated with:

4258465

DELHI

CHEWING TOBACCO, ZARDA, KHAINI, SNUS, FILTER TOBACCO.
MOK HEATMASTER SYSTEM

4267276  17/08/2019

UNITED CASTLE INTERNATIONAL CO., LTD.
Flat/RM 3101 31F Office Tower Convention Plaza 1 Harbour Road Wanchai HK
A company incorporated under the laws of Hong Kong

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI
Electronic cigarettes; Tobacco vaporizers; Oral vaporizers for smoking purposes; Tobacco, raw or manufactured, including cigars, cigarettes, cigarillos, tobacco for roll your own cigarettes, pipe tobacco, chewing tobacco, snuff tobacco, tobacco substitutes (not for medical purposes), smoker's articles, including cigarette paper and tubes, cigarette filters, tobacco tins, cigarette cases and ashtrays not of precious metals, their alloys or coated therewith; pipes, pocket apparatus for rolling cigarettes; lighters; matches.
MAHADEVBHAI VIHABHAI PATEL TRADING AS: M/S. MAHADEV SALES
79, At Silasana, Ta: Dhanera, Dist: Banaskantha.
Sole Proprietor

Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004

Used Since: 01/01/2019

AHMEDABAD

Snuff
AMERICAN-CIGARETTE COMPANY (OVERSEAS) LIMITED
Route de France 17, Boncourt 2926, Switzerland
A company organized and existing under the laws of Switzerland.

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:
1706531

DELHI
Cigarettes; tobacco, raw or manufactured; roll your own tobacco; pipe tobacco; tobacco products; tobacco substitutes (not for medical purposes); cigars; cigarillos; cigarette lighters; cigar lighters; matches; smokers’ articles; cigarette paper; cigarette tubes; cigarette filters; pocket apparatus for rolling cigarettes; hand held machines for injecting tobacco into paper tubes; electronic cigarettes; liquids for electronic cigarettes; tobacco products for the purpose of being heated.
BOLT

4380253    17/12/2019
M/S VISHNU & COMPANY TRADEMARKS PVT. LTD
R-649 New Rajendra Nagar New Delhi-110060
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
zarda, gutkha and chewing tobacco.
MYTH

4381093  18/12/2019
TEJRAM, DHARAM PAUL, NEERAJ KUMAR AND NUTESH KUMAR
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI-110034.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, KHAINI, SNUFF, JAFARANI ZARDA
INCLUDING IN CLASS 34
SAATHIRE

4384832  21/12/2019

IRAM NAAZ
KHSRA NO. 189, WARD- INDIRA PRIYADARSHINI, CHANDAN, LUCKNOW – 226016, UTTAR PRADESH, INDIA

Individual

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI

GUTAKA AND CHEWING TOBACCO, TOBACCO, ZAFRANI PATTI, KHAINI, SURTI, SMOKERS' ARTICLES, MATCHES
4385065 21/12/2019
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
cigarette containers; gas containers for cigarette lighters; and in general, tobacco; smoking articles; matches.
4385757  21/12/2019
B. I. BIDI FACTORY
CHANDPUR, DISTT. Bijnor-246725, U.P.
Partnership Firm

Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPUR, CHAWRI BAZAR, DELHI - 110 006.
Used Since :17/05/2019

DELHI
BIDI
RED RUM

4387015  23/12/2019
VISHAL CHOPRA TRADING AS DONEX GLOBAL
HOSHIARPUR ROAD, NEAR RAMA MANDI, JALANDHAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Tobacco, Paan Masala (as Substitute for chewing tobacco) Gutka (chewing tobacco) Cigarettes & Smoker's Articles.
Trade Marks Journal No: 1938, 27/01/2020 Class 34

4387886 24/12/2019
Shenzhen PISEN Industry Co., Ltd
Room 1805, building 14, No. 7 Huangyuyuan Futian south road, Futian port community, Futian street, Futian district, Shenzhen, Guangdong China Postcode: 518000
A company incorporated under the laws of China

Address for service in India/Attorney address:
L.S. DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA
cigarettes; cigarette cases; tobacco pipes; ashtrays for smokers; matches; lighters for smokers; cigarette filters; flavorings, other than essential oils, for use in electronic cigarettes; electronic cigarettes; liquid solutions for use in electronic cigarettes
GIFT

4388323   24/12/2019
MR. SHAMDATH RAGOEBIER
Dr. Sophi Redmondstraat 176 B, Paramaribo, Rep.Suriname, South America
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
To be associated with:
3007025
DELHI
Tobacco; cigarettes; smokers' articles
4388324 24/12/2019
MR. SHAMDATH RAGOEBIER
Dr. Sophi Redmondstraat 176 B, Paramaribo, Rep. Suriname, South America
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
To be associated with:
3007025
DELHI
Tobacco; cigarettes; smokers' articles
Trade Marks Journal No: 1938 ,   27/01/2020           Class 34

4388325    24/12/2019
MR. SHAMDATH RAGOEBIER
Dr. Sophi Redmondstraat 176 B, Paramaribo, Rep.Suriname, South America
AN INDIVIDUAL
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
To be associated with:
3007025
DELHI
Tobacco; cigarettes; smokers' articles
ISNK

4388958  25/12/2019

DILIP KUMAR, PROPRIETOR OF M/S OM SAI SATGURU
Narayanpur, Distt. Auraiya, Auraiya, U.P., (India)

PROPRIETORSHIP

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007,U.P,M-
09871034747,09990034747

Proposed to be Used

DELHI
Gutka, Chewing Tobacco, Tobacco Water Pipes, Tobacco Pouches, Cigar Cutters, Smoking Articles Including Cigarette
And Bidis, Khaini , Zarda ,Snuff Boxes, Chewing Tobacco And Snuff, Lighters For Smokers, Chemical Flavorings For The
Preparation Of Tobacco, Molasses Tobacco , Gutkha (Zarda Mix Pan Masala),
4388981   25/12/2019
M/S BRILLTECH ENGINEERS PRIVATE LIMITED
A-94, LOHIA NAGAR, GHAZIABAD, UTTAR PRADESH-201001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Proposed to be Used
DELHI
Tobacco; Smokers' articles; Matches
4391506  27/12/2019
MANISH KUMAR S/O NARENDRA SINGH
GROUND FLOOR, PLOT NO 2959, SECTOR J, DSIDC, NARELA, NORTH WEST DELHI, 110040, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
  tobacco smokers' articles matches
ROBIUL'S AJIT BIRI

4393674    30/12/2019

SALIM BADSHA PROPRIETOR OF BADSHA BIRI FACTORY
MOUJA-JAYAKRISHNAPUR J. L NO-29 HOGLARDALE CHOAPARA, JALANGI MURSHIDABAD 742305

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

To be associated with:
4047424

KOLKATA
Tobacco; Tobacco substitutes; Tobacco, raw or manufactured
4394971  01/01/2020
ARVIND RATHOUR TRADING AS M/S POOJA INTERNATIONAL CO.
71/22 TAR WALA HATA SUTAR KHANA KANPUR-208001
PROPRIETOR
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)

Proposed to be Used
DELHI
TABACOO , TABACOO PRODUCTS
Trade Marks Journal No: 1938, 27/01/2020

4396643  03/01/2020

ZAHID HUSSAIN
A-262, GALI NO.04, CHAUHAN BANGAR, SEELAMPUR, NEW DELHI-110053
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
TOBACCO, SMOKERS ARTICLES IN CLASS 34
Padmini
4396676  03/01/2020
MANVI VISWASH
Asthaproductions Company, Domkal Kuthir More, Domkal, Murshidabad, West Bengal - 742303
Proprietorship Firm
Address for service in India/Attorney address:
NITIN SHARMA
D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005
Proposed to be Used
KOLKATA
Biri, Matches, Tobacco and tobacco substitutes.
YUVA-SHAKTI

4405375  10/01/2020
M/S. B.R. & COMPANY
5-A, SHANKARACHARYA MARG, CIVIL LINES, DELHI-110 054 INDIA
Partnership firm

Address for service in India/Attorney address:
INDIAN TRADE MARKS CO.
R-104, GREATER KAILASH PART 1, NEW DELHI-110 048

Proposed to be Used
DELHI
Safety Matches, Safety Match Box, Beedi, Gutka, Tobacco (Raw or manufactured), Cigarettes, Zarda, Snuff, Khaini